DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II
MEETING No. 11/81-ALC2/2020 DATED 24.11.2020 (Held on 01.12.2020)

Please Note

i. For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80 & 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.
vi. As per Policy Circular No. 23/2015-20 dated 15.05.2019, exporters may note that, after issue of AA under Para 4.07 of the Hand Book of Procedures, 2015-20 it is the responsibility of the applicants to send hard copy (and soft copy through email) of complete application and other related documents directly to the FTDO of the concerned Norms Committee in the o/o DGFT, Udyog Bhawan, New Delhi-110001 for ratification of the norms. In case, the application details are not made available by the exporter to the concerned Norms Committee within two months, the Norms Committee may reject the case due to non-availability of application.

Meeting No. 11/81 of Norms Committee-II for the year 2020-21 (Originally scheduled for 24.11.2020) held on 01.12.2020 through Video Conferencing under the Chairmanship of Shri R. P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Dr. Surendar Singh, Director	EEPC
2.	Shri K. S. Sodhi, AD (ME)	MSME
3.	Shri Sushil Jangid, Scientist 'B'	MeitY
4.	Shri Devendra Kumar Saini, ADG	DoT
5.	Shri Shaish Kumar, (TEC-1)	Consultant
6.	Shri V.C. Agarwal, (TEC-3)	Consultant
7.	Shri S. K. Bhatnagar, (SKB)	Consultant
In attendance		
1.	Shri Shobhit Gupta, Dy. DGFT	DGFT

i. Draft Minutes of Meeting No. 09/81 scheduled for 20.10.2020 and held on 27.10.2020 were circulated among all the members of the Committee on 20.11.2020. On receipt of comments, the minutes were finalized and uploaded on DGFT's website on 24.11.2020. Therefore, the minutes are unanimously approved.

Minutes of the cases discussed in the meeting are as under:

1	**Case No.:358/14/81-ALC2/2018**	Party Name: ABB INDIA LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/01076/AM19/	RLA File :07/24/040/00289/AM18/	Lic.No/Date:0710112738 24.01.2018	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DHI was sent to the applicant on 30.06.2020 followed by reminders on 16.09.2020 & 02.11.2020. However, no reply has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for furnishing the requisite information. The case stands deferred.			

2	**Case No.:75/5/81-ALC2/2018**	Party Name: LM WIND POWER BLADES [INDIA] PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00283/AM19/	RLA File :07/24/040/00342/AM18/	Lic.No/Date:0710113376 01.06.2018	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 02.11.2020 followed by a reminder on 19.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

3	**Case No.:74/5/81-ALC2/2018**	Party Name: LM WIND POWER BLADES [INDIA] PVT. LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Rejected**
	HQ File :01/81/050/00282/AM19/	RLA File :07/24/040/00333/AM18/	Lic.No/Date:0710113408 07.06.2018	
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 03.02.2020 followed by reminders on 17.04.2020, 30.06.2020, 16.09.2020 & 18.11.2020. However, no reply has been received yet. Therefore, the Committee decided to **reject** the case under intimation to RA, Bangalore. RA concerned may take suitable consequential action accordingly.			

4	**Case No.:143/14/81-ALC2/2018**	Party Name: EMMVEE PHOTOVOLTAIC POWER PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Rejected**
	HQ File :01/81/050/00861/AM19/	RLA File :07/24/040/00130/AM19/	Lic.No/Date:0710113785 30.08.2018	
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 24.12.2019 followed by reminders on 28.02.2020, 13.05.2020 & 06.10.2020. However, no reply has been received yet. Therefore, the Committee decided to **reject** the case under intimation to RA, Bangalore. RA concerned may take suitable consequential action accordingly.			

5	**Case No.:289/14/81-ALC2/2018**	Party Name: R R KABEL LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/01007/AM19/	RLA File :03/95/040/01148/AM19/	Lic.No/Date:0310827010 13.02.2019	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 02.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information.

The case stands deferred.

6	**Case No.:74/2/81-ALC2/2019**	Party Name: USHA INDUSTRIAL CORPORATION	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/01160/AM19/	RLA File :08/24/040/00406/AM19/	Lic.No/Date:0810144757 12.03.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76061200	Rough Surface treated (by grit paper) Aluminum sheets, Grade 5052-H34 of size 1219.40 mm x 2438.40 mm x 3.17 mm	8450.20 Kgs	1	76061259	Polished Aluminum sheets of relevant Grade, Size 1219.40 mm x 2438.40 mm x 3.18 mm	1.0018 Kgs/Kg of export product
	Rough Surface treated (by grit paper) Aluminum sheets, Grade 5052 -H34 of size 1219.40 mm x 2438.40 mm x 2.02 mm	8216.00 Kgs.	2	76061259	Polished Aluminum sheets of relevant grade, Size 1219.40 mm x 2438.40 mm x 2.03 mm	1.0026 Kgs/Kg of export product

Note:

1. **Description of export item may be amended as "Rough Surface treated (by grit paper) Aluminum sheets, Grade 5052-H34 of size 1219.40 mm x 2438.40 mm x 3.17 mm" and "Rough Surface treated (by grit paper) Aluminum sheets, Grade 5052-H34 of size 1219.40 mm x 2438.40 mm x 2.02 mm".**
2. **Description of import item at Sl. No. 1 may be amended as "Polished Aluminum sheets of relevant Grade, Size 1219.40 mm x 2438.40 mm x 3.18 mm".**
3. **Description of import item at Sl. No. 2 may be amended as "Polished Aluminum sheets of relevant grade, Size 1219.40 mm x 2438.40 mm x 2.03 mm".**

RA concerned may take suitable consequential action accordingly.

7	**Case No.:1/2/81-ALC2/2019**	Party Name: GRAVITA INDIA LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00001/AM20/	RLA File :13/24/040/00139/AM19/	Lic.No/Date:1310049241 27.03.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 02.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information. The case stands deferred.			

8	**Case No.:3/14/81-ALC2/2019**	Party Name: DEWAN & SONS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00101/AM20/	RLA File :29/24/040/00007/AM20/	Lic.No/Date:2910025405 04.06.2019	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the complete set of application has not yet been received from the applicant and also, the applicant's updated email address is not available for communication. Therefore, the Committee decided to send a letter to the applicant by post for furnishing the copy of complete set of application alongwith an updated email address. The case stands deferred.			

9	**Case No.:19/14/81-ALC2/2019**	Party Name: RAJHANS METALS PVT. LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00117/AM20/	RLA File :24/24/040/00008/AM20/	Lic.No/Date:2410042779 12.06.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 2410042282 dated 03.10.2017 in M. No. 18/81 dated 21.11.2017 as per written comments given by MSME as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74072110	Brass Extruded Solid Sections Including Bars And Rods - Extruded Brass Bars (Solid)	100000 Kgs	74040012	Copper Scrap (Clove/ Cobra/ Berry/ Candy) Grade As Per ISRI Specification	1.06 Kgs/Kg content in the export product taking clue from **SION C-1167**
			79011200	Zinc Ingots	1.02 Kgs/Kg content in the export product taking clue from **SION C-1167**

RA concerned may take suitable consequential action accordingly.

10	**Case No.:29/14/81-ALC2/2019**	Party Name: LM WIND POWER BLADES INDIA PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00127/AM20/	RLA File :34/24/040/00092/AM20/	Lic.No/Date:3410045211 14.06.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 03.11.2020 followed by a reminder on 19.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

11	**Case No.:30/14/81-ALC2/2019**	Party Name: LM WIND POWER BLADES INDIA PVT. LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Rejected**
	HQ File :01/81/050/00128/AM20/	RLA File :34/24/040/00093/AM20/	Lic.No/Date:3410045212 14.06.2019	
	Decision: The Committee considered the case as per the agenda and noted that as per **Policy Circular No. 23/2015-20 dated 15.05.2019**, the applicant was liable to forward the copy of application along with supporting documents to the concerned NC within two months of making the application. However, the same has not been received despite email dated 22.11.2019 followed by reminders on 28.02.2020, 14.05.2020, 17.09.2020 & 19.11.2020. Therefore, the Committee decided to **reject** the case under intimation to RA, Vadodara. RA concerned may take suitable consequential action accordingly.			

12	**Case No.:36/14/81-ALC2/2019**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00134/AM20/	RLA File :04/24/040/00013/AM20/	Lic.No/Date:0410165741 20.06.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and MSME vide email dated 30.11.2020 informed that the composition of import item consists of iron (range 20 to 40%) as per the test certificate analysis submitted by the applicant vide email dated 25.07.2020. Therefore, the Committee decided to seek from the applicant to furnish following information as per comments given by MSME: 1. To clarify the recovery percentage of iron. The case stands deferred.			

13	**Case No.:44/14/81-ALC2/2019**	Party Name: LM WIND POWER BLADES INDIA PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Rejected**
	HQ File :01/81/050/00142/AM20/	RLA File :34/24/040/00104/AM20/	Lic.No/Date:3410045227 24.06.2019	
	Decision: The Committee considered the case as per the agenda and noted that as per **Policy Circular No. 23/2015-20 dated 15.05.2019**, the applicant was liable to forward the copy of application along with supporting documents to the concerned NC within two months of making the application. However, the same has not been received despite email dated 22.11.2019 followed by reminders on 28.02.2020, 14.05.2020, 17.09.2020 & 19.11.2020. Therefore, the Committee decided to **reject** the case under intimation to RA, Vadodara. RA concerned may take suitable consequential action accordingly.			

14	**Case No.:52/14/81-ALC2/2019**	Party Name: SHREE CABLES AND CONDUCTORS PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00150/AM20/	RLA File :11/24/040/00004/AM20/	Lic.No/Date:1110028604 25.06.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) via email dated 23.11.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
85446090	Copper Winding Wire Glued Continuously Transposed CW	53024 Kgs	74081190	Continuous Cast Copper Wire Rod 8 mm	1.01Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

15	**Case No.:46/14/81-ALC2/2019**	Party Name: A-1 FENCE PRODUCTS CO. PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00144/AM20/	RLA File :03/94/040/00237/AM20/	Lic.No/Date:0310829921 26.06.2019	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 03.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information.
The case stands deferred.

16	**Case No.:60/14/81-ALC2/2019**	Party Name: TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00158/AM20/	RLA File :07/24/040/00065/AM20/	Lic.No/Date:0710115133 05.07.2019	

Decision: The Committee considered the case as per agenda. Consultant (TEC-3) informed that the applicant proposes to import solar cells instead of its raw materials. However, the Committee decided to fix norms for the item as per the Advance Authorization obtained by the applicant. The Committee decided to fix the following ad-hoc norms as per advise of Consultant (TEC-3):

1. The words **"Weight = 24Kg/Module"** may be added in the description of the export item**.**
2. Import items at Sl. No. 1 to 11 may be **deleted** as the applicant has not given information as asked for regarding these items.
3. Quantity of import items at Sl. No. 12 to 14 may be allowed **net plus 1% wastage.**
4. Quantity of import items at Sl. No. 15 & 20 to 23 may be allowed **as applied for** with value restricted upto 1.5% of FoB value.
5. Quantity of import items at Sl. No. 16 & 28 may be allowed **net plus 0.5% wastage**.
6. Import items at Sl. No. 17 & 18 may be **deleted** as no justification for claimed wastage has provided.
7. Quantity of import items at Sl. No. 19 & 24 to 27 may be allowed **net to net basis as per GN-4**.

RA concerned may take suitable consequential action accordingly.

Case No.:76/14/81-ALC2/2019	Party Name: DISHA AUTO COMPONENTS PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
HQ File :01/81/050/00174/AM20/	RLA File :03/94/040/00285/AM20/	Lic.No/Date:0310830344 16.07.2019	

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Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 23.11.2020 given by Consultant (TEC-3) considering applicant's reply dated 01.11.2020 as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	73079290	Coupling Size 13-3/8" K-55 - Od 365.12 **(2759 number & weight = 88.292MT)**	765.660 Meter	1	73043939	Carbon Steel Seamless Pipes As Per Api 5ct Latest Edition 13-3/8" Od 365.12 * 21 Mm Thk Grade K-55/D10 (150 MT)	130 MT inclusive of 47% wastage
2	73079290	Coupling Size 9-5/8" K-55/D10 - Od 269.88 **(6393 number & weight = 162.378MT)**	1764.420 Meter	2	73043939	Carbon Steel Seamless Pipes As Per Api 5ct Latest Edition 9-5/8 Od 269.88 * 21 Mm Thk Grade K-55/D10 (250 MT)	221 MT inclusive of 36% wastage
3	73079290	Coupling Size 8-5/8" K-55 - Od 244.48 **(907 number & weight = 19.653MT)**	235.800 Meter	3	73043939	Carbon Steel Seamless Pipes As Per Api 5ct Latest Edition 8-5/8 Od 244.48 * 21 Mm Thk Grade K-55 (30 MT)	26.50 MT inclusive of 34% wastage
4	73079290	Coupling Size 7-5/8" L-80 - Od 215.90 **(2440 number & weight = 39.033MT)**	591.590 Meter	4	73043929	Carbon Steel Seamless Pipes As Per Api 5ct Latest Edition 7-5/8 Od 215.90 * 18.8 Mm Thk Grade L-80 (60 MT)	53 MT inclusive of 36% wastage
5	73079290	Coupling Size 2-7/8" L-80 Eue-Od 93.17 **(45376 number & weight = 108.901MT)**	6193.770 Meter	5	73043919	Carbon Steel Seamless Pipes As Per Api 5ct Latest Edition 2-7/8 Od 93.17 * 13 Mm Thk Grade L-80 EUE (175 MT)	155 MT inclusive of 42% wastage

6	73079290	Coupling Size 2-3/8" L-80 Eue-Od 77.80 **(37992 number & weight = 58.888MT)**	4293.120 Meter	6	73043919	Carbon Steel Seamless Pipes As Per Api 5ct Latest Edition 2-3/8 Od 77.80 * 12.5 Mm Thk Grade L-80 EUE (95 MT)	84.50 MT inclusive of 43% wastage

Note:

1. **The description of the export items shall be as mentioned above.**
2. **Grade of steel to match in export & import.**

RA concerned may take suitable consequential action accordingly.

18	**Case No.:75/14/81-ALC2/2019**	Party Name: KINECO KAMAN COMPOSITES - INDIA PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00173/AM20/	RLA File :03/94/040/00219/AM20/	Lic.No/Date:0310830319 16.07.2019	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/193/2019-TSW dated 23.11.2020. (copy enclosed)

RA concerned may take suitable consequential action accordingly.

19	**Case No.:77/14/81-ALC2/2019**	Party Name: LM WIND POWER BLADES INDIA PVT. LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00175/AM20/	RLA File :34/24/040/00128/AM20/	Lic.No/Date:3410045293 17.07.2019	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 03.11.2020 followed by a reminder on 19.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information.

The case stands deferred.

20	**Case No.:81/14/81-ALC2/2019**	Party Name: HORIZON CHUTES PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00179/AM20/	RLA File :31/83/040/00065/AM20/	Lic.No/Date:3110067482 23.07.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 3110067480 dated 18.07.2019 as per written comments given by Consultant (TEC-3) considering the applicant's reply dated 11.11.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73053110	Supply of Garbage Chutes, Linen Chutes, Debris Chutes	14963 Kgs	72193390	Stainless Steel Coil, Cold Rolled 304l 1.50 mm X 1250mm	1.035Kgs/Kg content in the export product

Note: Grade & type of steel to be imported will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

21	**Case No.:88/14/81-ALC2/2019**	Party Name: UNIVERSAL FLEXIBLES PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00186/AM20/	RLA File :07/24/040/00090/AM20/	Lic.No/Date:0710115218 26.07.2019	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 03.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information.

The case stands deferred.

22	**Case No.:95/14/81-ALC2/2019**	Party Name: METAL CARE ALLOYS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00193/AM20/	RLA File :03/95/040/00400/AM20/	Lic.No/Date:0310830743 01.08.2019	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 18.09.2020 followed by a reminder on 03.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information.

The case stands deferred.

23	**Case No.:100/14/81-ALC2/2019**	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00198/AM20/	RLA File :11/24/040/00006/AM20/	Lic.No/Date:1110028610 05.08.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI as per advice of DPIIT. However, DHI requested to send the complete set of application to examine the case. Further, it was noted that the complete set of application is not available. Therefore, the Committee decided to ask again from the applicant for submitting the complete set of application. The case stands deferred.			

24	**Case No.:101/14/81-ALC2/2019**	Party Name: PRECISION METALS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00199/AM20/	RLA File :03/95/040/00398/AM20/	Lic.No/Date:0310830840 06.08.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72222011	Grinded & Polished surface finished (20 RMS) stainless steel Bars/ Rods containing by weight 1.2% or less Carbon and 10.5% or more Chromium with or without other elements.	788177.00 Kgs	72222011	Peeled/Cold Drawn surface finished (64 RMS) Stainless Steel Bars/Rods of relevant grade	1.01 Kgs/Kg net weight of the export product

Note: The diameter and length of imported peeled Bars/Rods is more than the respective diameter and length of export products.

RA concerned may take suitable consequential action accordingly.

25	**Case No.:105/14/81-ALC2/2019**	Party Name: UKB ELECTRONICS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00203/AM20/	RLA File :05/24/040/00272/AM20/	Lic.No/Date:0510411476 09.08.2019	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the applicant vide email dated 08.10.2020 informed that they are in process to amend the Advance Authorization. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the amendment details made in the Advance Authorization. The case stands deferred.			

26	**Case No.:108/14/81-ALC2/2019**	Party Name: ANGELS ALUMINIUM CORPORATION	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00206/AM20/	RLA File :03/94/040/00392/AM20/	Lic.No/Date:0310830950 13.08.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 03.11.2020 followed by a reminder on 19.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

27	**Case No.:111/14/81-ALC2/2019**	Party Name: PARAM INDUSTRIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00209/AM20/	RLA File :03/95/040/00512/AM20/	Lic.No/Date:0310831052 19.08.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by MSME via email dated 28.09.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 304 / 316 / 410 / 201 / 409 / 430 (net content of Stainless Steel Secondary Sheet / Coils 32.000 MT)	32 MT	72199090	Stainless Steel Secondary Sheet / Coils Grade 304 / 316 / 410 / 201 / 409 / 430 of same thickness (HR / CR)	2.55 Kgs/Kg net content in the export product after taking 0.776Kg/Kg recovery (1/3rd) from scrap

Note: The applicant should only imports secondary sheets/coils and export consist of SS perforated strips with perforated Pattern No. SSPS/PI-02.

RA concerned may take suitable consequential action accordingly.

28	**Case No.:126/14/81-ALC2/2019**	Party Name: GANGES INTERNATIONALE (P) LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00224/AM20/	RLA File :04/24/040/00090/AM20/	Lic.No/Date:0410166014 28.08.2019	Action By: DPIIT
	Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to DPIIT on 19.11.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

29	**Case No.: 132/14/81-ALC2/2019**	Party Name: JAIN FGL METAL INDUSTRIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File : 01/81/050/00230/AM20/	RLA File : 05/23/040/00546/AM19/	Lic.No/Date:0510411714 Dated:02.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74040012	Copper scrap covered by ISRI code words Barely, Berry and Brich copper wire nodules scrap covered by ISRI code words Clove cobra and Cocoa -Copper Content - 99%	1900000 Kgs	1	74040012	Copper wire scrap as per ISRI code Druid Avg Cu. Content 40%	1.03 Kgs/Kg net content of copper in the export product
2	74031300	Refined Copper Billets Cu. Content 99.85% To account for 284572.50 Kgs. Of copper within the Export Product.	285000 Kgs	2	74040012	Copper scrap Avg. Cu. 94%	As applied
3	74031900	Refined Copper Ingots Cu. Content 99.85% To account for 201824.508 Kgs. of copper within the Export Product.	202128 Kgs				

Note:

1. **Average percentage of copper in import item at SL. No. 2 may be amended to 95%.**
2. **The applicant should import relevant item only.**

RA concerned may take suitable consequential action accordingly.

30	**Case No.:134/14/81-ALC2/2019**	Party Name: NUEVOSOL ENERGY PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00232/AM20/	RLA File :09/24/040/00257/AM20/	Lic.No/Date:0910067962 03.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76109000	Flash Kit Mill (Clamps for Mounting Solar Panels on tiles)	400000 Number	1	76061200	Slited Aluminium Coils of thickness 0.9mm Grade 5005-H-34/5052-H34	10% on net weight of slited Aluminium coils of relevant Grade and thickness in the export product
			2	76042990	Aluminium L Foot Extruded Profile (48mmx 75mm x 50.80mm) grade B221- 08:6005A-T61/6061-T6	4% on net weight of Aluminium L Foot Extruded Profile of relevant Grade in the export product
			3	73181500	T Bolt 3/8 .805" SS -300	Net to Net
			4	73181500	Serr.Flg.Nut1/2" Hex X 3/8-16 Unc	Net to Net
			5	73181500	5/16*4.0" Hex Head Lag Screw, SS (50PK)	Net to Net
			6	73181500	5/6" BND SS EPDM Washer	Net to Net

RA concerned may take suitable consequential action accordingly.

31	**Case No.:135/14/81-ALC2/2019**	Party Name: NUEVOSOL ENERGY PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00233/AM20/	RLA File :09/24/040/00256/AM20/	Lic.No/Date:0910067963 03.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76109000	Flash Kit Dark (Clamps for Mounting Solar Panels on tiles)	400000 Number	1	76061200	Slited Aluminium Coils of thickness 0.9mm Grade 5005-H-34/5052-H32/5052-H34	10% on net weight of Aluminium sheet of relevant Grade in the export product
			2	76042990	Aluminium L Foot Extruded Profile (48mmx 75mm x	4% on net weight of Aluminium L Foot Extruded (Unequal

					50.80mm) grade B221- 08:6005A-T61/6061-T6	Angle) of relevant Grade in the export product
			3	73181500	T Bolt 3/8 .805" SS -300	Net to Net
			4	73181500	Serr.Flg.Nut1/2" Hex X 3/8-16 Unc	Net to Net
			5	73181500	5/16*4.0" Hex Head Lag Screw, SS (50PK)	Net to Net
			6	73181500	5/6" BND SS EPDM Washer	Net to Net

RA concerned may take suitable consequential action accordingly.

32	**Case No.:150/14/81-ALC2/2019**	Party Name: WELSPUN CORP LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00248/AM20/	RLA File :34/24/040/00165/AM20/	Lic.No/Date:3410045461 19.09.2019	

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish the following information as per the advice of Consultant (TEC-3) as under:

1. Sl. No. 11 of the Standard Deficiency Format for import item at Sl. No. 1.

The case stands deferred.

33	**Case No.:169/14/81-ALC2/2019**	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00267/AM20/	RLA File :03/94/040/00513/AM20/	Lic.No/Date:0310831977 03.10.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) considering the applicant's reply dated 02.01.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73079290	Coupling Size 7" K-55 - OD 200 mm **(BTC weight = 13.98 Kg/unit, LTC weight =13.92 Kg/unit & STC weight = 10.88 Kg/unit)**	294.340 Meter	73043929	Seamless Steel Pipes As Per API 5CT 10th Edition 7" OD 200 mm * 21 mm Thk Grade K-55 (30 MT)	**i. BTC: 21.95 Kg/unit, ii. LTC: 20.18 Kg/unit iii. STC: 16.1 Kg/unit**

Note: The words "BTC weight = 13.98 Kg/unit, LTC weight =13.92 Kg/unit & STC weight = 10.88 Kg/unit" may be added in the description of export item.

RA concerned may take suitable consequential action accordingly.

34	**Case No.:14/8/81-ALC2/2020**	Party Name: OLECTRA GREENTECH LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00715/AM21/	RLA File :09/24/040/00348/AM20/	Lic.No/Date:0910068073 10.10.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-1) as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85469090	Silicone Rubber Insulators 33kV 10kN Tension Polyer Insulators	1745 Number	1	39100000	Elastosil R 401/ 40 S Silicones in primary forms	5% wastage with accountability in export
			2	28183000	Aluminium Hydroxide	5% wastage with accountability in export
85469090	**S**ilicone Rubber Insulators 33kV 40kN Tension Polyer Insulators	1280 Number	3	39100000	Elastosil Aux Mould Release Agent A Silicones in primary forms	5% wastage with accountability in export
			4	32089019	Elastosil Aux G 3243 Primer Primers	5% wastage with accountability in export
			5	73261990	Power Line Fittings Tongue Metal Item	As per GN-4
			6	73261990	Power Line Fittings Clevis Metal Item	As per GN-4

RA concerned may take suitable consequential action accordingly.

35	**Case No.:1/20/81-ALC2/2019**	Party Name: NORDEX INDIA PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00353/AM20/	RLA File :07/24/040/00216/AM20/	Lic.No/Date:0710115856 13.12.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-1) as under:

1. Weight of export item should not be less than 1026204.00Kg.
2. Quantity of import item at Sl. No. 17 to 22, 33, 34 & 37 may be allowed as per GN-4.
3. Quantity of rest of the import items may be allowed as applied for.

RA concerned may take suitable consequential action accordingly.

36	**Case No.:7/20/81-ALC2/2019**	Party Name: PHOENIX INDUSTRIES PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00359/AM20/	RLA File :03/95/040/00081/AM20/	Lic.No/Date:0310833457 17.12.2019	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB). (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

37	**Case No.:6/20/81-ALC2/2019**	Party Name: TECHNO TRAK ENGINEERS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00358/AM20/	RLA File :31/83/040/00126/AM20/	Lic.No/Date:3110067630 17.12.2019	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/68/2020-TSW dated 24.11.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

38	**Case No.:8/20/81-ALC2/2019**	Party Name: RATNAVEER METALS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00360/AM20/	RLA File :34/24/040/00281/AM20/	Lic.No/Date:3410045719 18.12.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3): 1. To provide explanation for why the wastage shown in application is 42% but quantity asked for import is higher. 2. Sheet layout with all dimensions and calculations for all parts of export item. 3. Is number of shapes to be exported is more than 1? If so give above details for each shape. 4. Copy of Advance authorization. 5. Copy of export order. 6. One sample piece of export item. The case stands deferred.			

39	**Case No.:11/20/81-ALC2/2019**	Party Name: RAJ METAL INDUSTRIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00363/AM20/	RLA File :02/24/040/00143/AM20/	Lic.No/Date:0210209635 20.12.2019	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 18.09.2020 followed by a reminder on 04.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

40	**Case No.:13/20/81-ALC2/2019**	Party Name: JAY BHAWANI METAL INDUSTRIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00365/AM20/	RLA File :03/94/040/00765/AM20/	Lic.No/Date:0310833602 23.12.2019	Action By: Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 04.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application.

The case stands deferred.

41	**Case No.:16/20/81-ALC2/2019**	Party Name: PRECISION METALS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00368/AM20/	RLA File :03/95/040/00918/AM20/	Lic.No/Date:0310833650 24.12.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72222011	Grinded & Polished surface finished (20 RMS) stainless steel Bars/ Rods containing by weight 1.2% or less Carbon and 10.5% or more Chromium with or without other elements.	985222 Kgs	72222011	Peeled/Cold Drawn surface finished (64 RMS) Stainless Steel Bars/Rods of relevant grade	1.01 Kgs/Kg net weight of the export product

Note: The diameter and length of imported peeled Bars/Rods is more than the respective diameter and length of export products.

RA concerned may take suitable consequential action accordingly.

42	**Case No.:22/20/81-ALC2/2019**	Party Name: UPR ENGINEERING PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00374/AM20/	RLA File :03/95/040/00946/AM20/	Lic.No/Date:0310833737 27.12.2019	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3):

1. Drawing of parts at Sl. No. 2, 17, 43, 56 & 67 of the list given by the applicant vide email dated 10.02.2020 with all dimensions vis-a-vis blank size.

The case stands deferred.

43	**Case No.:15/8/81-ALC2/2020**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00716/AM21/	RLA File :09/24/040/00501/AM20/	Lic.No/Date:0910068356 09.01.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3):

1. Sl. No. 4 & 5 of the Standard Deficiency Format.
2. Sl. No. 11 of the Standard Deficiency Format for import item at Sl. No. 3.
3. Use of import item at Sl. No. 12 in the export product.
4. Copy of Advance Authorization.

The case stands deferred.

44	**Case No.:1/23/81-ALC2/2019**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00413/AM20/	RLA File :09/24/040/00513/AM20/	Lic.No/Date:0910068405 23.01.2020	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0910068507 dated 21.02.2020 in Meeting No. 09/81 dated 20.10.2020 as per written comments given by DHI:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251100	CRGO Silicon Electrical Steel Coils	1.035 Kgs/Kg content in the export product or as applied, whichever is lower.
2	76011040	Aluminium Wire Rods	1.01 Kgs/Kg content in the export product or as applied, whichever is lower.
3	76061190	Aluminium Sheet	1.01 Kgs/Kg content in the export product
4	27101990	Transformer Oil	Net to Net
5	32082090	Paint	2% of FoB value of export
6	32082090	Thinner	
7	85049010	LV Bushing Assembly	As per **GN-4** with **accountability clause** with **no wastage** on **weight & number terms**
8	85049010	Plug in Bushings	
9	85049010	Off Load Tap-Changer	
10	85049010	Valve with Oil Drain Cast Iron	
11	85049010	Rating Plates	
12	85049010	Rollers	

Note: The grade & thickness should match for import items at Sl. No. 1 with export items.

RA concerned may take suitable consequential action accordingly.

45	**Case No.:4/23/81-ALC2/2019**	Party Name: UNIVERSAL HEAT EXCHANGERS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00416/AM20/	RLA File :32/21/040/00209/AM20/	Lic.No/Date:3210079361 24.01.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/351/2019-TSW dated 27.11.2020:

1. Sl. No. 5 & 11 of the Standard Deficiency Format.

The case stands deferred.

46	**Case No.:10/23/81-ALC2/2019**	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00422/AM20/	RLA File :05/24/040/00691/AM20/	Lic.No/Date:0510413468 29.01.2020	

Decision: The Committee considered the case as per agenda and Consultant (TEC-3) informed that the applicant vide reply dated 21.11.2020 has claimed 50% wastage due to use of wider coil of 74 mm for final product size of 50.8 mm for which there is no technical justification has been given. Hence, considering the process involved in manufacturing of export product, the Committee decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) vide email dated 28.11.2020 as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	81110010	Controlled Expansion Alloys : Cold Rolled strips of Max, thickness 2.25 mm and minimum thickness of 1.20mm and upto 80mm width- HE Alloy-alloy -72Alloy with 72% Manganese, 10% Nickel and 18% copper	9137 Kgs including 9% wastage with 5% recovery
2	72269952	Controlled Expansion Alloys :Cold Rolled strips of Max thickness 2.25 mm and minimum thickness of 1.20mm and upto 80mm width- LE Alloy-alloy-36Alloy with 36% Nickel and Balance Iron	9137 Kgs including 9% wastage with 5% recovery

RA concerned may take suitable consequential action accordingly.

47	**Case No.:11/23/81-ALC2/2019**	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00423/AM20/	RLA File :05/24/040/00692/AM20/	Lic.No/Date:0510413469 29.01.2020	Action By: Section

Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 23.11.2020 for examination of the case. However, Consultant (TEC-3) requested to send physical file along with the applicant's reply. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination of the case.

The case stands deferred.

48	**Case No.:13/23/81-ALC2/2019**	Party Name: PEARL INSULATIONS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00425/AM20/	RLA File :07/24/040/00258/AM20/	Lic.No/Date:0710116093 04.02.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-1): 1. To provide exact specification & catalogue of import item at Sl. No. 2 to 6 with justification for 5% wastage. The case stands deferred.			

49	**Case No.:18/23/81-ALC2/2019**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00430/AM20/	RLA File :03/94/040/00938/AM20/	Lic.No/Date:0310834830 13.02.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/107/2019-TSW dated 10.08.2020 and comments dated 01.12.2020 of Consultant (TEC-3) considering applicant's reply dated 13.11.2020 as under: **1.** Quantity of import items at Sl. No. 1 & 2 may be allowed as **net plus 1% wastage or as applied whichever is lower.** 2. Quantity of import item at Sl. No. 3 may be allowed on **net to net basis as per GN-4**. 3. Quantity of import item at Sl. No. 4 may be allowed **as per packing policy**. **Note:** **1. Net weight of export items at Sl. No. 1 to 6 may be specified as 44573Kgs, 27205Kgs, 67.80Kgs, 68.82Kgs, 75.62Kgs and 181.30Kgs respectively.** **2. Export item will have item 3 of import connected with cable.** **3. XLPO compound used for insulation & sheathing will contain minimum 53% of import item at Sl. No. 2.** RA concerned may take suitable consequential action accordingly.			

50	**Case No.:16/8/81-ALC2/2020**	Party Name: NAVGRAH FASTNERS PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00717/AM21/	RLA File :52/24/040/00070/AM20/	Lic.No/Date:5210043332 14.02.2020	Action By: DPIIT
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DPIIT on 18.11.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

51	**Case No.:25/23/81-ALC2/2019**	Party Name: TATA INTERNATIONAL LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00437/AM20/	RLA File :02/24/040/00187/AM20/	Lic.No/Date:0210209776 19.02.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 04.11.2020 followed by a reminder on 19.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

52	**Case No.:24/23/81-ALC2/2019**	Party Name: TECHNO TRAK ENGINEERS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00436/AM20/	RLA File :31/83/040/00156/AM20/	Lic.No/Date:3110067691 19.02.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 21.09.2020 followed by reminders on 05.11.2020 & 19.11.2020. However, no reply has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for furnishing the requisite information. The case stands deferred.			

53	**Case No.:17/8/81-ALC2/2020**	Party Name: NU-CORK PRODUCTS(P) LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00718/AM21/	RLA File :05/24/040/00743/AM20/	Lic.No/Date:0510413767 02.03.2020	Action By: Section
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DPIIT on 19.11.2020 for examination of the case. However, DPIIT vide U. O. No. P-47011/156/2020-TSW dated 01.12.2020 informed that the case does not pertain to it. Therefore, the Committee decided to refer the case to Consultant (TEC-3) for examination of the case. The case stands deferred.			

54	**Case No.:4/2/81-ALC2/2020**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00484/AM20/	RLA File :09/24/040/00627/AM20/	Lic.No/Date:0910068597 20.03.2020	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0910066988 dated 20.12.2018 for import item at Sl. No. 1, 2 & 4 as per written comments given by DHI:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85042200	2000 kVA ,11000/ 1000 V, Three Phase Transformers (Aluminium Wound) Oil Cooled	32 Number	1	72251100	CRGO Silicon Electrical Steel Coils - IS 3024-2015	1.035 Kgs/Kg content in the export product or as applied, whichever is lower.
			2	76011040	Aluminium Wire Rods	1.01 Kgs/Kg content in the export product or as applied, whichever is lower.
			3	76061190	Aluminium Sheet	1.01 Kgs/Kg content in the export product
			4	27101990	Transformer Oil	Net to Net

Note: The grade & thickness should match for import items at Sl. No. 1 with export items.

RA concerned may take suitable consequential action accordingly.

55	**Case No.:10/2/81-ALC2/2020**	Party Name: UNIVERSAL METALLICS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00490/AM21/	RLA File :05/24/040/00008/AM21/	Lic.No/Date:0510413980 13.04.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME via email dated 30.11.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
76012010	Aluminium Alloy Ingots Grade: ADC-12 (Silicon: 9.6%-12%, Copper: 1.5%-3.5%, Other Miscellaneous Metals: 4.0% To 4.5%, Aluminium: 80%-85%)	100000 Kgs	76020010	Aluminium Scrap	1.03Kgs/Kg net content of Aluminium in the export product **(Taking cue from SION C-3)**

Note:

1. **Composition of import item: - Aluminium -85-88%, Iron-1-2%, Zinc-1-2%, Silicon-5-8% & Copper- 0-1%.**
2. **The description of import item is as per SION C-3.**
3. **The applicant should import relevant items only.**

RA concerned may take suitable consequential action accordingly.

56	**Case No.:15/2/81-ALC2/2020**	Party Name: JINDAL SAW LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00495/AM21/	RLA File :05/23/040/00490/AM20/	Lic.No/Date:0510414028 20.04.2020	

Decision: The Committee considered the case as per the agenda and decided to **fix** the ad-hoc norms as per written comments given by Consultant (TEC-3) on the basis of study group report and the applicant's reply dated 30.09.2020 as under:

Export Items:
The following words may be added in the description of export item "**Surface area to be coated 786824.376 Sq. Mtr. Coating thickness (i) Epoxy 75 micron (ii) Adhesive 215 micron (iii)Polyethylene 3410 micron".**

Import Items:

1. Description & quantity of import item at Sl. No. 1 may be allowed as per Sl. No. 1 of **SION C-593.**
2. Quantity of import items at Sl. No. 2 & 3 (Relevant Welding Wire) may be allowed as **4.00Kg/MT content in the export product**.
3. Quantity of import items at Sl. No. 4 to 6 (**Relevant Welding Flux CO2 wire & X ray film**) may be allowed **as applied** value restricted up to 0.7% of FoB value.
4. Quantity of import item at Sl. No. 7 **(Relevant Steel shots/grits**) as may be allowed **as applied** value restricted up to 0.2% of FoB value of coated pipes.
5. Quantity of import item at Sl. No. 8 **(Relevant adhesive)** may be allowed as 191.953 MT.
6. Quantity of import item at Sl. No. 9 (**Relevant sintered powder)** may be allowed as 1.05Kgs/Kg content in the export product.
7. Quantity of import item at Sl. No. 10 **(HDPE)** may be allowed as 3238.027 MT.

Note: Grade & thickness of steel to match in import & export.

RA concerned may take suitable consequential action accordingly.

57	**Case No.:18/2/81-ALC2/2020**	Party Name: WIELAND METALS INDIA PRIVATE LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00498/AM21/	RLA File :07/24/040/00307/AM20/	Lic.No/Date:0710116357 22.04.2020	Action By: Applicant

Decision: The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information:

1. To submit a copy of Shipping Bill.
2. To submit Material Balancing with details of scrap.

The case stands deferred.

58	**Case No.:4/5/81-ALC2/2020**	Party Name: BRIGHT METALS INDIA PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00583/AM21/	RLA File :13/24/040/00011/AM21/	Lic.No/Date:1310049585 05.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 05.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information. The case stands deferred.			

59	**Case No.:9/5/81-ALC2/2020**	Party Name: G.L. METALLICA PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00588/AM21/	RLA File :13/24/040/00012/AM21/	Lic.No/Date:1310049588 10.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (SKB): 1. What is the exact percentage of copper and zinc and also percentage of other elements in the export product? 2. What is the percentage of copper and zinc in the imported items and documentary evidence thereof? 3. Detail Technical note on manufacturing process including the relevant flow sheet. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of export item to be manufactured out of these imported materials, wastage claimed at each stage of manufacturing with complete justification supported by documentary evidence. The case stands deferred.			

60	**Case No.:2/5/81-ALC2/2020**	Party Name: WINOMECHANIC PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00581/AM21/	RLA File :04/24/040/00030/AM21/	Lic.No/Date:0410166815 11.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to Consultant (TEC-3) on 05.11.2020 for examination of the case. However, Consultant (TEC-3) requested to send physical file of the case. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination of the case. The case stands deferred.			

61	**Case No.:3/5/81-ALC2/2020**	Party Name: WINOMECHANIC PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00582/AM21/	RLA File :04/24/040/00033/AM21/	Lic.No/Date:0410166816 11.06.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3):

1. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s). As per Sl. No. 8 of the SDF.
2. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material/Consumables. As per Sl. No. 9 of the SDF.

The case stands deferred.

62	**Case No.:8/5/81-ALC2/2020**	Party Name: PRECISION METALS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00587/AM21/	RLA File :03/95/040/00150/AM21/	Lic.No/Date:0310836679 15.06.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72222011	Grinded & Polished surface finished (20 RMS) stainless steel Bars/ Rods containing by weight 1.2% or less Carbon and 10.5% or more Chromium with or without other elements.	952381.00 Kgs	72222011	Peeled/ Cold Drawn surface finished (64 RMS) Stainless Steel Bars/ Rods of relevant grade	1.01 Kgs/Kg net weight of the export product

Note: The diameter and length of imported peeled Bars/Rods is more than the respective diameter and length of export products.

RA concerned may take suitable consequential action accordingly.

63	**Case No.:6/5/81-ALC2/2020**	Party Name: SUMRIDHI ALUMINIUM PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Rejected**
	HQ File :01/81/050/00585/AM21/	RLA File :05/24/040/00101/AM21/	Lic.No/Date:0510414397 15.06.2020	

Decision: The Committee considered the case as per the agenda and noted that as per **Policy Circular No. 23/2015-20 dated 15.05.2019**, the applicant was liable to forward the copy of application along with supporting documents to the concerned NC within two months of making the application. However, the same has not been received despite email dated 24.07.2020 followed by reminders on 23.09.2020, 05.11.2020 & 20.11.2020. Therefore, the Committee decided to **reject** the case under intimation to RA, New Delhi.
RA concerned may take suitable consequential action accordingly.

64	**Case No.:13/5/81-ALC2/2020**	Party Name: BLUE HAT SOLUTIONS PVT LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00592/AM21/	RLA File :07/24/040/00075/AM21/	Lic.No/Date:0710116612 16.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by MSME: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format. The case stands deferred.			

65	**Case No.:10/5/81-ALC2/2020**	Party Name: KAMALA METACHEM	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00589/AM21/	RLA File :02/24/040/00024/AM21/	Lic.No/Date:0210209923 16.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/147/2020-TSW dated 29.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

66	**Case No.:12/5/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00591/AM21/	RLA File :03/95/040/00156/AM21/	Lic.No/Date:0310836701 16.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to **fix** the ad-hoc norms as per written comments given by Consultant (TEC-3) via email dated 28.11.2020 as under: 1. Quantity of import items at Sl. No. 1 & 2 may be allowed as **1.01 Kgs/Kg content in the export product.** 2. Quantity of import items at Sl. No. 3 to 7, 10 to 12, 14 & 16 to 22 may be allowed **1.05Kgs/Kg content in the export product**. 3. Quantity of import item at Sl. No. 13 may be allowed **1.01 Kgs/Kg content in the export product.** 4. Quantity of import items at Sl. No. 8, 15 & 23 may be allowed **1.02 Kgs/Kg content in the export product**. 5. Quantity of import item at Sl. No. 9 may be allowed **4% of steel to be galvanized**. 6. Quantity of import items at Sl. No. 24 & 25 may be allowed **as per packing policy.** **Note:** **1. Size & weight as given with the application may be incorporated in the description of export items.** **2. Grade of steel to match in import & export.** RA concerned may take suitable consequential action accordingly.			

67	**Case No.:14/5/81-ALC2/2020**	Party Name: KARAMTARA ENGINEERING PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00593/AM21/	RLA File :03/94/040/00165/AM21/	Lic.No/Date:0310836703 17.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, emails were sent to the applicant on old email address. However, an updated email address is not available to communicate with the applicant. Therefore, the Committee decided to send a letter by post to the applicant for submitting the complete set of application as well as a scanned copy through email. The case stands deferred.			

68	**Case No.:16/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00595/AM21/	RLA File :07/24/040/00073/AM21/	Lic.No/Date:0710116622 18.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/9/2020-IPHW dated 15.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

69	**Case No.:17/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00596/AM21/	RLA File :07/24/040/00074/AM21/	Lic.No/Date:0710116623 18.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/25/2020-IPHW dated 04.11.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

70	**Case No.:18/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00597/AM21/	RLA File :07/24/040/00072/AM21/	Lic.No/Date:0710116624 18.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/16/2020-IPHW dated 15.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

71	**Case No.:19/5/81-ALC2/2020**	Party Name: HEALTHICO QUALITY PRODUCTS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Rejected**
	HQ File :01/81/050/00598/AM21/	RLA File :56/24/040/00008/AM21/	Lic.No/Date:5610005893 19.06.2020	
	Decision: The Committee considered the case as per agenda and Consultant (TEC-3) informed that the applicant vide email dated 15.10.2020 stated that there is no change in the form of imported item and therefore ITCHS Code of import & export is the same. However, it is difficult to distinguish between import & export item. Therefore, the Committee decided **to reject** the case under intimation to RA, Indore. RA concerned may take suitable consequential action accordingly.			

72	**Case No.:23/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00602/AM21/	RLA File :07/24/040/00087/AM21/	Lic.No/Date:0710116639 22.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/17/2020-IPHW dated 27.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

73	**Case No.:24/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00603/AM21/	RLA File :07/24/040/00086/AM21/	Lic.No/Date:0710116640 22.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/15/2020-IPHW dated 15.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

74	**Case No.:25/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00604/AM21/	RLA File :07/24/040/00088/AM21/	Lic.No/Date:0710116641 22.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/10/2020-IPHW dated 27.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

75	**Case No.:26/5/81-ALC2/2020**	Party Name: MIRACLE CABLES (INDIA) PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00605/AM21/	RLA File :03/95/040/00184/AM21/	Lic.No/Date:0310836862 24.06.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) vide email dated 28.11.2020 as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	Continuous Cast Copper Wire Rod 8 mm	1.01 Kg/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

76	**Case No.:27/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00606/AM21/	RLA File :07/24/040/00090/AM21/	Lic.No/Date:0710116657 25.06.2020	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/11/2020-IPHW dated 20.10.2020. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

77	**Case No.:28/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00607/AM21/	RLA File :07/24/040/00094/AM21/	Lic.No/Date:0710116658 25.06.2020	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/13/2020-IPHW dated 15.10.2020. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

78	**Case No.:30/5/81-ALC2/2020**	Party Name: ICE STEEL1 PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00609/AM21/	RLA File :04/24/040/00020/AM21/	Lic.No/Date:0410166845 25.06.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 23.09.2020 followed by reminders on 05.11.2020 & 20.11.2020. However, no reply has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for furnishing the requisite information.

The case stands deferred.

79	**Case No.:31/5/81-ALC2/2020**	Party Name: ICE STEEL1 PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00610/AM21/	RLA File :04/24/040/00021/AM21/	Lic.No/Date:0410166846 25.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 23.09.2020 followed by reminders on 05.11.2020 & 20.11.2020. However, no reply has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for furnishing the requisite information. The case stands deferred.			

80	**Case No.:29/5/81-ALC2/2020**	Party Name: SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00608/AM21/	RLA File :04/24/040/00039/AM21/	Lic.No/Date:0410166843 25.06.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3): 1. Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished. As per Sl. No. 12 of the SDF. 2. Generic name & catalogue of item of import at Sl. No. 2 to 8. 3. Justification for import of many types of insulating materials. The case stands deferred.			

81	**Case No.:33/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00612/AM21/	RLA File :07/24/040/00091/AM21/	Lic.No/Date:0710116666 26.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/12/2020-IPHW dated 28.10.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

82	**Case No.:32/5/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00611/AM21/	RLA File :03/95/040/00171/AM21/	Lic.No/Date:0310836912 26.06.2020	
	Decision: The Committee considered the case as per the agenda and decided to **fix** the ad-hoc norms as per written comments given by Consultant (TEC-3) via email dated 28.11.2020 as under: 1. Quantity of import items at Sl. No. 1 & 2 may be allowed as **1.01 Kgs/Kg content in the**			

export product.

2. Quantity of import items at Sl. No. 3 to 7 & 10 to 15 may be allowed **1.05Kgs/Kg content in the export product**.
3. Quantity of import item at Sl. No. 8 may be allowed **1.02 Kgs/Kg content in the export product.**
4. Quantity of import item at Sl. No. 9 may be allowed **4% of steel to be galvanized**.
5. Quantity of import item at Sl. No. 16 may be allowed **as per packing policy.**

Note:

1. **Size & weight as given with the application may be incorporated in the description of export item.**
2. **Grade of steel to match in import & export.**

RA concerned may take suitable consequential action accordingly.

83	**Case No.:34/5/81-ALC2/2020**	Party Name: R.M. ALLOYS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00613/AM21/	RLA File :05/24/040/00132/AM21/	Lic.No/Date:0510414494 26.06.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
76012010	Aluminium Alloy Ingots Grade Adc-12 Silicon 9.6% - 12%, Copper 1.5% -3.5%, Other Misc Metals Approx 4% To 4.5%, Aluminium 80%-85%	200000 Kgs	76020010	Aluminium Scrap	**As per SION C-3**

Note: The description of the import item is as per SION C-3.

RA concerned may take suitable consequential action accordingly.

84	**Case No.:38/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00617/AM21/	RLA File :07/24/040/00129/AM20/	Lic.No/Date:0710116681 30.06.2020	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/19/2020-IPHW dated 28.10.2020. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

85	**Case No.:37/5/81-ALC2/2020**	Party Name: MW WIRETEC PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00616/AM21/	RLA File :05/24/040/00139/AM21/	Lic.No/Date:0510414512 30.06.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) vide email dated 28.11.2020 as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72279090	Plain Wire Rod of 5.5 mm	1.01 Kg/Kg content in the export product at Sl. No. 1 to 4 of relevant grade
2	72279090	Plain Wire Rod EM12 K	1.01 Kg/Kg content in the export product at Sl. No. 5 to 7 of relevant grade

RA concerned may take suitable consequential action accordingly.

86	**Case No.:39/5/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00618/AM21/	RLA File :07/24/040/00127/AM20/	Lic.No/Date:0710116686 01.07.2020	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/18/2020-IPHW dated 10.11.2020. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

87	**Case No.:42/5/81-ALC2/2020**	Party Name: SUCHI FASTENERS PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00621/AM21/	RLA File :34/24/040/00061/AM21/	Lic.No/Date:3410046193 02.07.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3):

1. Max. & min. inner diameter/Outer Diameter ratio of washers to be exported under each export product.
2. Max. & min. Outer Diameter of washers to be exported under each export product.
3. To clarify why the range of thickness of sheet covered under export product at Sl. No. 1 to 5 & 7 to 11 cover 0.5 mm to 9mm, but export product at Sl. No. 6 & 12 is for all thicknesses.
4. No. of sizes of washers to be exported under each export product.
5. Copy of export order.
6. Copy of Advance Authorization.

The case stands deferred.

88	**Case No.:43/5/81-ALC2/2020**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00622/AM21/	RLA File :09/24/040/00161/AM21/	Lic.No/Date:0910068926 02.07.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3): 1. Sl. No. 4 & 5 of the Standard Deficiency Format. 2. Use of import item at Sl. No. 12 in the export product. 3. Copy of Advance Authorization. The case stands deferred.			

89	**Case No.:44/5/81-ALC2/2020**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00623/AM21/	RLA File :09/24/040/00152/AM21/	Lic.No/Date:0910068927 02.07.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3): 1. Sl. No. 4 & 5 of the Standard Deficiency Format. 2. Copy of Advance Authorization. The case stands deferred.			

90	**Case No.:41/5/81-ALC2/2020**	Party Name: HVR SOLAR PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00620/AM21/	RLA File :05/23/040/00065/AM21/	Lic.No/Date:0510414551 03.07.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3): 1. Complete specification with wattage and electrical rating of cells imported with respect to each module. 2. Calculation of quantity required for each module. The case stands deferred.			

91	**Case No.:45/5/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00624/AM21/	RLA File :03/95/040/00204/AM21/	Lic.No/Date:0310837033 06.07.2020	

Decision: The Committee considered the case as per the agenda and decided to **fix** the ad-hoc norms as per written comments given by Consultant (TEC-3) via email dated 28.11.2020 as under:

1. Quantity of import items at Sl. No. 1, 2 & 14 may be allowed as **1.01 Kgs/Kg content in the export product.**
2. Quantity of import items at Sl. No. 3 to 7, 10 to 13 & 15 to 20 may be allowed **1.05Kgs/Kg content in the export product**.
3. Quantity of import items at Sl. No. 8 & 21 may be allowed **1.02 Kgs/Kg content in the export product.**
4. Quantity of import item at Sl. No. 9 may be allowed **4% of steel to be galvanized**.
5. Quantity of import items at Sl. No. 22 & 23 may be allowed **as per packing policy.**

Note:

1. **Size & weight as given with the application may be incorporated in the description of export items.**
2. **Grade of steel to match in import & export.**

RA concerned may take suitable consequential action accordingly.

92	**Case No.:46/5/81-ALC2/2020**	Party Name: SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00625/AM21/	RLA File :04/24/040/00048/AM21/	Lic.No/Date:0410166865 06.07.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) vide email dated 28.11.2020 as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	8mm Continuous Cast Copper Rod	1.01 Kg/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

93	**Case No.:47/5/81-ALC2/2020**	Party Name: A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00626/AM21/	RLA File :03/94/040/00197/AM21/	Lic.No/Date:0310837058 07.07.2020	Action By: TEC-3

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 12.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.

The case stands deferred.

94	**Case No.:48/5/81-ALC2/2020**	Party Name: SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00627/AM21/	RLA File :04/24/040/00051/AM21/	Lic.No/Date:0410166869 07.07.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) vide email dated 28.11.2020 as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	8mm Continuous Cast Copper Rod	1.01 Kg/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

95	**Case No.:1/8/81-ALC2/2020**	Party Name: OLECTRA GREENTECH LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00702/AM21/	RLA File :09/71/040/00037/AM21/	Lic.No/Date:0910069076 20.08.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-1) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	39100000	Elastosil R 401/40 S Silicones in Primary Forms	5% wastage with accountability in export
2	28183000	Aluminium Hydroxide	5% wastage with accountability in export
3	39100000	Elastosil Aux Mould Release Agent A Silicones in Primary Forms	5% wastage with accountability in export
4	32089019	Elastosil Aux G 3243 Primer Primers	5% wastage with accountability in export
5	73261990	Power Line FittingsTongue Metal Item	As per GN-4
6	73261990	Power Line Fittings Clevis Metal Item	As per GN-4
7	73261990	Forged Clevis Round PIN and SS Cotter PIN Metal Item	As per GN-4

RA concerned may take suitable consequential action accordingly.

96	**Case No.:2/8/81-ALC2/2020**	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00703/AM21/	RLA File :03/95/040/00111/AM21/	Lic.No/Date:0310837831 21.08.2020	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/192/2019-TSW dated 12.10.2020. (copy enclosed)
RA concerned may take suitable consequential action accordingly.

97	**Case No.:3/8/81-ALC2/2020**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00704/AM21/	RLA File :09/24/040/00270/AM21/	Lic.No/Date:0910069083 21.08.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3):

1. Sl. No. 4 & 5 of the Standard Deficiency Format.
2. Copy of Advance Authorization.

The case stands deferred.

98	**Case No.:4/8/81-ALC2/2020**	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00705/AM21/	RLA File :09/24/040/00271/AM21/	Lic.No/Date:0910069084 21.08.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-3):

1. Sl. No. 4 & 5 of the Standard Deficiency Format.
2. Copy of Advance Authorization.

The case stands deferred.

99	**Case No.:5/8/81-ALC2/2020**	Party Name: JAIN RECYCLING PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00706/AM21/	RLA File :04/24/040/00031/AM21/	Lic.No/Date:0410166991 25.08.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME vide email dated 23.11.2020 as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74031300	Refined Copper Billets Avg Copper Content - 99.50%	39483 Kgs	1	74040012	Copper scrap as per ISRI Code "Druid" Copper Content - 25% - 30%	1.03 Kgs/Kg net content of copper in the export product
2	74031300	Refined Copper Billets Avg Copper Content - 99.50%	186648 Kgs	2	74040012	Copper scrap as per ISRI Code "Druid" Copper Content - 30% - 35%	1.03 Kgs/Kg net content of copper in the export product

3	74031300	Refined Copper Billets Avg Copper Content - 99.50%	1076813 Kgs	3	74040012	Copper scrap as per ISRI Code "Druid" Copper Content - 35% - 40%	1.03 Kgs/Kg net content of copper in the export product
4	74031300	Refined Copper Billets Avg Copper Content - 99.50%	813592 Kgs	4	74040012	Copper scrap as per ISRI Code "Druid" Copper Content - 40% - 45%	1.03 Kgs/Kg net content of copper in the export product
5	74031300	Refined Copper Billets Avg Copper Content - 99.50%	227327 Kgs	5	74040012	Copper scrap as per ISRI Code "Druid" Copper Content - 45% - 50%	1.03 Kgs/Kg net content of copper in the export product
6	74031300	Refined Copper Billets Avg Copper Content - 99.50%	78966 Kgs	6	74040012	Copper scrap as per ISRI Code "Druid" Copper Content - 50% - 60%	1.03 Kgs/Kg net content of copper in the export product

Note:

1. **Average copper content in import items at SL. No. 1 to 6 is 27.50%, 32.50%, 37.50%, 42.50%, 47.50% & 55.00% respectively.**
2. **The applicant shall import relevant item only.**

RA concerned may take suitable consequential action accordingly.

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Case No.:6/8/81-ALC2/2020	Party Name: JAIN RECYCLING PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
HQ File :01/81/050/00707/AM21/	RLA File :04/24/040/00032/AM21/	Lic.No/Date:0410166992 25.08.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME vide email dated 30.11.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74031300	Refined Copper Billets Avg Copper Content - 99.50%	1892960 Kgs	74040012	Copper Scrap Avg Copper Content - 97%	1.02 Kgs/Kg content in the export product

Note: The applicant shall import relevant item only.

RA concerned may take suitable consequential action accordingly.

101	**Case No.:7/8/81-ALC2/2020**	Party Name: JAIN RECYCLING PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00708/AM21/	RLA File :04/24/040/00044/AM21/	Lic.No/Date:0410166993 25.08.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME vide email dated 23.11.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74072110	Brass Bars Copper 57.45% / Zinc 40.44%	55799 Kgs	74040022	Brass Scrap (Copper 58.60% / Zinc 41.25%)	As applied inclusive of 2.10% wastage

Note: The applicant shall import relevant item only.

RA concerned may take suitable consequential action accordingly.

102	**Case No.:9/8/81-ALC2/2020**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00710/AM21/	RLA File :34/24/040/00121/AM21/	Lic.No/Date:3410046325 26.08.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of DPIIT vide U. O. No.: P-47011/107/2019-TSW dated 27.11.2020:

1. Detailed calculations for the quantities of import items supported by the cross sectional diagram of the export product.
2. Difference between the import items at SL. No. 1 & 3 with their specific uses.

The case stands deferred.

103	**Case No.:8/8/81-ALC2/2020**	Party Name: CHANDA STEEL WORKS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00709/AM21/	RLA File :05/23/040/00150/AM21/	Lic.No/Date:0510415010 26.08.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of study group report dated 21.02.2020, as adopted by the Committee in the Meeting No. 24/81 dated 18.03.2020, as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Stainless Steel Utensils With or Without Handle	165 MT	72199090	Cold Rolled Stainless Steel Circle Finish : 2B Grade : SS201 Thickness : Below 0.8mm Width : Below 600 mm	1.10 Kgs/Kg content in the export product

Note:

1. **Grade of steel to match in import & export.**
2. **Thickness of sheet/circle should be between 0.1 mm to 1 mm.**
3. **Export product should be of circular/oval shape only.**

RA concerned may take suitable consequential action accordingly.

104	**Case No.:12/8/81-ALC2/2020**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00713/AM21/	RLA File :34/24/040/00141/AM21/	Lic.No/Date:3410046335 27.08.2020	

Decision: The Committee considered the case as per the agenda and noted the written comments given by **DPIIT** vide U. O. No.: P-47011/107/2019-TSW dated 27.11.2020. However, the case was discussed and as per the technical inputs given by the members of the Committee, it was decided to ratify the norms as follows:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73121030	Galvanised Steel Stranded Wire (GSW) Net content: Galvanised Steel Wire 149.310 MT	315000 Meter	72172010	Galvanised Steel Wire of A **Size/ Diameter** of 18 SWG & Below	1.005 Kgs/Kg content in the export product

Note:

1. **Word "Thickness" given in the description of import item may be amended as "Size/Diameter".**
2. **Size & grade of import item shall be same as contained in the export item.**
3. **Export item would be 7 Strand Galvanised Steel Wire of 1.2 mm diameter.**

RA concerned may take suitable consequential action accordingly.

105	**Case No.:11/8/81-ALC2/2020**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00712/AM21/	RLA File :04/24/040/00072/AM21/	Lic.No/Date:0410167001 27.08.2020	Action By: Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 24.09.2020 followed by reminders on 09.11.2020 & 23.11.2020. However, no information has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for submitting the complete set of application.

The case stands deferred.

106	**Case No.:19/8/81-ALC2/2020**	Party Name: APL METALS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00720/AM21/	RLA File :02/24/040/00063/AM21/	Lic.No/Date:0210210068 28.08.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 09.11.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information. The case stands deferred.			

107	**Case No.:18/8/81-ALC2/2020**	Party Name: LUMINO INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00719/AM21/	RLA File :02/24/040/00065/AM21/	Lic.No/Date:0210210063 28.08.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 24.09.2020 followed by reminders on 09.11.2020 & 23.11.2020. However, no information has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for submitting the complete set of application. The case stands deferred.			

108	**Case No.:20/8/81-ALC2/2020**	Party Name: SUYASH GLOBAL PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00721/AM21/	RLA File :03/95/040/00334/AM21/	Lic.No/Date:0310838008 31.08.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/137/2020-TSW dated 12.10.2020: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format. The case stands deferred.			

109	**Case No.:21/8/81-ALC2/2020**	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00722/AM21/	RLA File :05/23/040/00155/AM21/	Lic.No/Date:0510415079 01.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/95/2019-TSW dated 12.10.2020: 1. Net weight of each cable. 2. Material balancing viz. net content of each imported and indigenous input, for each cable. 3. Tabular statement giving total requirement of each raw material, export product wise. The case stands deferred.			

110	**Case No.:24/8/81-ALC2/2020**	Party Name: RAYCHEM RPG PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00725/AM21/	RLA File :03/95/040/00324/AM21/	Lic.No/Date:0310838010 01.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/324/2018-TSW dated 12.10.2020: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format. The case stands deferred.			

111	**Case No.:22/8/81-ALC2/2020**	Party Name: VRAJ SYSCOM PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00723/AM21/	RLA File :24/24/040/00037/AM21/	Lic.No/Date:2410043223 01.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 24.09.2020 followed by reminders on 09.11.2020 & 23.11.2020. However, no information has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for submitting the complete set of application. The case stands deferred.			

112	**Case No.:23/8/81-ALC2/2020**	Party Name: VRAJ SYSCOM PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00724/AM21/	RLA File :24/24/040/00036/AM21/	Lic.No/Date:2410043224 01.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 24.09.2020 followed by reminders on 09.11.2020 & 23.11.2020. However, no information has been received yet. Therefore, the Committee decided to grant last opportunity to the applicant for submitting the complete set of application. The case stands deferred.			

113	**Case No.:25/8/81-ALC2/2020**	Party Name: K J V ALLOYS CONDUCTORS PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00726/AM21/	RLA File :50/24/040/00012/AM21/	Lic.No/Date:5010002716 02.09.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME via email dated 26.11.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
76052990	Aluminium Binding Wire	50 MT	76011010	Aluminium Ingots	1.01Kgs/Kg net content in the export product

Note: The applicant shall import relevant items only.
RA concerned may take suitable consequential action accordingly.

114	**Case No.:26/8/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00727/AM21/	RLA File :03/95/040/00342/AM21/	Lic.No/Date:0310838066 02.09.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/112/2020-TSW dated 17.11.2020. (copy enclosed) RA concerned may take suitable consequential action accordingly.			

115	**Case No.:27/8/81-ALC2/2020**	Party Name: WINOMECHANIC PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00728/AM21/	RLA File :04/24/040/00084/AM21/	Lic.No/Date:0410167028 03.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 04.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

116	**Case No.:28/8/81-ALC2/2020**	Party Name: ENGINEERS INDIA	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00729/AM21/	RLA File :05/23/040/00164/AM21/	Lic.No/Date:0510415121 04.09.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510412919 dated 16.12.2019 in Meeting No. 08/81 dated 29.09.2020 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74081190	Bare Copper Wire	225 MT	74071010	Copper CC Rods	1.01 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

117	**Case No.:32/8/81-ALC2/2020**	Party Name: PARAM INDUSTRIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00733/AM21/	RLA File :03/95/040/00344/AM21/	Lic.No/Date:0310838100 04.09.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by MSME:

1. Sl. No. 3, 4, 5 & 11 the Standard Deficiency Format.

The case stands deferred.

118	**Case No.:31/8/81-ALC2/2020**	Party Name: R T JAIN AND COMPANY	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00732/AM21/	RLA File :03/95/040/00347/AM21/	Lic.No/Date:0310838097 04.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by MSME: 1. To provide average copper content in import and export. The case stands deferred.			

119	**Case No.:29/8/81-ALC2/2020**	Party Name: TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00730/AM21/	RLA File :04/24/040/00083/AM21/	Lic.No/Date:0410167038 04.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-1): 1. Net weight of total export product. 2. Exact description, generic name of import item along with catalogue. 3. Revised list of import with qty. indicating generic name **along with specific name** as indicated in licence. 4. Exact nature of import items namely raw material, component and consumable. 5. Percentage wastage claimed on net content basis for each of raw material and justification for the same. 6. List of consumables along with value. 7. Details of indigenous input with their quantity. 8. Percentage of non-volatile matter in various paints, hardner, resin and adhesive. 9. Sl. No. 5 & 11 of the Standard Deficiency Format. The case stands deferred.			

120	**Case No.:30/8/81-ALC2/2020**	Party Name: TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00731/AM21/	RLA File :04/24/040/00082/AM21/	Lic.No/Date:0410167039 04.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (TEC-1): 1. Net weight of total export product. 2. Exact description, generic name of import item along with catalogue. 3. Revised list of import with qty. indicating generic name **along with specific name** as indicated in licence. 4. Exact nature of import items namely raw material, component and consumable. 5. Percentage wastage claimed on net content basis for each of raw material and justification for the same.			

	6. List of consumables along with value. 7. Details of indigenous input with their quantity. 8. Percentage of non-volatile matter in various paints, hardner, resin and adhesive. 9. Sl. No. 5 & 11 of the Standard Deficiency Format. The case stands deferred.

121	**Case No.:33/8/81-ALC2/2020**	Party Name: AMPCO METAL INDIA PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00734/AM21/	RLA File :31/83/040/00052/AM21/	Lic.No/Date:3110067844 07.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by MSME: 1. Sl. No. 3, 4, 5 & 11 the Standard Deficiency Format. The case stands deferred.			

122	**Case No.:34/8/81-ALC2/2020**	Party Name: RYKER BASE PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00735/AM21/	RLA File :34/24/040/00145/AM21/	Lic.No/Date:3410046379 07.09.2020	Action By: TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 03.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

123	**Case No.:35/8/81-ALC2/2020**	Party Name: PESHWA ENGINEERING & WIRE COMPANY	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00736/AM21/	RLA File :52/24/040/00035/AM21/	Lic.No/Date:5210043530 09.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 24.11.2020. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

124	**Case No.:40/8/81-ALC2/2020**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00741/AM21/	RLA File :34/24/040/00352/AM20/	Lic.No/Date:3410046384 10.09.2020	

Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/107/2019-TSW dated 27.11.2020 taking cue from SION C-1422 & C-1184 as under:

1. Quantity of import item at Sl. No. 1 (**Copper Cathode**) may be allowed as 159184.30Kgs as 1.02Kgs/Kg content in the export items.
2. Quantity of import item at Sl. No. 2 (**Enamel)** and 3 (**Epoxy Resin**) put together may be allowed up to 2% of FoB value of exports.
3. Quantity of import item at Sl. No. 4 **(Insulation Paper**) may be allowed as 1130.30Kgs.
4. Quantity of import item at Sl. No. 5 (**High Density insulation paper**) may be allowed as 167.95 Kgs as applied for.

RA concerned may take suitable consequential action accordingly.

125	**Case No.:36/8/81-ALC2/2020**	Party Name: RAMESHWAR STEEL	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00737/AM21/	RLA File :08/24/040/00137/AM21/	Lic.No/Date:0810148532 10.09.2020	Action By: Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 24.09.2020 followed by a reminder on 09.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the complete set of application.

The case stands deferred.

126	**Case No.:39/8/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00740/AM21/	RLA File :07/21/040/00317/AM21/	Lic.No/Date:0710116993 11.09.2020	Action By: MeitY

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MeitY for examination of the case on 25.09.2020 followed by a reminder on 09.11.2020. However, no comments have been received yet. Therefore, the Committee decided to remind again MeitY for expediting the comments.

The case stands deferred.

127	**Case No.:38/8/81-ALC2/2020**	Party Name: ICON POWER SOLUTIONS PVT LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00739/AM21/	RLA File :05/23/040/00170/AM21/	Lic.No/Date:0510415183 11.09.2020	Action By: TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) for examination of the case on 29.09.2020 followed by a reminder on 09.11.2020. However, no comments have been received yet. Therefore, the Committee decided to remind again Consultant (TEC-3) for expediting the comments. The case stands deferred.			

128	**Case No.:37/8/81-ALC2/2020**	Party Name: SUNRISE EXPORTS INTERNATIONAL	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00738/AM21/	RLA File :03/95/040/00339/AM21/	Lic.No/Date:0310838223 11.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (SKB): 1. What is weight of Alloy Steel Valve Forged Body of 250 Nos to be imported? 2. What is total weight of each Forged & Machined Gate Valve assembly with indigenous inputs? 3. What is the weight of 250 Nos Alloy Steel Valve after heat treatment, forging and machining operation? The case stands deferred.			

129	**Case No.:41/8/81-ALC2/2020**	Party Name: ULTRA ENGINEERS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00742/AM21/	RLA File :31/83/040/00064/AM21/	Lic.No/Date:3110067852 14.09.2020	Action By: TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) for examination of the case on 25.09.2020 followed by a reminder on 09.11.2020. However, no comments have been received yet. Therefore, the Committee decided to remind again Consultant (TEC-3) for expediting the comments. The case stands deferred.			

130	**Case No.:42/8/81-ALC2/2020**	Party Name: C. L. GUPTA EXPORTS LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00743/AM21/	RLA File :05/23/040/00168/AM21/	Lic.No/Date:0510415219 15.09.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by MSME: 1. Blank size and weight for each type. 2. Number of items of each type. The case stands deferred.			

131	**Case No.:43/8/81-ALC2/2020**	Party Name: GAVIRANGA ENTERPRISES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00744/AM21/	RLA File :07/24/040/00159/AM21/	Lic.No/Date:0710117012 15.09.2020	
	Decision: The Committee considered the case as per the agenda and decided to fix the norms as per written comments given by **MeitY** vide U. O. No.: W-21/23/2020-IPHW-MeitY dated 28.10.2020 as under: 1. Quantity of import item at Sl. No. 1 may be allowed **on net to net** basis with **accountability clause on nil wastage**. 2. Quantity of import items at Sl. No. 2 & 3 may be allowed **on net to net** basis with **nil wastage.** RA concerned may take suitable consequential action accordingly.			

132	**Case No.:1/11/81-ALC2/2020**	Party Name: SHREENATHJI INDUSTRIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00795/AM21/	RLA File :24/24/040/00056/AM21/	Lic.No/Date:2410043288 19.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

133	**Case No.:2/11/81-ALC2/2020**	Party Name: SAKAR INDUSTRIES PVT LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00796/AM21/	RLA File :08/24/040/00239/AM21/	Lic.No/Date:0810148836 20.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74032100	Brass Billets (Content of Copper-58% & Zinc-42%) (Copper - 62.640 MT& Zinc-45.360 MT)	100 MT	74040022	Brass Scrap (Honey, Nomad, Ocean, Label, Ebony Grade As Per ISRI)	1.06 Kgs/Kg on net content of brass in the export product

RA concerned may take suitable consequential action accordingly.

134	**Case No.:3/11/81-ALC2/2020**	Party Name: SAKAR INDUSTRIES PVT LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00797/AM21/	RLA File :08/24/040/00240/AM21/	Lic.No/Date:0810148837 20.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments dated 24.11.2020 given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74032100	Brass Billets (Content of Copper-58% & Zinc - 42%) (Copper Scrap 62.640 MT. & Zinc Scrap 45.360 MT.)	100 MT	1	74040012	Copper Scrap (Candy, Barley, Berry, Birch, Cliff, Clove, Cobra, Dream, Droid Grade As Per ISRI)	1.02 Kgs/Kg net content in the export product
			2	79020010	Zinc Scrap (Scroll, Saves, Scabs, Scoot, Scope, Score, Screen, Scribe, Scrub, Scull, Seal Grade As Per ISRI)	1.03 Kgs/Kg on net content of brass in the export product

RA concerned may take suitable consequential action accordingly.

135	**Case No.:4/11/81-ALC2/2020**	Party Name: NAVGRAH FASTNERS PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00798/AM21/	RLA File :52/24/040/00057/AM21/	Lic.No/Date:5210043570 21.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

136	**Case No.:5/11/81-ALC2/2020**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00799/AM21/	RLA File :04/24/040/00018/AM21/	Lic.No/Date:0410167188 21.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms, taking cue from approved AA No. 0410165349 dated 22.03.2019, as per written comments given by MSME via email dated 30.11.2020 as under:

Sl. No.	ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
1	78011000	Lead Ingots Min Lead Content - 99.95%	323972 Kgs	78020090	Lead Scrap as per ISRI Code word "Relay" Lead Content - 40% Copper Content - 25%	850000 Kg i.e. **As applied**
2	74081110	Copper Wire Min Copper Content - 99.97%	206373 Kgs			

RA concerned may take suitable consequential action accordingly.

137	**Case No.:6/11/81-ALC2/2020**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00800/AM21/	RLA File :34/24/040/00198/AM21/	Lic.No/Date:3410046488 21.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 11.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

138	**Case No.:7/11/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00801/AM21/	RLA File :03/95/040/00451/AM21/	Lic.No/Date:0310839058 21.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DPIIT on 26.11.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

139	**Case No.:14/11/81-ALC2/2020**	Party Name: EFD INDUCTION PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00808/AM21/	RLA File :07/24/040/00206/AM21/	Lic.No/Date:0710117161 21.10.2020	Action By: MeitY
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MeitY on 11.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind MeitY for expediting the comments. The case stands deferred.			

140	**Case No.:8/11/81-ALC2/2020**	Party Name: PARAMJYOTI MOVERS PVT. LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00802/AM21/	RLA File :06/24/040/00052/AM21/	Lic.No/Date:0610039657 22.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-1) as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	85389000	N042832 ROHS LED Housing PA6BASF Ultramid B3ZG6	250000 Number	1	39089000	Glass Fibre Reinforced Polyamides PA6 Pemaron 260G6HIYL22	1.04 Kgs/Kg content in the export product
2	85389000	N410548 ROHS LED Housing G2	250000 Number	2	40029990	Thermoplastic Elastomer 360 Black ES006	1.04 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

141	**Case No.:9/11/81-ALC2/2020**	Party Name: KIRPA IMPEX	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00803/AM21/	RLA File :05/23/040/00249/AM21/	Lic.No/Date:0510415608 22.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of study group report dated 21.02.2020, as adopted by the Committee in the Meeting No. 24/81 dated 18.03.2020, as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommende Quantity
73239420	Table Kitchen And Other Household Articles-Utensils Made Of Stainless Steel With or Without Handle / Lid / Antiskid Gasket Irrespective of What Material The Handle / Lid / Antiskid Gasket Has Been Made of - Made From Non Magnetic Stainless Steel (201 Grade With Thickness (Below 1.00 Mm)	24550 Kgs	72199090	Non Magnetic Stainless Steel Circle (Grade: Ss 201 And Thickness (Below 1.00 mm)	1.10 Kgs/Kg content in the export product

Note:

1. **Grade of steel to match in import & export.**
2. **Thickness of sheet/circle should be between 0.1 mm to 1 mm.**
3. **Export product should be of circular/oval shape only.**

RA concerned may take suitable consequential action accordingly.

142	**Case No.:10/11/81-ALC2/2020**	Party Name: WELSPUN CORP LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00804/AM21/	RLA File :34/24/040/00200/AM21/	Lic.No/Date:3410046490 22.10.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 18.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.
The case stands deferred.

143	**Case No.:18/11/81-ALC2/2020**	Party Name: DHASH PV TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00812/AM21/	RLA File :07/24/040/00194/AM21/	Lic.No/Date:0710117173 22.10.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 13.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.
The case stands deferred.

144	**Case No.:11/11/81-ALC2/2020**	Party Name: JINDAL SAW LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00805/AM21/	RLA File :05/23/040/00250/AM21/	Lic.No/Date:0510415613 23.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 10.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

145	**Case No.:12/11/81-ALC2/2020**	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00806/AM21/	RLA File :05/24/040/00365/AM21/	Lic.No/Date:0510415614 23.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 12.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

146	**Case No.:13/11/81-ALC2/2020**	Party Name: HI TECH STAINLESS WORLD	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00807/AM21/	RLA File :03/94/040/00519/AM21/	Lic.No/Date:0310839096 23.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

147	**Case No.:15/11/81-ALC2/2020**	Party Name: CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00809/AM21/	RLA File :34/24/040/00201/AM21/	Lic.No/Date:3410046495 23.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (SKB) as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented Grade 50cs600 /50c600 Width of 600mm Or More, Thickness 0.300mm-0.750mm	1500 MT	1	72251900	silicon electrical steel of cold rolled full hard (unannealed) wide coil grade: 50c600 width of 600mm or more, thickness 0.300mm-0.750mm	1522.50 MT inclusive of 1.5% wastage
2	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented Grade 50cs470 /50c 470 Width of 600mm Or More, Thickness 0.300mm-0.750mm	2000 MT	2	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade: 50c470 Width of 600mm Or More, Thickness 0.300mm-0.750mm	2030 MT inclusive of 1.5% wastage
3	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented Grade 50cs400 /50c400 Width of 600mm Or More,	800 MT	3	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade: 50c400 Width of 600mm Or More,	812 MT inclusive of 1.5% wastage

		Thickness 0.300mm-0.750mm				Thickness 0.300mm-0.750mm	

RA concerned may take suitable consequential action accordingly.

148	**Case No.:16/11/81-ALC2/2020**	Party Name: ADVENT METAL PROFILE PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00810/AM21/	RLA File :56/24/040/00028/AM21/	Lic.No/Date:5610005975 26.10.2020	Action By: TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 10.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

149	**Case No.:17/11/81-ALC2/2020**	Party Name: MAYFAIR INTERNATIONAL	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00811/AM21/	RLA File :03/95/040/00468/AM21/	Lic.No/Date:0310839150 27.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

150	**Case No.:19/11/81-ALC2/2020**	Party Name: MOOGAMBIGAI METAL REFINERIES	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00813/AM21/	RLA File :07/24/040/00192/AM21/	Lic.No/Date:0710117181 27.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that a legible copy of application was asked to submit from the applicant on 26.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

151	**Case No.:20/11/81-ALC2/2020**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00814/AM21/	RLA File :07/24/040/00213/AM21/	Lic.No/Date:0710117201 28.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

152	**Case No.:24/11/81-ALC2/2020**	Party Name: METALIC IMPRESSIONS (INDIA) PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Approved**
	HQ File :01/81/050/00818/AM21/	RLA File :05/24/040/00382/AM21/	Lic.No/Date:0510415670 28.10.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-1) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
85177090	Mobile Window (3636600 pcs) made out of hard coated acrylic sheet duly printed & laminated (0.70 to 1.50 mm)	15000 Kgs	39205119	Acrylic Sheet (0.70 To 1.50 Mm)	1.05 Kgs/Kg content in the export product

Note:

1. **The size of import item should be 1200x1650mm.**
2. **The import item should be of relevant thickness.**

RA concerned may take suitable consequential action accordingly.

153	**Case No.:25/11/81-ALC2/2020**	Party Name: RAJHANS IMPEX PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00819/AM21/	RLA File :24/24/040/00059/AM21/	Lic.No/Date:2410043298 28.10.2020	Action By: Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per comments given by Consultant (SKB):

1. What is the composition of Brass Billets to be exported?
2. What is the composition of Brass Scrap to be imported?
3. Manufacturing process and wastage at each stage of operation.
4. What are the indigenous inputs are required for export products?

The case stands deferred.

154	**Case No.:21/11/81-ALC2/2020**	Party Name: PANAMETRICS ENGINEERING PVT.LTD.	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00815/AM21/	RLA File :03/95/040/00467/AM21/	Lic.No/Date:0310839209 29.10.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

155	**Case No.:22/11/81-ALC2/2020**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00816/AM21/	RLA File :03/94/040/00510/AM21/	Lic.No/Date:0310839214 29.10.2020	Action By: TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 11.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

156	**Case No.:23/11/81-ALC2/2020**	Party Name: CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00817/AM21/	RLA File :05/23/040/00255/AM21/	Lic.No/Date:0510415694 29.10.2020	Action By: TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 12.11.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

157	**Case No.:26/11/81-ALC2/2020**	Party Name: METAL CARE ALLOYS PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2020 24.11.2020	**Status: Deferred**
	HQ File :01/81/050/00820/AM21/	RLA File :03/95/040/00465/AM21/	Lic.No/Date:0310839247 02.11.2020	Action By: Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 10.11.2020. However, no information has been received yet. Therefore, the Committee decided to remind the applicant for submitting the complete set of application. The case stands deferred.			

Minutes of the Offline Cases

SI. No.	Applicant's Name / AA No.	HQ/RA File No.	Case History	Decision	Status
R1	NASH INDUSTRIES (I) PRIVATE LIMITED, BENGALURU	01/80/162/00302/AM18/1/11/2015:EOU:CSEZ/1476/	DC, CSEZ vide letter dated 03.11.2017, followed by representation dated 29.03.2018 from the applicant, had requested for fixation of scrap/wastage norms for the manufacture and export of Sheet Metal Pressed Components made of iron and steel, copper, brass and such other metals/alloys. The matter was considered in M. No. 01/81 dated 10.04.2019 and on the advice of Consultant (TEC-3), some information was sought from the applicant via email dated 25.05.2019 followed by reminder on 12.07.2019. The email reply dated 13.11.2019 was referred to Consultant (TEC-3) via email dated 14.11.2019. The case was considered in M. No. 20/81 dt. 08.01.2020. The Committee noted that the written comments dated 01.01.2020 of Consultant (TEC-3) as under: 1. Nash Industries, an EOU, had requested for fixation of wastage norms for export product 'sheet metal pressed components for UPS & other industrial use'. 2. Applicant has informed that they are manufacturing 1000 parts & components & have submitted some details for 6 components. 3. Components are manufactured from iron & steel, Cu & Al sheets. 4. Wastages claimed is in the range of 38% to 50% which is average of vide range of 1.5% to 98.4% 5. As range of wastage is very wide and number of components very large, it is not possible to work out wastage of every component. In view of the above, the Committee decided to call the applicant for PH. As per NC decision, an email dated 25.02.2020 was sent to the applicant to attend PH on 04.03.2020. The case was considered in M. No. 22/81 dt. 19.02.2020 as per agenda and noted that the applicant vide email dated 28.02.2020 has sought another date for personal hearing on behalf of the applicant. Therefore, the Committee decided to give one more opportunity to the applicant for personal hearing to explain the case before Norms Committee. During personal hearing held in Meeting No. 05/81 on 28.07.2020, your representatives to furnish following information: 1. To submit details by making subgroup of items manufactured in the limited range of wastages as there is wide variation in the wastage of items manufactured i.e. 1.5% to 98.40%.	The Committee decided to remind Consultant (TEC-3) for expediting the comments.	Deferred

			D/L was sent to the applicant on 22.09.2020. However, no reply has been received yet. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to grant last opportunity to the applicant to furnish the requisite information. The applicant's reply dated 03.11.2020 was sent to Consultant (TEC-3) via email on 10.11.2020. However, no comments have been received yet.		
R2	FITCAST FOUNDERS & ENGINEERS PRIVATE LIMITED 0810138679 dated 16.09.2016	01/81/050/00362/AM17/ 08/24/040/00177/AM17	The case was ratified in M. No. 19/81 dated 05.12.2017 as per SION C-1647. The applicant vide letter dated 20.06.2018 requested to re-fix the ad-hoc norms. As per decision of M. No. 17/81 dt. 27.11.2019, the case was referred to DPIIT on 31.12.2019. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to refer the case to Consultant (TEC-1) for examination & comments. As per NC decision, the case was referred to Consultant (TEC-1) on 19.02.2020. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to ask the applicant to furnish production consumption data duly certified from Statuary Auditor. As per NC decision, D/L has been sent on 17.04.2020. Reply received vide email dated 16.7.2020 and forwarded to Consultant (TEC-1) for examination and comments. The Committee considered the case in its meeting No. 5/81 held on 28.7.2020 and noted that applicant's reply dated 16.07.2020 is deficient. Therefore, the Committee decided to seek again form the applicant to furnish the following information : 1. To provide again production consumption data as submitted earlier is not for total quantity of export in the licence. Also, quantity of export indicated in 1st column does not match with 3rd column. To provide clarification for why in the covering letter, it is stated that Final content of binder is 6.81% in the casting, which is not true since casting does not contain any organic binder. D/L was sent to the applicant on 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to grant last opportunity to the applicant to furnish the requisite information. The applicant's reply dt. 09.10.2020 was sent to Consultant (TEC-1) via email on 09.11.2020.	The Committee considered the case as per the agenda and Consultant (TEC-1) informed that the earlier the norms were recommended by DPIIT on net to net basis. Further it was noted by NC that the item of import is not contained in export as such above recommendation cannot be accepted. Since, the import item i.e. **Furan Resin is a type of organic binder**. Therefore, as per the comments of Consultant (TEC-1), the Committee decided to **revise** the ad-hoc norms as under: 1. Description of export item may be amended as "**Automotive Casting (Machined)"** 2. Quantity of import item may be allowed as per **Sl. No. 3 a(ii) of SION C-384 or as applied, whichever is lower**. RA concerned may take suitable consequential action accordingly.	Approved
R3	Triveni Aeronautics Private Limited, Tumkur	01/81/061/00002/AM18/ 1/43/2008:EOU:CSEZ/403/	DC, CSEZ vide letter No. 1/43/2008:EOU:CSEZ/403, dated 15.3.2017 forwarded an application of the applicant requesting for fixation of scrap/wastage norms on regular basis under 100% EOU for manufacture and export of commercial aircraft	The Committee decided to wait for reply of the applicant.	Deferred

			parts. A copy of representation was sent to MSME for examination of the case on 11.04.2017 followed by a reminder on 12.07.2019 & 26.011.2019. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to wait for the comments. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind MSME for expediting the comments. As per NC decision, reminder issued to MSME on 20.04.2020. MSME D/L received vide email dated 26.04.2020. MSME D/L dt. 26.04.2020 was sent to the applicant on 27.07.2017 followed by a reminder on 22.09.2020 to furnish the requisite information. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee noted that the applicant vide email dated 29.09.2020 requested for extension of time upto 90 days (December 2020) to furnish reply. Therefore, the Committee decided to wait for reply of the applicant. A reminder was issued to the applicant on 19.11.2020. However, no reply has been received yet.		
R4	KUN AEROSPACE PRIVATE LIMITED	01/81/171/00013/AM20/A/2011/012/EOU-TN HQ E-office Computer No.: 17497	DC, MEPZ-SEZ vide letter no. A/2011/012/EOU-TN dated 09.11.2018 forwarded a letter dated 22.06.2018 of the applicant for fixation of wastage norms for its manufactured items Aerospace Components and Non-Aerospace Components. As per NC decision in M. No. 14/81dated 16.10.2019, the case was referred to MSME on 05.11.2019 along with reminder on 03.01.2020. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to wait for the comments. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind MSME for expediting the comments. As per NC decision, reminder issued to MSME on 20.04.2020. MSME D/L received vide email dated 26.04.2020. MSME D/L dt. 26.04.2020 was sent to the applicant on 27.07.2017 followed by a reminder on 28.09.2020 to furnish the requisite information. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee noted that the applicant vide email dated 29.09.2020 requested for extension of time upto 45 days to furnish reply. Therefore, the Committee decided to wait for reply of the applicant. The applicant's reply dated 23.10.2020 hard copy received.	The Committee decided to forward the applicant's reply to MSME for examination the case.	Deferred
R5	Poojawestern Metaliks Limited, 100% EOU	01/81/171/00014/AM20/KASEZ/100%EOU/II/13/2002-03/Vol.	KASEZ vide letter No. KASEZ/100% EOU/II/13/2002-03/Vol. I/-6384 dated 06.09.2018 forwarded a copy of application dated 14.04.2018 of the applicant for fixation of wastage norms for manufacturing of products	The Committee considered the case as per agenda and noted that no reply has been received from the applicant despite many reminders. Therefore, the	**Rejected**

		I/	made of brass rods, brass solid bars, Brass hollow bars, profile and section in addition to routine product made out of mix metal brass scrap. KASEZ vide letter No. KASEZ/100%EOU/II/13/2002-03/Vol. I/1048 dated 25.04.2018 conveyed the approval of the DC for ad-hoc norms as per Annexure, in terms of Para 6.08(e) of FTP, 2015-20, for a period of 06 (six) months subject to final fixation of Norms by the NC in DGFT. As per NC decision of M. No. 14/81dated 16.10.2019, the case was referred to MSME on 05.11.2019 followed by a reminder on 03.01.2020. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to wait for the comments. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind MSME for expediting the comments. As per NC decision, reminder issued to MSME on 20.04.2020. MEME D/L received on 26.04.2020. MSME D/L dt. 26.04.2020 was sent to the applicant on 27.07.2017 followed by a reminder on 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to grant last opportunity to the applicant to furnish the requisite information. As per NC decision, final reminder was sent to the applicant via email on 10.11.2020. However, no reply has been received yet.	Committee decided to **reject** the applicant's request of revision of ad-hoc norms.	
R6	Margen Impex Limited, Anand, Gujarat, A 100% EOU	01/81/171/00001/AM19/KASEZ/100%EOU/II/77/2004-05/VOL.I/6026	KASEZ vide letter KASEZ/100% EOU/II/77/2004-05/Vol. I/6026 dated 28.08.2018 forwarded a copy of letter along with application of Mergen Impex Limited for fixation of scrap/wastage norms for manufacture and export of parts and accessories of test benches. The case was referred to Consultant (TEC-3) on 11.10.2019. As per NC decision of M. No. 20/81 dt. 08.01.2020, a deficiency letter was sent to the applicant on 24.02.2020 requesting to furnish following information: (i) List of export products vis-à-vis import items (ii) Wastage claimed. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind the applicant for furnishing the requisite information. As per NC decision, reminders were sent to the applicant on 18.04.2020 & 22.09.2020 to furnish the requisite information. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee noted that the applicant vide email dated 28.09.2020 requested for extension of time upto 05.10.2020 to furnish reply. Therefore, the Committee decided to wait for reply of the applicant. As per NC decision, reminder has been sent to applicant via email on 10.11.2020. The applicant's reply dt. 23.11.2020	The Committee decided to wait for the comments.	Deferred

			was sent to Consultant (TEC-3) on 23.11.2020. However, no comments have been received yet.		
R7	LEIGHTON WELSPUN CONTRACTORSPRIVATE LIMITED 0310764005 dated 01.01.2014	01/81/050/00060/AM15/ 03/95/040/00752/AM14/ HQ E-office Computer No.: 23969	The case was rejected in M. No. 05/81dated 18.06.2015 due to non submission of reply of deficiency letter dated 11.11.2014. However, the applicant vide letter dated 12.06.2018 furnished the reply with a request to fix the ad-hoc norms. The applicant's reply was forwarded to DHI for examination of the case on 21.06.2018 followed by reminder on 12.07.2019 & 11.10.2019. As per NC decision of M. no. 20/81 dt. 08.01.2020, a copy of application was referred to DHI on 25.02.2020. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of DHI informed that the case is under examination. The Committee considered the case as per agenda and noted that DHI via email dated 16.07.2020 asked for complete set of application. Therefore, the Committee decided to send the complete set of application along with the applicant's reply dated 12.06.2018 with all annexure to DHI for examination of the case. As per comments of DHI received via email dated 29.09.2020, the case was referred to DPIIT on 30.09.2020 for examination & comments. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	The Committee considered the case as per agenda and noted that the reply furnished by the applicant is incomplete. Therefore, the Committee decided to seek from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/139/2020-TSW dated 16.10.2020: 1. Sl. No. 3, 4, 5, 8 & 11 of the Standard Deficiency Format for export item at Sl. No. 1. The case stands deferred.	Deferred

R8	INDO COOL COMPOSITES PRIVATE LIMITED 0410160874 dated 05.08.2015	01/81/050/00464/AM16/ 04/24/040/00114/AM16/	The case was rejected in M. No.18/81dated 29.11.2016 due to non submission of reply of deficiency letter dated 03.05.2016 followed by reminder dated 11.07.2016. However, the applicant vide letter dated 28.12.2016 furnished the reply with a request to fix the ad-hoc norms. The case was referred to Consultant (TEC-1) on 07.08.2019 for examination. As per NC decision of M. No.11/81 dated 04.09.2019, a deficiency letter was sent to the applicant vide email dated 04.10.2019 requesting to furnish following information: 1. Material balance between import & export in quantity terms taking in to consideration of indigenous procures items for each export product separately. 2. Percentage wastage at each stage of manufacturing. 3. Production & corresponding consumption of various raw material & consumable for last two year duly certified by GST authorities. The applicant was also reminded on 13.11.2019 & 02.01.2020. The case was considered by NC in its M. No. 20/81 dt. 08.01.2020 and decided to wait for the applicant's reply. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind again the applicant for submitting the requisite information. As per NC decision, final reminder was sent to applicant on 18.04.2020. Reply dated 24.4.2020 was referred to Consultant (TEC-1) on 29.04.2020. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee considered the case as per agenda and Consultant (TEC-1) informed that the applicant's reply is deficient. Therefore, the Committee decided to ask again from the applicant to furnish following information as per comments of Consultant (TEC-1): 1. Material balance between import and export in weight terms taking in to consideration following for each of export product. 2. Net content of imported inputs plus indigenous inputs excluding wastages to match with export product weight indicated in the export obligation in the licence. 3. Generic name of import item No. 2. 4. Specification and end use of import item No. 2 & 16. As per NC decision, D/L was sent to applicant on 10.11.2020. The applicant's reply dt. 19.11.2020 was sent to Consultant (TEC-1) via email on 19.11.2020	The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-1) as under: 1. Quantity of import item at SL. No. 1, 4 & 5 may be allowed **as applied for**. 2. Quantity of import item at Sl. No. 2 may be allowed as **1.05Kgs/Kg content in the export product** and the words **"FRP Composite Sheet of PU and Polyster"** may be added in the description of export item. 3. Quantity of rest of the import item **may not be allowed** as items are indigenously procured. RA concerned may take suitable consequential action accordingly.	Approved

R9	JINDAL SAW LIMITED 0510395407 dated 24.08.2015	01/81/050/00463/AM16/ 05/23/040/00207/AM16/	The case was ratified in M. No. 12/81 dated 06.09.2016 as per DIPP U. O. No. 12/76/2016-TSW/28 dated 06/09/2016. However, the applicant vide letter dated 15.02.2019 requested to re-fix the ad-hoc norms. A copy of representation was referred to Consultant (TEC-3) on 07.08.2019 for examination. Deficiency letter was sent to the applicant on 04.10.2019 as per NC decision of Meeting No. 11/81 dated 04.09.2019. The applicant's reply dated 14.11.2019 was referred to Consultant (TEC-3) for examination. NC observed in its M. No. 20/81 dt. 08.01.2020 that the authorization is dated 24.08.2015 and the party would have exported the said items as per norms ratified earlier. Therefore, the Committee decided to seek a report from RA regarding the thickness/surface area of coating w.r.t Adhesive and Polyethylene in the export product. An email dated 02.03.2020 was sent to RA, New Delhi. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind the RA, New Delhi, inviting attention of Head of RA, for submitting the requisite information. As per NC decision, reminder was sent to RA, New Delhi, on 10.07.2020, 16.07.2020, 22.9.2020 & 30.9.2020 for expediting the matter. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee considered the case as per agenda and noted that the report received vide email dated 30.9.2020 from CLA, New Delhi was forwarded to Consultant (TEC-3) on the same day for examination. However, Consultant (TEC-3) requested to send physical file to examine the case. Therefore, the Committee decided to send physical file to Consultant (TEC-3) for examination of the case. The main was referred to Consultant (TEC-3) on 19.11.2020. However, no comments have been received yet.	The Committee decided to wait for the comments.	Deferred
R10	JINDAL SAW LIMITED 0510407943 Dated 28.09.2018	01/81/050/00506/AM19/ 05/23/040/00278/AM19/	The case was ratified in M. No. 9/81 dated 07.08.2019 as per written comments dated 30.07.2019 of Consultant (TEC-3). The applicant vide letter dated 04.10.2019 had requested for revision of ad-hoc norms. As per decision of M. No.14/81 dated 16.10.2019, the case was referred to Consultant (TEC-3) on 25.10.2019 for examination. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to wait for the comments. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to send main file to Consultant (TEC-3) as requested in the meeting. The case was in M. No. 5/81 held on 28.7.2020 wherein Consultant	The Committee decided to wait for the comments.	Deferred

			(TEC-3) informed that the applicant in its representation dated 04.10.2019 has requested against reduction in quantity of import items at Sl. No. 15 & 16 and deletion of item nos. 17 & 18. Also, the quantity of import items at Sl. No. 15 & 16 were calculated as per thickness given by the applicant in their letter dated 25.04.2019 and report of study group. Now, the applicant has revised thickness of coating. On the advice of Consultant (TEC-3), the Committee decided to seek from the applicant to furnish following information: 1. To explain how repair of inner layer of coating will be carried out, regarding import items at Sl. No. 17 & 18. 2. Justification for 2 types of kits and their quantity. D/L was sent to the applicant on 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to remind the applicant for furnishing the requisite information. As per NC decision, reminder was sent to the applicant on 11.11.2020. The applicant's reply via email dt. 23.10.2020 was sent to Consultant (TEC-3) on 23.11.2020. However, no comments have been received yet.		
R11	JINDAL SAW LIMITED 0510407744 dated 11.09.2018	01/81/050/00652/AM19/ 05/23/040/00250/AM19/	The case was ratified in M. No.11/81-ALC2/2019 dated 04.09.2019 as per written comments dated 04.09.2019 given by Consultant (TEC-3). The applicant vide letter dated 02.01.2020 requested for revision of ad-hoc norms ratified in respect of import item Sl. No. 4 & 5 as applied in the AA. The case was referred to Consultant (TEC-3) on 25.02.2020 as per NC decision of Meeting No. 20/81 dt. 08.01.2020. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to wait for the comments. The case was in M. No. 5/81 held on 28.7.2020 wherein Consultant (TEC-3) informed that the applicant in its representation dated 02.01.2020 has requested against reduction in quantity of import item at Sl. No. 4 & reduction of wastage of import item at Sl. No. 5. Also, quantity of import item at Sl. No. 4 was calculated as per thickness given by the applicant in their letter dated 13.06.2019 and report of study group. Now, the applicant has revised thickness of coating. On the advice of Consultant (TEC-3), the Committee decided to seek from the applicant to furnish following information: 1. To provide justification for increasing wastage regarding import item at Sl. No. 5.	The Committee decided to wait for the comments.	Deferred

			D/L was sent to the applicant on 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to remind the applicant for furnishing the requisite information. As per NC decision, reminder was sent to the applicant on 11.11.2020. The applicant's reply via email dt. 20.10.2020 was sent to Consultant (TEC-3) on 20.11.2020. However, no comments have been received yet.		
R12	FORMING INDIA PRIVATE LIMITED 3110066955 dated 05.01.2018	01/81/050/00117/AM19/ 31/83/040/00121/AM18/	The case was rejected in M. No. 03/81 dated 14.08.2018 with the observation that no specific input item. The applicant vide letter dated 29.11.2018 had requested for ratification of Norms. The case was referred to Consultant (TEC-3) on 08.11.2019 for examination. As per NC decision of M. No. 20/81 dated 08.01.2020, Consultant (TEC-3)'s deficiency letter was sent to the applicant on 06.02.2020. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind the applicant for furnishing the requisite information. As per NC decision, the reminder was sent to the applicant on 17.04.2020. The applicant sought some time vide email dated 23.04.2020. Again, as per NC decision, the applicant was reminded on 16.07.2020 & 22.09.2020 to furnish the requisite information. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee decided to forward applicant's reply to Consultant (TEC-3) for examination & comments. As per decision, the reply was referred to Consultant (TEC-3) via email on 20.10.2020 followed by a reminder on 23.11.2020.	The Committee considered the case as per the agenda and Consultant (TEC-3) via email dated 30.11.2020 informed that applicant has not replied the queries as asked vide deficiency letter dated 06.02.2020. Therefore, the Committee decided to seek again from the applicant to furnish the following information as under: 1. Sl. No. 2, 3, 4, 5, 11, 11(a) & 15 of the Standard Deficiency Format.	Deferred
R13	A-1 FENCE PRODUCTS COMPANY PVT. LTD. 0310820970 dated 15.05.2018	01/81/050/00215/AM19, 03/94/040/00116/AM19 HQ E-office Computer No.: 23956	The case was ratified in M. No. 7/81-ALC2/2018 dated 29.11.2018 as per recommendation of representative of MSME. However, the applicant vide letter dated 12.02.2019 has enclosed copies of their earlier NC decisions in respect of AA Nos. 0310791169 dated 18.11.2014 and 0310560499 dated 16.02.2010 ratified in Meeting Nos. 17/81 dated 24.02.2015 and 12/81 dated 22.06.2010 respectively and requested to reconsider their AA No. 0310820970 dated 15.05.2018 on repeat with their previous ratified files. The applicant vide letters dated 06.05.2019 and 26.6.2019 had raised the same issue. In M. No. 14/81dated 16.10.2019, the Committee noted that norms for the item had been approved by NC earlier. The Committee observed that main file of the applicant was not traceable and it was decided to defer the case for want of main file. ITC HS	The Committee considered the case as per agenda. MSME informed that the applicant had applied for licence with quantity equal to duty free import that was allowed in earlier ratifications. However, earlier norms were ratified with 25.20% wastage after 1/3rd recovery form scrap and the subject licence was ratified with 17% wastage after taking 1/3rd recovery. Hence, double recovery was considered while fixing the norms for the subject licence. Therefore, as per comments of MSME dated 05.10.2020, the Committee decided to **revise** the ad-hoc	Approved

			Code of export product in both the applications also not matches. As per decision of M. No. 17/81 dt. 27.11.2019, the Committee decided to defer the case with an advice to the section to trace out the main file. The case was considered in M. No. 20/81 dt. 08.01.2020. The complete set of application was referred to MSME on 24.02.2020. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind MSME for expediting the comments. As per NC decision, reminder issued to MSME on 20.04.2020. The Committee noted that MSME via email dated 26.04.2020 requested to send again the complete set of application along with condition sheet and approval of NC decision for AA Nos. 0310791169 dated 18.11.2014, 0310560499 dated 16.02.2010, AA Nos. 0310664581 dt. 14.11.2011 & 0310800027 dated 04.11.2015 to examine the case. Therefore, the Committee decided to send all the relevant documents to MSME as per their request. The complete application alongwith all relevant documents received from the applicant will sent to MSME on 28.09.2020 for examination of the case. The case was last considered in M. No. 8/81 dated 29.09.2020 and it was decided to wait for the comments. Reminder issued to MSME on 11.11.2020.	norms on repeat basis as approved for AA No. 0310791169 dated 18.11.2014 as under:	

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommende Quantity
73269060	Sharp Edge Coils of Stainless Steel Grade SS304 With Stainless Steel Wire SS304. Width 14mm To 35mm Thickness 0.4mm To 0.8mm Net Qty of Import/Exempt Material Used In Export Product 1) Stainless Steel Sheets In Coil Form SS304-139.777MT 2) Stainless Steel Wire Grade SS304-110.291MT	250.040 MT	1	72192429	Stainless Steel Sheets In Coil Form Grade SS304 Thickness 0.4MM To 0.8MM (Tolerance+- 0.02mm) Width 20mm To 1500mm	1.252 Kgs/Kg content in the export product
			2	72230091	Stainless Steel Wire Grade SS304 Diameter From 1.00mm To 8.00mm	1.01 Kgs/Kg content in the export product

Note: The applicant should import relevant items only.

RA concerned may take suitable consequential action accordingly.

R14	KANADE ANAND UDYOG PVT. LTD. 0310824397 Dated 11.10.2018	01/81/050/00546/AM19/ 03/94/040/00621/AM19/ HQ E-office Computer	The case was rejected in M. No.06/81 dated 26.06.2019 due to non submission of reply of deficiency letter dated 25.03.2019. However, the applicant vide letter dated 12.07.2019 had requested for ratification of Norms. The case was considered in M. No. 17/81 dt. 27.11.2019, the Committee observed that main file is not available. Hence, it was decided to defer the	The Committee considered the case as per the agenda and Consultant (TEC-3) via email dated 30.11.2020 informed that the applicant's reply has not available to examine the case. Therefore, the Committee decided to seek from the	Deferred

		No.: 23970	case with an advice to the section to trace out the main file. The case was referred to Consultant (TEC-3) on 06.01.2020. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to wait for comments. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to send the applicant's reply to Consultant (TEC-3) for examination of the case. Physical file along with the applicant's reply sent to Consultant (TEC-3) on 25.09.2020 for examination of the case. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments. A reminder was issued to Consultant (TEC-3) on 11.11.2020.	applicant to furnish the following information as per the advice Consultant (TEC-3): 1. Sl. No. 1, 3, 5 and 11 of the Standard Deficiency Format. 2. Material of import item No. 2 & 5.	
R15	Tbea Energy (India) Private Limited 3410041397 Dated 23.07.2015	01/81/050/00486/AM16/ 34/24/040/00123/AM16/	The case was rejected in M. No. 22/81 dated 24.01.2017 due to non-submission of reply of deficiency letter dated 27.06.2016 followed by reminder dated 21.09.2016. However, the applicant vide mail dated 02.07.2019 has requested for revision of fixed Norms. The case was referred to DHI on 26.11.2019. A reminder was also issued to DHI on 09.01.2020. The case was considered in M. No. 20/81 dt. 08.01.2020 and decided to wait for comments. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to send a complete set of representation to DHI as requested by the representative of DHI. Reply dated 23.5.2020 was referred to DHI on 17.06.2020. The Committee considered the case as per agenda and DHI informed that they have received only applicant's reply and also needs the complete set of application with ANF-4 to examine the case. Therefore, the Committee decided to send all the relevant documents to DHI as per their request. As per NC decision, the complete application alongwith ANF-4 received from the applicant sent to DHI on 28.09.2020 for examination of the case. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments Reminder issued to DHI on 11.11.2020. However, no comments have been received yet.	The Committee decided to remind DHI for expediting the comments.	Deferred
R16	WIELAND METALS INDIA PRIVATE LTD 0710112879 Dated 26.02.2018	01/81/050/00359/AM19/ 07/24/040/00324/AM18/	The case was ratified in M. No.06/81 dated 01.11.2018 on the recommendation of representative of MoS, allowing quantity of import item as 1.015 Kgs/Kg content in the export product. However, the applicant vide letters dated 28.05.2019 & 11.07.2019 had requested for review of Norms. A deficiency letter was sent to the applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020	The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information:	Deferred

			was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.07.2020 sent to the applicant to attend PH on 28.07.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 8. To submit a copy of Shipping Bill. 9. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	
R17	WIELAND METALS INDIA PRIVATE LTD 0710112301 Dated 24.10.2017	01/81/050/00878/AM19/ 07/24/040/00203/AM18/	The case was ratified in M. No.14/81 dated 13.03.2019 as recommended by representative of MSME. However, the applicant vide letter dated 28.05.2019 had requested for review of Norms. A deficiency letter was sent to the applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020 was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.7.2020 sent to the applicant to attend PH on 28.07.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	Deferred
R18	WIELAND METALS INDIA PRIVATE LTD	01/81/050/00772/AM19/ 07/24/040/00	The case was ratified in M. No.14/81 dated 13.03.2019 as recommended by representative of MSME. However, the applicant vide letter dated 28.05.2019 has requested for review of Norms. A deficiency letter was sent to the	The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished	Deferred

	0710111712 Dated 06.06.2017	071/AM18/	applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020 was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.07.2020 sent to the applicant to attend PH on 28.07.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	
R19	WIELAND METALS INDIA PRIVATE LTD 0710110935 Dated 09.01.2017	01/81/050/01064/AM19/ 07/24/040/00323/AM17/	The case was ratified in M. No.14/81 dated 13.03.2019 as recommended by representative of MSME. However, the applicant vide letter dated 28.05.2019 has requested for review of Norms. A deficiency letter was sent to the applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020 was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.7.2020 sent to the applicant to attend PH on 28.07.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	Deferred
R20	WIELAND METALS INDIA	01/81/050/01074/AM19/	The case was ratified in M. No.14/81 dated 13.03.2019 as recommended by representative of MSME. However, the applicant vide letter	The Committee considered the case as per the agenda and noted that MSME via email dated	Deferred

	PRIVATE LTD 0710111245 Dated 07.03.2017	07/24/040/00391/AM17/	dated 28.05.2019 has requested for review of Norms. A deficiency letter was sent to the applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020 was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.7.2020 sent to the applicant to attend PH on 28.07.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	
R21	WIELAND METALS INDIA PRIVATE LTD 0710110386 Dated 07.09.2016	01/81/050/00876/AM19/ 07/24/040/00197/AM17/	The case was ratified in M. No.14/81 dated 13.03.2019 as recommended by representative of MSME. However, the applicant vide letter dated 28.05.2019 has requested for review of Norms. A deficiency letter was sent to the applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020 was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.7.2020 sent to the applicant to attend PH on 28.07.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	Deferred

R22	WIELAND METALS INDIA PRIVATE LTD 0710109853 Dated 23.05.2016	01/81/050/00734/AM19/ 07/24/040/00048/AM17/	The case was ratified in M. No.14/81 dated 13.03.2019 as recommended by representative of MSME. However, the applicant vide letter dated 28.05.2019 has requested for review of Norms. A deficiency letter was sent to the applicant on 26.12.2019 as per NC decision of Meeting No. 17/81 dt. 27.11.2019. The applicant's reply dt. 02.01.2020 was referred to MSME on 24.02.2020 for examination of the case. The case was considered in M. No. 23/81 dt. 04.03.2020, the representative of MSME informed in meeting that the applicant's reply is not proper. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming NC meeting. As per NC decision email dated 27.7.2020 sent to the applicant to attend PH on 28.7.2020. During personal hearing held in M. No. 5/81 held on 28.7.2020, the Committee directed the representatives to furnish following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The applicant was reminded vide email dated 22.09.2020. The applicant's reply was sent to MSME on 01.10.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments.	The Committee considered the case as per the agenda and noted that MSME via email dated 23.11.2020 informed that the applicant has not furnished licence-wise reply of the deficiency letter. Therefore, the Committee decided to seek from the applicant to furnish the following information: 1. To submit a copy of Shipping Bill. 2. To submit Material Balancing with details of scrap. The case stands deferred.	Deferred
R23	(E-23946) Delton Cables Ltd. 0510337606 Dated 23.10.2012	01/81/050/00423/AM13/ 05/23/040/00278/AM13/ HQ E-office Computer No.: 23946	The case was inadvertently written ratified in M. No.12/81 dated 27.08.2013 whereas DPIIT vide U. O. No. 12/2/2013-TSW/40 dated 14.06.2013 had sought following information as mentioned in NC M. No.05/81 dated 06.06.2013 as under: 1. Voltage rating of cables. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product. 5. Total requirement of each raw material, export product wise, in a tabular form However, the applicant vide letter dated 09.08.2016 had requested for ratification of Norms. The case was referred to DPIIT on 25.10.2019 for examination and comments. As per NC decision of Meeting No. 20/81 dt. 08.01.2020, DPIIT's deficiency letter was sent to the applicant on 06.02.2020. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to remind the applicant for furnishing the requisite information. Applicant's reply dt. 19.06.2020 was sent to DPIIT on 17.07.2020. The Committee decided	The Committee decided to remind the applicant for furnishing the requisite information.	Deferred

			to forward again the reply of the applicant to DPIIT for examination and comments. The applicant's reply received from the applicant sent again on 28.09.2020 to DPIIT for examination of the case. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to seek again from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/308/2019-TSW dated 29.09.2020 as the applicant's reply was deficient: 1. Net weight per KM of each cable. 2. Material balancing viz. net content of each imported & indigenous inputs, export product wise, per KM of export product. As per NC decision, D/L was sent to the applicant via email on 12.11.2020. However, no reply has been received yet.		
R24	Lubi Electricals Limited, Ahmedabad - Referred by DC, KASEZ	01/81/061/00022/AM18/KASEZ/100%EOU/II/969/00-01/	KASEZ, vide letter No. KASEZ/100%EOU/II/969/00-01/6116 dated 27.09.2017 forwarded a copy of application for fixation of scrap/wastage norms on regular basis for manufacture and export of Industrial Valves and Industrial Valve Parts. The DC stated that the wastage norms had been fixed on ad-hoc basis up to 31.03.2003 subject to final fixation of norms by Norms Committee in DGFT. The case was considered in M. No. 4 /81-Pt.II dated 03.10.2018 and noted that case was referred to DIPP for comments and reminded on 27.09.2019. The case was considered in M. No. 20/81 dt. 08.01.2020, the Committee noted that DPIIT was not reminded for expediting the comments & also the main file was not traced out by the section. Therefore, the Committee decided to remind DPIIT and directed the section to trace out main file immediately. The case was considered in M. No. 23/81 dt. 04.03.2020, the Committee noted that DPIIT has not yet been reminded for expediting the comments & also main file is not yet traced out by the section. Therefore, the Committee decided to remind DPIIT & and directed the section to trace out main file immediately. Since, main file is not traceable in the section, complete set of documents have been sought from KASEZ vide email dated 16.07.2020. The documents received from KASEZ was forwarded to DPIIT vide email dated 20.07.2020 for examination & comments. An email was sent on 22.09.2020 to DPIIT for expediting the comments. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to seek	The Committee decided to remind the applicant for furnishing the requisite information.	Deferred

			again from the applicant to furnish following information as per comments given by DPIIT vide U. O. No. P-47011/108/2020-TSW dated 10.08.2020 as the applicant's reply was deficient: 1. A copy of ad-hoc norms fixed by the Development Commissioner, Kandla SEZ for the items under consideration. 2. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format. As per NC decision, D/L was sent to the applicant via email on 12.11.2020. However, no reply has been received yet.		
R25	Neo Power Electronics & Projects PVT. LTD. 0310819845 dated 15.03.2018	01/81/050/00012/AM19/ 03/95/040/01069/AM18	The case was ratified in M. No.15/81 dated 27.03.2019 as per written comments given by Consultant (TEC-3). However, the applicant vide letter dated 01.04.2019 requested to amend ITC HS codes in r/o import items No. 3 and 5. Further the applicant has also requested to amend UOM of import item No. 5. The Committee considered the case in M. No.09/81 dated 07.08.2019 and noted that the applicant has not given any reason/justification for such changes. A D/L was sent to the applicant vide email dated 02.09.2019 followed by reminder on 07.10.2019. The applicant's reply dt. 09.10.2019 was referred to Consultant (TEC-3) for examination. The case was considered in M. No. 23/81 dt. 04.03.2020 and decided to send main file to Consultant (TEC-3) as requested in the meeting. Physical file along with the representation sent to Consultant (TEC-3) on 25.09.2020 for examination of the case. The case was last considered in M. No. 8/81 dated 29.09.2020 and decided to wait for the comments. A reminder was issued to Consultant (TEC-3) on 25.11.2020.	The Committee considered the case as per the agenda decide to remind Consultant (TEC-3) for expediting the comments.	Deferred
R26	A-1 Fence Products Co. Pvt. Ltd. 0310827173 Dated 20.02.2019	01/81/050/01017/AM19/ 03/94/040/01003/AM19/ HQ E-office Computer No.: 23950	The case was ratified in M. No. 10/81-ALC2/2019 dated 21.08.2019 on the basis of inputs given by Consultant (TEC-3). The applicant vide letter dated 27.01.2020 stated that the wastage and quantity of imported material for the product "Relevant Prime Hot dipped galvanised steel in sheets/coils" for all the four export products have not been given correctly. Therefore, they have requested to re-fix the ad-hoc norms. The case was last considered in M. No. 23/81 dt. 04.03.2020 and decided to refer the case to Consultant (TEC-3) for examination & comments. Physical file along with the representation sent to Consultant (TEC-3) on 25.09.2020 for examination of the case. A reminder was issued to consultant (TEC-3) on 19.11.2019.	The Committee considered the case as per the agenda and Consultant (TEC-3) via email dated 30.11.2020 informed that the applicant in its representation dated 27.01.2020 has not given details of amendment made in application. Therefore, the Committee decided to ask from the applicant to furnish the same.	Deferred

R27	ARMOR PLAST LTD. 0710111799 Dated: 21.06.2017	01/81/050/00774/AM19/ 07/24/040/00094/AM18/	The case was ratified in M. No. 3/81 dated 15.05.2019 on the recommendation of Consultant (TEC-3). The applicant vide letter dated 15.06.2019 requested for revision ad-hoc norms. The case was considered in M. No. 19/81 dt. 26.12.2019 and the Committee heard the applicant's representative during personal hearing. The representatives stated that the word 'Tube' as added by NC in the export product may be omitted as the items have already been exported with the description as applied in the authorization. However, the representatives could not produce any documentary corroborative evidence which could show that the export product has been manufactured with the import items 'Tubes'. Hence, the Committee directed to the representative to furnish some documentary evidence duly certified by government authority in this regard. As per NC decision, a letter was sent to the applicant on 28.01.2020. The case was considered in M. No. 22/81 dt. 19.02.2020 and decided to remind the applicant to furnish the requisite information for examination of the case. As per NC decision, final reminder was sent to applicant on 01.04.2020. The applicant's reply was forwarded to Consultant (TEC-3) on 16.07.2020. Consultant (TEC-3) was reminded vide email dated 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and Consultant(TEC-3) informed via email dated 05.10.2020 that the applicant have exported goods made out of free issue imported material and therefore could not have used any other material. Therefore, the Committee decided to seek from the applicant's to furnish the following information as per advice of Consultant (TEC-3): 1. Detailed drawing of cutter. As per NC decision, D/L was sent to the applicant on 13.11.2020. The applicant's reply via email dt. 18.11.2020 was sent to Consultant (TEC-3) on 20.11.2020. However, no comments have been received yet.	The Committee decided to wait for the comments.	Deferred
R28	ARMOR PLAST LTD. 0710112024 dated 16.08.2017	01/81/050/00779/AM19/ 07/24/040/00136/AM18/	The case was ratified in M. No. 3/81 dated 15.05.2019 as per written comments of Consultant (TEC-3). The applicant vide letter dated 15.06.2019 had requested to delete the word "Tubes" from the export item. In M. No. 16/81 dt. 13.11.2019, the Committee noted that nobody was appeared for personal hearing on behalf of the applicant. Therefore, the Committee decided to give one more opportunity to the applicant for personal hearing	The Committee decided to wait for the comments.	Deferred

			to explain the case before NC. As per NC decision, an email was sent to the applicant to attend PH on 26.12.2019. The case was considered in M. No. 19/81 dt. 26.12.2019 and heard the applicant's representative during personal hearing. The representatives stated that the word 'Tube' as added by NC in the export product may be omitted as the items have already been exported with the description as applied in the authorization. However, the representatives could not produce any documentary corroborative evidence which could show that the export product has been manufactured with the import items 'Tubes'. Hence, the Committee directed to the representative to furnish some documentary evidence duly certified by government authority in this regard. As per NC decision, a letter was sent to the applicant on 28.01.2020. The case was considered in M. No. 22/81 dt. 19.02.2020 and decided to remind the applicant to furnish the requisite information for examination of the case. As per NC decision, final reminder was sent to the applicant on 01.04.2020. The applicant's reply was forwarded to Consultant (TEC-3) on 16.07.2020 followed by a reminder vide email dated 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and Consultant(TEC-3) informed via email dated 05.10.2020 that the applicant have exported goods made out of free issue imported material and therefore could not have used any other material. Therefore, the Committee decided to seek from the applicant's to furnish the following information as per advice of Consultant (TEC-3): 1. Detailed drawing of cutter. As per NC decision, D/L was sent to the applicant on 13.11.2020. The applicant's reply via email dt. 18.11.2020 was sent to Consultant (TEC-3) on 20.11.2020. However, no comments have been received yet.		
R29	ARMOR PLAST LTD. 0710112709 dated 19.01.2018	01/81/050/01070/AM19/ 07/24/040/00295/AM18/	This case was ratified in M. No. 03/81 dated 15.05.2019 as per written comments of Consultant (TEC-3). The applicant vide letter dated 15.06.2019 had requested to delete the word "Tubes" from the export item. In M. No. 16/81 dt. 13.11.2019 and the Committee noted that nobody appeared for personal hearing on behalf of the applicant. The Committee decided to give one more opportunity to the applicant for personal hearing. As per NC decision, an email was sent to the applicant to attend PH on 26.12.2019. The case was considered in M. No.	The Committee decided to wait for the comments.	Deferred

			19/81 dt. 26.12.2019 and the Committee heard the applicant's representative during personal hearing. The representatives stated that the word 'Tube' as added by NC in the export product may be omitted as the items have already been exported with the description as applied in the authorization. However, the representatives could not produce any documentary corroborative evidence which could show that the export product has been manufactured with the import items 'Tubes'. Hence, the Committee directed to the representative to furnish some documentary evidence duly certified by government authority in this regard. As per NC decision, a letter was sent to the applicant on 28.01.2020. The case was considered in M. No. 22/81 dt. 19.02.2020 and decided to remind the applicant to furnish the requisite information for examination of the case. As per NC decision, final reminder was sent to applicant on 01.04.2020. The applicant's reply was referred to Consultant (TEC-3) on 16.07.2020 followed by reminder vide email dated 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and Consultant(TEC-3) informed via email dated 05.10.2020 that the applicant have exported goods made out of free issue imported material and therefore could not have used any other material. Therefore, the Committee decided to seek from the applicant's to furnish the following information as per advice of Consultant (TEC-3): 1. Detailed drawing of cutter. As per NC decision, D/L was sent to the applicant on 13.11.2020. The applicant's reply via email dt. 18.11.2020 was sent to Consultant (TEC-3) on 20.11.2020. However, no comments have been received yet.		
R30	ARMOR PLAST LIMITED 0710114083 dated 01.11.2018	01/81/050/00693/AM19/ 07/24/040/00194/AM19/	The case was rejected in M. No. 08/81-ALC2/2019 dated 24.07.2019 due to non-submission of reply of deficiency letter dated 28.03.2019 raised by MSME. The applicant furnished reply vide letter dated 24.08.2019 and requested for ratification of norms. The case was referred to Consultant (TEC-3) on 13.12.2019 for examination. In M. No. 19/81 dt. 26.12.2019, the Committee heard the applicant's representative during personal hearing. The representatives stated that the word 'Tube' as added by NC in the export product may be omitted as the items have already been exported with the description as applied in the authorization. However, the representatives could not produce any documentary	The Committee decided to wait for the comments.	Deferred

			corroborative evidence which could show that the export product has been manufactured with the import items 'Tubes'. Hence, the Committee directed to the representative to furnish some documentary evidence duly certified by government authority in this regard. As per NC decision, a letter was sent to the applicant on 28.01.2020. The case was considered in M. No. 22/81 dt. 19.02.2020 and decided to remind the applicant to furnish the requisite information for examination of the case. As per NC decision, final reminder was sent to applicant on 01.04.2020. The applicant's reply was forwarded to Consultant (TEC-3) on 16.07.2020. Consultant (TEC-3) was reminded vide email dated 22.09.2020. The case was last considered in M. No. 8/81 dated 29.09.2020 and Consultant(TEC-3) informed via email dated 05.10.2020 that the applicant have exported goods made out of free issue imported material and therefore could not have used any other material. Therefore, the Committee decided to seek from the applicant's to furnish the following information as per advice of Consultant (TEC-3):1. Detailed drawing of cutter. As per NC decision, D/L was sent to the applicant on 13.11.2020. The applicant's reply via email dt. 18.11.2020 was sent to Consultant (TEC-3) on 20.11.2020. However, no comments have been received yet.		
R31	Shivam Iron And Steel Company Limited 0210208162 dated 23.01.2018	01/81/050/00175/AM19 02/24/040/00169/AM18	The applicant applied for import of raw material "Manganese Ore Mn-30%-60% and Coke" for manufacturing and export of 1) Ferro Silico Manganese & 2) Ferro Manganese (Fe Mn). The case was ratified in NC-2 Meeting No. 5/81 dated 10.10.2018 as per SION at C522 for EP No. 01 and SION at C477 for EP No. 02 as per comments given by MoS vide U. O. No. 2(10)/2016-TD dated 09.10.2018.The applicant had requested for review of already approved ad-hoc norms. It has stated that for manufacturing of 1 MT of above said export items the imported raw materials required @2.25 i.e. with 125% wastage, which occurs during manufacturing of the subject export item. The representation along with complete set of application was referred to Consultant (SKB) vide email dated 28.09.2020 for examination and comments. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee considered the case as per agenda and decided to seek from the applicant's to furnish the following information as per comments given by	The Committee decided to remind the applicant for furnishing the requisite information.	Deferred

			Consultant (SKB): 1. How much quantity of Ferro Manganese slag is used in total charge mix (Manganese ore and Ferro manganese slag)? 2. What is the percentage of MnO in Ferro Manganese slag? 3. How much slag will be produced by production of 1000 MT Ferro Manganese to be exported under AA? As per NC decision, D/L was sent to the applicant on 18.11.2020. However, no reply has been received yet.		
R32	Shivam Iron And Steel Company Limited 0210208634 dated 10.08.2018	01/85/050/00580/AM19 02/24/040/00073/AM19	The applicant applied for import of raw material "Manganese Ore Mn- 30%-60% and Coke" for manufacturing and export of 1) Ferro Silico Manganese & 2) Ferro Manganese (Fe Mn). The case was ratified in NC-2 Meeting No. 10/81dated 16.01.2019 as per SION at C522 for EP No. 01 and SION at C477 for EP No. 02 on recommendation of representative of MoS taking cue from. The applicant has requested for review of already approved ad-hoc norms. It has stated that for manufacturing of 1 MT of above said export items the imported raw materials required @2.25 i.e. with 125% wastage, which occurs during manufacturing of the subject export item. The representation along with complete set of application was referred to Consultant (SKB) vide email dated 28.09.2020 for examination and comments. The case was last considered in M. No. 8/81 dated 29.09.2020, the Committee considered the case as per agenda and decided to seek from the applicant's to furnish the following information as per comments given by Consultant (SKB): 1. How much quantity of Ferro Manganese slag is used in total charge mix (Manganese ore and Ferro manganese slag)? 2. What is the percentage of MnO in Ferro Manganese slag? 3. How much slag will be produced by production of 1000 MT Ferro Manganese to be exported under AA? As per NC decision, D/L was sent to the applicant on 18.11.2020. However, no reply has been received yet.	The Committee decided to remind the applicant for furnishing the requisite information.	Deferred
R33	APAR INDUSTRIES LIMITED 3410044075 Dated 24.04.2018	01/81/050/00839/AM19/ 34/24/040/00017/AM19/	The case was approved in M. No. 07/81 dated 08.09.2020, as per written comments given by Consultant (TEC-3) vide email dated 04.09.2020. The applicant vide letter dated 21.10.2020 had requested to keep the description exactly as per AA i.e. Aluminium Plates//sheets/Coils/slabs and not "Aluminium	The Committee decided to wait for the comments.	Deferred

			Ingots" for best utilization of AA. The representation was referred to Consultant (TEC-3) on 19.11.2020. However, no comments have been received yet.		
R34	RAJGURU ENTERPRISES PVT. LIMITED 0310821453 dated 05.06.2018	01/81/050/00326/AM19/ 03/95/040/00137/AM19/	The case was approved in M. No. 05/81 dated 12.06.2019, the Committee considered the case as per agenda and observed that the norms in this case had been fixed with 10% wastage in NC-2 Meeting No. 7/81 dated 29.11.2018. After hearing the party, seeing the samples of import & export products and after discussion, the Committee decided to revise the quantities of import products as 1.12 Kg/Kg content of steel sheets of relevant grade and thickness in export product after 1/3rd recovery' on the recommendation of Consultant (TEC-3) & representative of DPIIT. The applicant via email dated 11.11.2020 has requested to allow 30% wastage. The representation was referred to Consultant (TEC-3) on 19.11.2020. However, no comments have been received yet.	The Committee decided to wait for the comments.	Deferred
R35	RAJGURU ENTERPRISES PVT. LIMITED 0310813798 dated 07.06.2017	01/81/050/00872/AM19/ 03/95/040/00202/AM18/	The case was approved in M. No. 5/81 dated 12.06.2019, as per the recommendation of Consultant (TEC-3) and representative of MSME with the condition that the grade & thickness of steel should match in export & import. The applicant via email dated 11.11.2020 requested for Norms to be Ratified from 10% wastage to 30% wastage. The representation was referred to Consultant (TEC-3) on 19.11.2020. However, no comments have been received yet.	The Committee decided to wait for the comments.	Deferred
R36	AXORA RESOURCES LIMITED 0210208946 dated 30.01.2019	01/81/050/00981/AM19/ 02/24/040/00160/AM19/	The case was rejected in M. No. 3/81-ALC2/2020 dated 27.05.2020 as per representative of MSME informed that the party during personal hearing had stated that the lead content in import product would be upto 98%. However, as per certificate of analysis of inputs submitted the applicant, the Lead percent in the import product has purity greater than 99%. The Committee opined that there is no manufacturing process involved as the presence of Lead in import and export is greater than 99%. Hence, the Committee decided to reject the case under intimation to RA Kolkata. The applicant via email dated 10.08.2020 requested to allow Net To Net quantity. The representation was referred to MSME on 19.11.2020.	The Committee considered the case as per the agenda and noted the comments given by MSME via email dated 23.11.2020 wherein it is stated that as per certificate of analysis of inputs submitted the applicant, the Lead percent in the import product had purity greater than 99%. The Committee had opined that there is no manufacturing process involved as the presence of Lead in import and export is greater than 99%. Hence the case was rejected. The representative of MSME informed that the applicant has submitted photos of the import and export product and has also submitted video of part of the manufacturing	Approved

				process. The manufacturing processes involved are melting of ingots, addition of additives to remove impurities from the melt pool to achieve purity of 99.97%, solidification of the melt pool in the form of ingots and finally stacking & packing. The applicant has also stated that they have completed the export obligation and has requested for net to net wastage. Therefore, the Committee decided to fix the ad-hoc norms as per comments given by MSME as under: 1. Quantity of **relevant** import item may be allowed on **net to net basis.** **Note: Percentage of lead content in the import would be less than percentage of lead contained in the export product so that there is no overlap.** RA concerned may take suitable consequential action accordingly.	
R37	AXORA RESOURCES LIMITED 0210209027 dated 28.02.2019	01/81/050/01106/AM19/ 02/24/040/00181/AM19/	The case was rejected in M. No. 3/81-ALC2/2020 dated 27.05.2020 as per representative of MSME informed that the party during personal hearing had stated that the lead content in import product would be upto 98%. However, as per certificate of analysis of inputs submitted the applicant, the Lead percent in the import product has purity greater than 99%. The Committee opined that there is no manufacturing process involved as the presence of Lead in import and export is greater than 99%. Hence, the Committee decided to reject the case under intimation to RA Kolkata. The applicant via email dated 10.08.2020 requested to allow NET to NET quantity. The representation was referred to MSME on 19.11.2020.	The Committee considered the case as per the agenda and noted the comments given by MSME via email dated 23.11.2020 wherein it is stated that as per certificate of analysis of inputs submitted the applicant, the Lead percent in the import product had purity greater than 99%. The Committee had opined that there is no manufacturing process involved as the presence of Lead in import and export is greater than 99%. Hence the case was rejected. The representative of MSME informed that the applicant has submitted photos of the import and export product and has also submitted video of part of the manufacturing process. The manufacturing processes involved are melting	Approved

				of ingots, addition of additives to remove impurities from the melt pool to achieve purity of 99.97%, solidification of the melt pool in the form of ingots and finally stacking & packing. The applicant has also stated that they have completed the export obligation and has requested for net to net wastage. Therefore, the Committee decided to fix the ad-hoc norms as per comments given by MSME as under: 1. Quantity of **relevant** import item may be allowed on **net to net basis.** **Note: Percentage of lead content in the import would be less than percentage of lead contained in the export product so that there is no overlap.** RA concerned may take suitable consequential action accordingly.	
R38	AXORA RESOURCES LIMITED 0210209479 dated 15.10.2019	01/81/050/00283/AM20/ 02/24/040/00101/AM20/	The case was rejected in M. No. 3/81-ALC2/2020 dated 27.05.2020 as per representative of MSME informed that the party during personal hearing had stated that the lead content in import product would be upto 98%. However, as per certificate of analysis of inputs submitted the applicant, the Lead percent in the import product has purity greater than 99%. The Committee opined that there is no manufacturing process involved as the presence of Lead in import and export is greater than 99%. Hence, the Committee decided to reject the case under intimation to RA Kolkata. The applicant via email dated 10.08.2020 requested to allow Net To Net quantity. The representation was referred to MSME on 19.11.2020.	The Committee considered the case as per the agenda and noted the comments given by MSME via email dated 23.11.2020 wherein it is stated that as per certificate of analysis of inputs submitted the applicant, the Lead percent in the import product had purity greater than 99%. The Committee had opined that there is no manufacturing process involved as the presence of Lead in import and export is greater than 99%. Hence the case was rejected. The representative of MSME informed that the applicant has submitted photos of the import and export product and has also submitted video of part of the manufacturing process. The manufacturing processes involved are melting of ingots, addition of additives to remove impurities from the melt pool to achieve purity of	Approved

				99.97%, solidification of the melt pool in the form of ingots and finally stacking & packing. The applicant has also stated that they have completed the export obligation and has requested for net to net wastage. Therefore, the Committee decided to fix the ad-hoc norms as per comments given by MSME as under: 1. Quantity of **relevant** import item may be allowed on **net to net basis.** **Note: Percentage of lead content in the import would be less than percentage of lead contained in the export product so that there is no overlap.** RA concerned may take suitable consequential action accordingly.	
R39	INJECTOP LAST PVT. LTD 0610038682 Dated 29.08.2017	01/81/050/00363/AM18/ 06/24/040/00020/AM18/	The case was approved in M. No. 03/81-ALC2/2018 dated 14.08.2018, NC decided to ratify the norms for the above advance authorization allowing the wastage of 5% with the condition that RA should call for weight of Phenolic Moulding Compound in the export product and take necessary consequential action accordingly. The case was rejected in M. No. 06/81 scheduled for 11.08.2020 and held on 25.08.2020 due to non submission of composition fee. However, the applicant vide letter dated 06.11.2020 requested for review of ad-hoc norms stating that it is taking AA for manufacturing resultant product "Brush Box Made Out of Phenolic Moulding Compound" under 4.7 HBP and being granted 11.88 Grams raw material Phenolic Moulding Compound for manufacturing to one piece "Brush Box Made Out of Phenolic Moulding Compound" on each and every Advance Authorization. Hence applicant requested to allow 11.88 Grams per piece. The representation was referred to DPIIT on 18.11.2020. However, no comments have been received yet.	The Committee decided to wait for the comments.	Deferred
R40	WAAREE ENERGIES LTD. 5210043159	01/81/050/00223/AM20/ 52/24/040/00027/AM20/	The case was rejected in M. No. 8/81-ALC2/2020 dated 29.09.2020 due to non submission of reply of deficiency letter dated 15.04.2020 followed by reminder dated	The Committee decided to wait for the comments.	Deferred

	dated 26.08.2019		17.05.2020 & 18.09.2020. The applicant vide letter dated 02.11.2020 furnished the reply with a request to fix the ad-hoc norms on repeat basis. The representation was referred to Consultant (TEC-3) on 18.11.2020. The representation was referred to Consultant (TEC-3) on 19.11.2020. However, no comments have been received yet.		
R41	HINDALCO INDUSTRIES LIMITED 0210209751 dated 11.02.2020	01/81/050/00429/AM20/ 02/24/040/00180/AM20/	The case was approved in M. No. 23/81-ALC2/2019 dated 04.03.2020, on the recommendation of the Consultant (TEC-3). The applicant via email dated 20.04.2020 requested to amend the export product to read as Continuous Cast Copper Rod/ Copper Wire Rod /Cathode. The representation was referred to Consultant (TEC-3) on 19.11.2020. However, no comments have been received yet.	The Committee decided to wait for the comments.	Deferred

The meeting ended with a vote of thanks to the Chair.

Shobhit Gupta
Dy. Director General of Foreign Trade
E-mail: nc2.dgft@nic.in
shobhit.gupta@gov.in

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Export Items:		
	1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
	2	Detail technical note on manufacturing process including the relevant flow sheet.
	3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
	4	Weight of each Export Product.
	5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
Import Items:		
	6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
Components:		
	7	Technical characteristics / part numbers, if any.
	8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
	9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables.
	10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import.
	11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
	11 (a)	Sheet layout diagram of the material indicating the wastage during blanking.
	12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
	13	Weight of Steel, which requires imported welding material, giving break-up of: i) Steel Plates/Sheets upto 30mm thickness ii) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness iii) Steel Plates/Sheets more than 70 mm thickness. iv) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
	14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
	15	Use of export product.
	16	You are advised to apply for SION.
	17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
	18	**--**
	19	**Any other information:**
	20	The information called for must be submitted **in duplicate within 15 days** from the date of issue of this letter. The information may be directly sent to Chairman, NC-II, O/o DGFT, Udyog Bhawan, New Delhi-110011, Office Telephone No.: 23061562, Extn.267.

भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject:- M/s Kineco Kaman Composites India Private Limited, A.A. No.0310830319 dated 16.07.2019

Reference:- D.G.F.T. F. No. 01/81/050/00173/AM20/DES-II

DGFT(DES-2) may kindly refer to their e-mail dated 3rd November 2020 forwarding firm's reply for fixation of norms in respect of the above-mentioned A.A. In this connection, the undersigned is directed to say that the instant A.A. may be ratified as under:

1. Word "Prepreg Material" may be prefixed with the description of the import item at Sl.No.1 and its quantity may be allowed inclusive of 0.15% wastage as claimed by the firm.
2. Word "Breather Material" may be prefixed with the description of the import item at Sl.No.2 and its quantity may be allowed inclusive of 2% wastage.
3. Word "Sealant Tape" may be prefixed with the description of the import item at Sl.No.3 and its quantity may be allowed inclusive of 1.875% wastage as claimed by the firm.
4. Word "Bagging Film" may be prefixed with the description of the import item at Sl.No.4 and its quantity may be allowed inclusive of 2% wastage.
5. Quantity of import item at Sl.No.5 may be allowed inclusive 0.313 % of wastage as claimed by the firm.
6. Word "Release Film" may be prefixed with the description of the import item at Sl.No.6 and its quantity may be allowed inclusive of 2% wastage.
7. Quantity of import item at Sl.No.7 may be allowed inclusive of 0.016% wastage as claimed by the firm.
8. Quantity of import item at Sl.No.8 may be allowed inclusive of 0.02% wastage as claimed by the firm.
9. Quantity of import item at Sl.No.9 may be allowed inclusive of 0.02% of wastage as claimed by the firm.
10. Quantity of import item at Sl.No.10 may be allowed on net to net basis .
11. Quantity of import item at Sl.No.11 may be allowed inclusive of 0.068% wastage as claimed by the firm.
12. Quantity of import item at Sl.No.12 to 16 put together may be allowed up to 5% of the FOB value of export.
13. Quantity of import item at Sl.No.17 may be allowed inclusive of 0.04% wastage as claimed by the firm.
14. Quantity of import item at Sl.No.18 may be allowed inclusive of 0.02% wastage as claimed by the firm.
15. Word "Prepreg Material" may be prefixed with the description of the import item at Sl.No.19 and its quantity may be allowed inclusive of 0.019 % wastage as claimed by the firm.

23/11/2020

Norms Committee may take a view.

(S.K.Jain) 23/11/2020
Development Officer
Tel.23063166
E-mail: sushilk.jain@nic.in

DGFT(Shri Shobhit Gupta, Dy. DGFT, DES-II)
DPIIT U.O.NO. P-47011/193/2019-TSW dated 23.11.2020

36
11/81

Government of India
Director General of Foreign Trade

Case No. 36

HQ File No: 01/81/050/00359/AM20/ dated: 18.12.2019

Advance Authorization No: 0310833457 dated 17.12.2019

M/s PHOENIX INDUSTRIES LIMITED, MUMBAI.

The following Quantity of items of import may be allowed against export:

ITHS Code	Export Item	Quantity	ITCHS Code	Import Item	Quantity to be allowed
79012010	ZINC ALLOYS INGOTS (ZINC: 95%, ALUMINIUM: 3.9-4.3%, COPPER: 0.75-1.25%)	250 MT	79011100	SPECIAL HIGH GRADE ZINC INGOTS >99% ZINC	239.30 MT inclusive 1% wastage.
			76011010	EC/COMMERCIAL GRADE ALUMINIUM INGOTS >99% ALUMINIMUM	10.10 MT inclusive 1% wastage
			74040012	COPPER INGOTS > 99% COPPER	2.53 MT inclusive of 1% wastage
79012010	ZINC ALLOYS INGOTS ZINC: 95.00% : ALUMINIUM: 4.95% - 5.05%	250 MT	79011100	SPECIAL HIGH GRADE ZINC INGOTS >99% ZINC	239.875 MT inclusive 1% wastage.
			76011010	EC/COMMERCIAL GRADE ALUMINIUM INGOTS >99% ALUMINIMUM	12.62 MT inclusive 1% wastage
79012010	ZINC ALLOYS INGOTS ZINC: 94.5-95.5%, ANTIMONY (5-6%)	150 MT	79011100	SPECIAL HIGH GRADE ZINC INGOTS >99% ZINC	143.92 MT inclusive 1% wastage
			81101000	ANTIMONY INGOTS >99% ANTIMONY	7.575 MT inclusive 1% wastage
79012090	ZINC ALLOYS INGOTS ZINC: 90%: ALUMINIUM: 9.5-10.5%)	100 MT	79011100	SPECIAL HIGH GRADE ZINC INGOTS >99% ZINC	90.90 MT inclusive 1% wastage
			76011010	EC/COMMERCIAL GRADE ALUMINIUM INGOTS >99% ALUMINIMUM	10.10 MT inclusive 1% wastage

[redacted]

(S.K. Bhatnager)
Technical Consultant-4
24.11.2020

Shri Shobhit Gupta
Dy DGFT, NC-II

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject: - M/s Techno Trak Engineers -A.A. No.3110067630 dated 17.12.2019
Reference: - D.G.F.T. F. No. 01/81/050/00358/AM20/DES-II/281

DGFT(DES-2) may kindly refer to their e-mail dated 5th November 2020 forwarding firm's reply for fixation of norms in respect of the above-mentioned A.A. In this connection, the undersigned is directed to say that the instant A.A may be ratified as under:

1. Quantity of import item at Sl.No.1 may be allowed as 963.22 Mtrs. (44.035 MT after taking 20% recovery from scrap) inclusive of 2% wastage.
2. Quantity of import item at Sl.No.2 may be allowed as 963.22 Mtrs. (44.05 MT after taking 20% recovery from scrap) inclusive of 2% wastage.

Norms Committee may take a view.

24/11/2020

(S .K. Jain)
Development Officer
Tel.23063166
E-mail: sushilk.jain@nic.in

DGFT(Shri Shobhit Gupta, Dy. DGFT, DES-II)
DPIIT U.O.NO. P-47011/68/2020-TSW dated 24 .11.2020

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject: - M/s Kamala Metachem, A.A. No. 0210209923 dated 16.06.2020
Ref: DGFT F.No. 01/81/050/00589/AM21

DGFT(DES-2) may kindly refer to their e-mail dated 21st October 2020, forwarding therewith firm's application for fixation of norms in respect of the above-mentioned A.A. In this connection, the undersigned is directed to say that taking clue SION C-3, instant A.A. may be ratified as under:

1. Quantity of import item at Sl. No. 1(Aluminium Ingot) may allowed as 55.55 MT as 1.01/Kg./Kg. content in the export item.
2. Quantity of import item at Sl. No. 2 (Zinc Ingot) may be allowed as 45.45 MT as 1.01 Kgs/./Kg. content in the export item.

Norms Committee may take a view.

29/10/2020

(S.K. Jain)
Development Officer
Tel.23063166
Email-sushilk.jain@nic.in

DGFT(Shri Shobhit Gupta, Dy.DGFT, DES-II)
DPIIT U.O.NO P-47011/147/2020-TSW dated 29.10.2020

Re: Ratification of ad-hoc norms in respect of advance authorization0710116622 no. Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Thu, Oct 15, 2020 05:11 PM

Sender : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> 1 attachment

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization0710116622 no. Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 16.07.2020

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/9/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 15.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116622 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 10.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

-

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Ashutosh Chauhan" <ashutosh.chauhan09@govcontractor.in>, "Saurabh Ranjan" <ftp-iphw@meity.gov.in>
Sent: Monday, August 10, 2020 2:36:12 PM
Subject: Fwd: Ratification of ad-hoc norms in respect of advance

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076
ADVANCE AUTHORIZATION No.0710116622 DATED 18.06.2020
CALCULATION SHEET

Export Item Sl.No.	Export Item	Export Item Description	Qty of Export Item (Nos)	IMP SL NO	Component Item	Component Description	Import Item Category	UOM	Per unit Quantity without wastage	Wastage Claimed (%)	Qty applied for as per Advance Authorization	Wastage Allowed	Quantity Calculated	Quantity Recommended
1	EAV34855LF	FILTER_CABLE_S5 Cable Assembly	17500	1	1-CBL10AWGUL3173BK	UL3173 10AWG BLACK	CABLE	Meter	0.23	2%	4105.50	0.05%	4107.553	4105.500
2	EAV59609LF	W245(PBX29-GDX35)NERAS6 Cable Assembly	11350	5	1-CBL24AWG10086BL	24AWG UL10086 Blue	CABLE	Meter	0.39	2%	4399.26	0.05%	4401.460	4399.260
3	EAV60362LF	PB6-CONT BLOCK NERA S6 Cable Assembly	11350	9	1FRC44C28AWG1.27MM	1.27mmP 44C 28AWG UL2651	CABLE	Meter	0.15	2%	1713.40	0.05%	1714.253	1713.396
4	EAV74165LF	CABLE BUNDLE NERA S6 Cable Assembly	11350	10	1-CBL10AWG3173BK	10AWG UL3173 Black	CABLE	Meter	0.82	2%	9261.60	0.05%	9266.231	9261.600
4	EAV74165LF	CABLE BUNDLE NERA S6 Cable Assembly	11350	11	1-CBL10AWG3173RD	10AWG UL3173 Red	CABLE	Meter	0.82	2%	9261.60	0.05%	9266.231	9261.600
4	EAV74165LF	CABLE BUNDLE NERA S6 Cable Assembly	11350	12	1-CBL20AWG3173BK	20AWG UL3173 Black	CABLE	Meter	0.70	2%	7988.13	0.05%	7992.124	7988.130
4	EAV74165LF	CABLE BUNDLE NERA S6 Cable Assembly	11350	13	1-CBL20AWG3173BL	20AWG UL3173 Blue	CABLE	Meter	0.65	2%	7409.28	0.05%	7412.985	7409.280
4	EAV74165LF	CABLE BUNDLE NERA S6 Cable Assembly	11350	14	1-CBL20AWG3173RD	20AWG UL3173 Red	CABLE	Meter	0.79	2%	8914.29	0.05%	8918.747	8914.290
4	EAV74165LF	CABLE BUNDLE NERA S6 Cable Assembly	11350	21	1-VPG80IN100	VPG80-10mm SLEEVE	SLEEVE	Meter	0.40	2%	4515.03	0.05%	4517.288	4515.030
5	EAV90329LF	CABLE W169 (A4-X7-UD-) Cable Assembly	11350	22	1-CBL20AWG3173BK	20AWG UL3173 Black	CABLE	Meter	0.19	2%	2199.63	0.05%	2200.730	2199.630
6	HRB20697LF	DCCT-CABLE_S4 Cable Assembly	24800	29	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	2.09	2%	51856.80	0.05%	51882.728	51856.800
7	HRB20700LF	FAN-POWER-CABLE_S4 Cable Assembly	24800	34	1CBL22AWGUL3266-BK	22AWG UL3266 BLACK	CABLE	Meter	0.89	2%	22007.52	0.05%	22018.524	22007.520
7	HRB20700LF	FAN-POWER-CABLE_S4 Cable Assembly	24800	35	1CBL22AWGUL3266-RD	22AWG UL3266 RED	CABLE	Meter	0.89	2%	22007.52	0.05%	22018.524	22007.520
7	HRB20700LF	FAN-POWER-CABLE_S4 Cable Assembly	24800	36	1CBL22AWGUL3266-WH	22AWG UL3266 WHITE	CABLE	Meter	0.89	2%	22007.52	0.05%	22018.524	22007.520
8	HRB20701LF	IGBT-CABLE_S4 Cable Assembly	74300	39	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	0.17	2%	12883.62	0.05%	12890.062	12883.620
8	HRB20701LF	IGBT-CABLE_S4 Cable Assembly	74300	40	1CBL24AWGUL3266-RD	24AWG UL3266 RED	CABLE	Meter	0.17	2%	12883.62	0.05%	12890.062	12883.620
9	HRB20704LF	SCR-CABLE_S4 Cable Assembly	24800	43	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	0.50	2%	12395.04	0.05%	12401.238	12395.040
9	HRB20704LF	SCR-CABLE_S4 Cable Assembly	24800	44	1CBL24AWGUL3266-RD	24AWG UL3266 RED	CABLE	Meter	0.50	2%	12395.04	0.05%	12401.238	12395.040
10	HRB20709-02LF	DCCT-CABLE_S5 Cable Assembly	17500	49	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	8.63	2%	151011.00	0.05%	151086.506	151011.000
11	HRB20710LF	FAN-POWER-CABLE_S5 Cable Assembly	17500	54	1CBL22AWGUL3266-BK	22AWG UL3266 BLACK	CABLE	Meter	0.99	2%	17314.50	0.05%	17323.157	17314.500
11	HRB20710LF	FAN-POWER-CABLE_S5 Cable Assembly	17500	55	1CBL22AWGUL3266-RD	22AWG UL3266 RED	CABLE	Meter	0.99	2%	17314.50	0.05%	17323.157	17314.500
11	HRB20710LF	FAN-POWER-CABLE_S5 Cable Assembly	17500	56	1CBL22AWGUL3266-WH	22AWG UL3266 WHITE	CABLE	Meter	0.99	2%	17314.50	0.05%	17323.157	17314.500
12	HRB20711LF	IGBT-PWR-CABLE-V_S5 Cable Assembly	25150	61	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	1.24	2%	31296.66	0.05%	31312.308	31296.660
13	HRB20712LF	IGBT-PWR-CABLE-U_S5 Cable Assembly	17500	66	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	1.55	2%	27132.00	0.05%	27145.566	27132.000
14	HRB20715LF	SCR-DR-LR-CABLE_S5 Cable Assembly	17500	69	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	1.43	2%	24990.00	0.05%	25002.495	24990.000
15	HRB20716LF	THERMISTER-C ABLE_S5 Cable Assembly	17500	73	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	3.51	2%	61404.00	0.05%	61434.702	61404.000
16	HRB31127LF	BUS-BRAKE-CABLE_S4 Cable Assembly	24800	76	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	0.26	2%	6324.00	0.05%	6327.162	6324.000
16	HRB31127LF	BUS-BRAKE-CABLE_S4 Cable Assembly	24800	77	1CBL24AWGUL3266-RD	24AWG UL3266 RED	CABLE	Meter	0.13	2%	3288.48	0.05%	3290.124	3288.480
17	HRB32899LF	LINK-BRK-PB_S4 Cable Assembly	24800	78	1-CBL10AWGUL3173BK	UL3173 10AWG BLACK	CABLE	Meter	0.36	2%	8853.60	0.05%	8858.027	8853.600
18	HRB35597LF	IGBT-GATE-SIGNAL-CBE_S5 Cable Assembly	17500	83	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	3.68	2%	64438.50	0.05%	64470.719	64438.500
19	HRB35598LF	IGBT-PC-CABLE_S5 Cable Assembly	25150	86	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	1.13	2%	28474.83	0.05%	28489.067	28474.830
20	HRB35599LF	IGBT-JUMPER-CABLE_S5 Cable Assembly	35000	89	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	0.46	2%	16065.00	0.05%	16073.033	16065.000
21	HRB38786LF	FAN CABLE S3 Cable Assembly	27200	94	1-HBTM-15/6-RED	15MM DIA HST RED	HST	Meter	0.05	2%	1248.48	0.05%	1249.104	1248.480
22	HRB58636LF	C/A PB6-X22-FAN NERA S6 Cable Assembly	8150	100	1-CBL22AWG10086BK	22AWG UL10086 Black	CABLE	Meter	0.75	2%	6151.62	0.05%	6154.696	6151.620
22	HRB58636LF	C/A PB6-X22-FAN NERA S6 Cable Assembly	8150	101	1-CBL22AWG10086RD	22AWG UL10086 Red	CABLE	Meter	0.75	2%	6151.62	0.05%	6154.696	6151.620
22	HRB58636LF	C/A PB6-X22-FAN NERA S6 Cable Assembly	8150	102	1-CBL22AWG10086WH	22AWG UL10086 White	CABLE	Meter	0.75	2%	6151.62	0.05%	6154.696	6151.620
23	HRB58646LF	W141(PB6-X24-V11)NERA S6 Cable Assembly	11350	105	1-CBL22AWG10086BK	22AWG UL10086 Black	CABLE	Meter	1.14	2%	12966.24	0.05%	12972.723	12966.240
23	HRB58646LF	W141(PB6-X24-V11)NERA S6 Cable Assembly	11350	106	1-CBL22AWG10086GN	22AWG UL10086 Green	CABLE	Meter	0.38	2%	4283.49	0.05%	4285.632	4283.490
23	HRB58646LF	W141(PB6-X24-V11)NERA S6 Cable Assembly	11350	107	1-CBL22AWG10086VI	22AWG UL10086 Violet	CABLE	Meter	0.29	2%	3241.56	0.05%	3243.181	3241.560
23	HRB58646LF	W141(PB6-X24-V11)NERA S6 Cable Assembly	11350	108	1-CBL22AWG10086YL	22AWG UL10086 Yellow	CABLE	Meter	0.47	2%	5325.42	0.05%	5328.083	5325.420
23	HRB58646LF	W141(PB6-X24-V11)NERA S6 Cable Assembly	11350	110	1-VPG80IN100	VPG80-10mm SLEEVE	SLEEVE	Meter	0.12	2%	1389.24	0.05%	1389.935	1389.240
24	HRB58650LF	W171(PB6X13-SNB6X51) S6 Cable Assembly	8150	111	1-CBL20AWG3173RD	20AWG UL3173 Red	CABLE	Meter	0.16	2%	1330.08	0.05%	1330.745	1330.080
25	HRB58651LF	W172(PB6X23-SNB6X50) S6 Cable Assembly	8150	116	1-CBL22AWG10086BK	22AWG UL10086 Black	CABLE	Meter	0.18	2%	1496.34	0.05%	1497.088	1496.340
25	HRB58651LF	W172(PB6X23-SNB6X50) S6 Cable Assembly	8150	117	1-CBL22AWG10086RD	22AWG UL10086 Red	CABLE	Meter	0.37	2%	2992.68	0.05%	2994.176	2992.680
26	HRB58654LF	W181 (C7:+-UD+) NERA S6 Cable Assembly	11350	118	1-CBL10AWG3173RD	10AWG UL3173 Red	CABLE	Meter	0.19	2%	2199.63	0.05%	2200.730	2199.630
27	HRB58655LF	W184 (C8:--UD-) NERA S6 Cable Assembly	11200	120	1-CBL10AWG3173BK	10AWG UL3173 Black	CABLE	Meter	0.15	2%	1713.60	0.05%	1714.457	1713.600
28	HRB58657LF	W241(PB6X6-GDX32)NERA S6 Cable Assembly	8150	125	1-CBL24AWG10086BK	24AWG UL10086 Black	CABLE	Meter	0.74	2%	6068.49	0.05%	6071.524	6068.490
28	HRB58657LF	W241(PB6X6-GDX32)NERA S6 Cable Assembly	8150	126	1-CBL24AWG10086GN	24AWG UL10086 Green	CABLE	Meter	0.24	2%	1995.12	0.05%	1996.118	1995.120
28	HRB58657LF	W241(PB6X6-GDX32)NERA S6 Cable Assembly	8150	127	1-CBL24AWG10086RD	24AWG UL10086 Red	CABLE	Meter	0.74	2%	6068.49	0.05%	6071.524	6068.490
28	HRB58657LF	W241(PB6X6-GDX32)NERA S6 Cable Assembly	8150	128	1-CBL24AWG10086VI	24AWG UL10086 violet	CABLE	Meter	0.36	2%	2909.55	0.05%	2911.005	2909.550
28	HRB58657LF	W241(PB6X6-GDX32)NERA S6 Cable Assembly	8150	129	1-CBL24AWG10086YL	24AWG UL10086 Yellow	CABLE	Meter	0.15	2%	1246.95	0.05%	1247.573	1246.950
29	HRB58658LF	W242(PB6X2-GDX30)NERA S6 Cable Assembly	8150	134	1-CBL24AWG10086BK	24AWG UL10086 Black	CABLE	Meter	0.15	2%	1246.95	0.05%	1247.573	1246.950
29	HRB58658LF	W242(PB6X2-GDX30)NERA S6 Cable Assembly	8150	135	1-CBL24AWG10086GN	24AWG UL10086 Green	CABLE	Meter	0.24	2%	1995.12	0.05%	1996.118	1995.120
29	HRB58658LF	W242(PB6X2-GDX30)NERA S6 Cable Assembly	8150	136	1-CBL24AWG10086RD	24AWG UL10086 Red	CABLE	Meter	1.45	2%	11804.46	0.05%	11810.362	11804.460
29	HRB58658LF	W242(PB6X2-GDX30)NERA S6 Cable Assembly	8150	137	1-CBL24AWG10086VI	24AWG UL10086 violet	CABLE	Meter	0.15	2%	1246.95	0.05%	1247.573	1246.950
29	HRB58658LF	W242(PB6X2-GDX30)NERA S6 Cable Assembly	8150	138	1-CBL24AWG10086YL	24AWG UL10086 Yellow	CABLE	Meter	0.35	2%	2826.42	0.05%	2827.833	2826.420
30	HRB58659LF	W9 (PB6X9-GDX33)NERA S6 Cable Assembly	8150	143	1-CBL24AWG10086BK	24AWG UL10086 Black	CABLE	Meter	0.69	2%	5652.84	0.05%	5655.666	5652.840
30	HRB58659LF	W9 (PB6X9-GDX33)NERA S6 Cable Assembly	8150	144	1-CBL24AWG10086GN	24AWG UL10086 Green	CABLE	Meter	0.23	2%	1911.99	0.05%	1912.946	1911.990
30	HRB58659LF	W9 (PB6X9-GDX33)NERA S6 Cable Assembly	8150	145	1-CBL24AWG10086VI	24AWG UL10086 violet	CABLE	Meter	0.13	2%	1080.69	0.05%	1081.230	1080.690
30	HRB58659LF	W9 (PB6X9-GDX33)NERA S6 Cable Assembly	8150	146	1-CBL24AWG10086YL	24AWG UL10086 Yellow	CABLE	Meter	0.33	2%	2660.16	0.05%	2661.490	2660.160
31	HRB58660LF	W3(PB6X3/X4/X5-GDX31) S6 Cable Assembly	11350	149	1-CBL24AWG10086BK	24AWG UL10086 Black	CABLE	Meter	0.67	2%	7640.82	0.05%	7644.640	7640.820
31	HRB58660LF	W3(PB6X3/X4/X5-GDX31) S6 Cable Assembly	11350	150	1-CBL24AWG10086GN	24AWG UL10086 Green	CABLE	Meter	0.22	2%	2546.94	0.05%	2548.213	2546.940
31	HRB58660LF	W3(PB6X3/X4/X5-GDX31) S6 Cable Assembly	11350	151	1-CBL24AWG10086RD	24AWG UL10086 Red	CABLE	Meter	0.67	2%	7640.82	0.05%	7644.640	7640.820
31	HRB58660LF	W3(PB6X3/X4/X5-GDX31) S6 Cable Assembly	11350	152	1-CBL24AWG10086VI	24AWG UL10086 violet	CABLE	Meter	0.33	2%	3704.64	0.05%	3706.492	3704.640
31	HRB58660LF	W3(PB6X3/X4/X5-GDX31) S6 Cable Assembly	11350	153	1-CBL24AWG10086YL	24AWG UL10086 Yellow	CABLE	Meter	0.12	2%	1389.24	0.05%	1389.935	1389.240
32	HRB58664LF	W271(PBX21-T1/T2/T3) S6 Cable Assembly	8150	159	1-CBL24AWG10086BK	24AWG UL10086 Black	CABLE	Meter	0.59	2%	4821.54	0.05%	4823.951	4821.540
32	HRB58664LF	W271(PBX21-T1/T2/T3) S6 Cable Assembly	8150	160	1-CBL24AWG10086GN	24AWG UL10086 Green	CABLE	Meter	0.15	2%	1246.95	0.05%	1247.573	1246.950
32	HRB58664LF	W271(PBX21-T1/T2/T3) S6 Cable Assembly	8150	161	1-CBL24AWG10086RD	24AWG UL10086 Red	CABLE	Meter	0.59	2%	4821.54	0.05%	4823.951	4821.540
32	HRB58664LF	W271(PBX21-T1/T2/T3) S6 Cable Assembly	8150	162	1-CBL24AWG10086VI	24AWG UL10086 violet	CABLE	Meter	0.22	2%	1828.86	0.05%	1829.774	1828.860
32	HRB58664LF	W271(PBX21-T1/T2/T3) S6 Cable Assembly	8150	163	1-CBL24AWG10086YL	24AWG UL10086 Yellow	CABLE	Meter	0.18	2%	1496.34	0.05%	1497.088	1496.340
33	HRB70879LF	IGBT-PWR-CABLE-W_S5 Cable Assembly	25150	168	1CBL24AWGUL3266-BK	24AWG UL3266 BLACK	CABLE	Meter	1.14	2%	28731.36	0.05%	28745.726	28731.360
34	HRB73050LF	W124L1TERMINAL-RECTIF S6 Cable Assembly	8150	170	1-CBL3/0AWG3512BK	3/0AWG UL3512 Black	CABLE	Meter	0.63	2%	5154.06	0.05%	5156.637	5154.060
35	HRB73052LF	W126L3TERMINAL-RECTIF S6 Cable Assembly	11350	172	1-CBL3/0AWG3512BK	3/0AWG UL3512 Black	CABLE	Meter	0.36	2%	4051.95	0.05%	4053.976	4051.950
36	HRB84837LF	FILTER-GROUNDING-CBL_S4 Cable Assembly	33150	173	1-CBL14AWGUL3173BK	UL3173 14AWG BLACK	CABLE	Meter	0.17	2%	5748.21	0.05%	5751.084	5748.210

Import Item S. No.	2,3,4,6,7,8,15,16,17,18,19,20,23,24,25,26,27,28,30,31,32,33,37,38,41,42,45,46,47,48,50,51,52,53,57,58,59,60,62,63,64,65,67,68,70,71,72,74,75,79,80,81,82,84,85,87,88,90,91,92,93,95,96,97,98,99,103,104,109,112,113,114,115,119,121,122,123,124,130,131,132,133,139,140,141,142,147,148,154,155,156,157,158,164,165,166,167,169,171,174,175,176,177	Net to Net Basis with accountability clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116623 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Wed, Nov 04, 2020 03:50 PM

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116623 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020 1 attachment

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, sushil jangid <sushil.jangid@meitygov.onmicrosoft.com>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/25/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 04.11.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116623 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 18.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

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From: "Saurabh Ranjan" <ftp-iphw@meity.gov.in>
To: "DGFT Norms Committee 2" <nc2.dgft@nic.in>, "Shobhit Gupta Dy. DGFT" <shobhit.gupta@gov.in>

FCI OEN CONNECTORS LIMITED, BANGALORE-560076
ADVANCE AUTHORIZATION No.0710116623 DATED 18.06.2020
CALCULATION SHEET

Export Item Sl.No.	Parent	Parent Description (Cable Assembly)	Qty of Export Item (Nos.)	Import Sl.No.	Component Item	Component Description	UOM	CATEGORY	Per unit quantity without wastage	Wastage Claimed (%)	Wastage allowed(%)	Qty applied for as per Advance Authorization	Quantity Calculated	Quantity Recommended
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	15	1CBL16AWG1015BL	UL 1015 16-AWG BLUE	Meter	CABLE	1.20	2%	0.05%	1766.23	1732.47	1732.466
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	16	1CBL16AWG1015BR	UL 1015 16AWG-BROWN	Meter	CABLE	1.20	2%	0.05%	1766.23	1732.47	1732.466
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	17	1cbl16awg1015g/y	UL 1015 16AWG-G/Y	Meter	CABLE	1.30	2%	0.05%	1913.42	1876.84	1876.838
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	18	1CBL16AWG1569BK	UL 1569 16AWG-BLACK	Meter	CABLE	1.50	2%	0.05%	2207.79	2165.58	2165.582
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	19	1CBL16AWG1569RD	UL 1569 16AWG-RED	Meter	CABLE	1.50	2%	0.05%	2207.79	2165.58	2165.582
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	20	1CBL18AWG1015BK	UL 1015 18AWG-BLACK	Meter	CABLE	0.70	2%	0.05%	1030.30	1010.61	1010.605
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	21	1CBL18AWG1015BL	UL 1015 18AWG-BLUE	Meter	CABLE	0.60	2%	0.05%	883.12	866.23	866.233
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	22	1CBL18AWG1015BR	UL 1015 18AWG-BROWN	Meter	CABLE	0.60	2%	0.05%	883.12	866.23	866.233
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	23	1CBL18AWG1015WH	UL 1015 18AWG-WHITE	Meter	CABLE	0.70	2%	0.05%	1030.30	1010.61	1010.605
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	24	1CBL20AWG1015BK	UL 1015 20AWG-BLACK	Meter	CABLE	1.59	2%	0.05%	2332.90	2288.30	2288.299
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	25	1CBL20AWG1015BL	UL 1015 20AWG-BLUE	Meter	CABLE	0.85	2%	0.05%	1251.08	1227.16	1227.163
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	26	1CBL20AWG1015BR	UL 1015 20AWG-BROWN	Meter	CABLE	0.85	2%	0.05%	1251.08	1227.16	1227.163
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	27	1CBL20AWG1015WH	UL 1015 20AWG-WHITE	Meter	CABLE	0.70	2%	0.05%	1030.30	1010.61	1010.605
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	28	1CBL20AWG1015YL	UL 1015 20AWG-YELLOW	Meter	CABLE	0.71	2%	0.05%	1045.02	1025.04	1025.042
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	29	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	0.62	2%	0.05%	912.55	895.11	895.107
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	30	1CBL20AWG1569RD	UL 1569 20AWG-RED	Meter	CABLE	0.91	2%	0.05%	1332.03	1306.57	1306.568
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	31	1CBL22AWG1569BK	UL 1569 22AWG-BLACK	Meter	CABLE	3.13	2%	0.05%	4606.92	4518.85	4518.848
1	0W10801BLF	WIREASSYSTDSKUELECBXPWR	1443	32	1CBL22AWG1569RD	UL 1569 22AWG-RED	Meter	CABLE	3.25	2%	0.05%	4783.55	4692.09	4692.095
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	49	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	5.63	2%	0.05%	8292.31	8133.78	8133.785
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	50	1CBL20AWG1569BL	UL 1569 20AWG-BLUE	Meter	CABLE	1.17	2%	0.05%	1723.27	1690.32	1690.325
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	51	1CBL20AWG1569GR	UL 1569 20AWG-GREEN	Meter	CABLE	0.25	2%	0.05%	368.22	361.18	361.181
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	52	1CBL20AWG1569RD	UL 1569 20AWG-RED	Meter	CABLE	4.4	2%	0.05%	6480.67	6356.78	6356.777
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	53	1CBL20AWG1569VI	UL 1569 20AWG-VIOLET	Meter	CABLE	1.0132	2%	0.05%	1492.32	1463.79	1463.792
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	54	1CBL20AWG1569WH	UL 1569 20AWG-WHITE	Meter	CABLE	3.9	2%	0.05%	5744.23	5634.42	5634.416
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	55	1CBL20AWG1569YL	UL 1569 20AWG-YELLOW	Meter	CABLE	5.71	2%	0.05%	8410.14	8249.36	8249.363
2	0W10802LF	WIREASSYSTDSKUELECBXSIG	1444	56	1CBL20AWG1569YL/GN	20AWG UL1569 YEL/GRN	Meter	CABLE	0.55	2%	0.05%	810.08	794.60	794.597
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	65	1CBL14AWG1015BK	UL 1015 14AWG-BLACK	Meter	CABLE	0.11	2%	0.05%	238.76	234.20	234.197
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	66	1CBL14AWG1015BL	UL 1015 14AWG-BLUE	Meter	CABLE	0.11	2%	0.05%	238.76	234.20	234.197
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	67	1CBL14AWG1015BR	UL 1015 14AWG-BROWN	Meter	CABLE	0.11	2%	0.05%	238.76	234.20	234.197
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	68	1CBL14AWG1015WH	UL 1015 14AWG-WHITE	Meter	CABLE	0.11	2%	0.05%	238.76	234.20	234.197
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	69	1CBL16AWG1015BL	UL 1015 16-AWG BLUE	Meter	CABLE	2.37	2%	0.05%	5144.23	5045.88	5045.882
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	70	1CBL16AWG1015BR	UL 1015 16AWG-BROWN	Meter	CABLE	2.23	2%	0.05%	4840.35	4747.81	4747.813
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	71	1cbl16awg1015g/y	UL 1015 16AWG-G/Y	Meter	CABLE	2.3	2%	0.05%	4992.29	4896.85	4896.847
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	72	1CBL18AWG1015BK	UL 1015 18AWG-BLACK	Meter	CABLE	2.43	2%	0.05%	5274.46	5173.63	5173.626
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	73	1CBL18AWG1015BL	UL 1015 18AWG-BLUE	Meter	CABLE	2.43	2%	0.05%	5274.46	5173.63	5173.626
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	74	1CBL18AWG1015BR	UL 1015 18AWG-BROWN	Meter	CABLE	2.43	2%	0.05%	5274.46	5173.63	5173.626
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	75	1CBL18AWG1015WH	UL 1015 18AWG-WHITE	Meter	CABLE	2.43	2%	0.05%	5274.46	5173.63	5173.626
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	76	1CBL20AWG1015BK	UL 1015 20AWG-BLACK	Meter	CABLE	2.32	2%	0.05%	5035.70	4939.43	4939.428
3	0W10803CLF	WIREASSYSTD/HTSKUPWR&SIG	2128	77	1CBL20AWG1015YL	UL 1015 20AWG-YELLOW	Meter	CABLE	2.47	2%	0.05%	5361.28	5258.79	5258.788
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	97	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	8.2	2%	0.05%	5988.62	5874.14	5874.136
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	98	1CBL20AWG1569BL	UL 1569 20AWG-BLUE	Meter	CABLE	0.81	2%	0.05%	591.56	580.25	580.250
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	99	1CBL20AWG1569GR	UL 1569 20AWG-GREEN	Meter	CABLE	1.01	2%	0.05%	737.62	723.52	723.522
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	100	1CBL20AWG1569OR	UL 1569 20AWG-ORANGE	Meter	CABLE	1.0762	2%	0.05%	785.97	770.94	770.944
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	101	1CBL20AWG1569RD	UL 1569 20AWG-RED	Meter	CABLE	5.95	2%	0.05%	4345.40	4262.33	4262.330
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	102	1CBL20AWG1569VI	UL 1569 20AWG-VIOLET	Meter	CABLE	1.01	2%	0.05%	737.62	723.52	723.522
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	103	1CBL20AWG1569WH	UL 1569 20AWG-WHITE	Meter	CABLE	8.06	2%	0.05%	5886.38	5773.85	5773.845
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	104	1CBL20AWG1569YL	UL 1569 20AWG-YELLOW	Meter	CABLE	5.51	2%	0.05%	4024.06	3947.13	3947.133
4	0W10804LF	WIREASSYSTD/HTSKUPWR&SIG	716	105	1CBL20AWG1569YL/GN	20AWG UL1569 YEL/GRN	Meter	CABLE	0.51	2%	0.05%	372.46	365.34	365.343
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	122	1CBL14AWG1015BK	UL 1015 14AWG-BLACK	Meter	CABLE	2.0	2%	0.05%	1262.76	1238.62	1238.619
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	123	1CBL14AWG1015RD	UL 1015 14AWG-RED	Meter	CABLE	2.0	2%	0.05%	1262.76	1238.62	1238.619
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	124	1CBL16AWG1015BL	UL 1015 16-AWG BLUE	Meter	CABLE	0.976	2%	0.05%	616.23	604.45	604.446
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	125	1CBL16AWG1015BR	UL 1015 16AWG-BROWN	Meter	CABLE	0.976	2%	0.05%	616.23	604.45	604.446
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	126	1CBL18AWG1015BK	UL 1015 18AWG-BLACK	Meter	CABLE	0.7	2%	0.05%	441.97	433.52	433.517
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	127	1CBL18AWG1015BL	UL 1015 18AWG-BLUE	Meter	CABLE	2.0	2%	0.05%	1262.76	1238.62	1238.619
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	128	1CBL18AWG1015BR	UL 1015 18AWG-BROWN	Meter	CABLE	2.0	2%	0.05%	1262.76	1238.62	1238.619
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	129	1CBL18AWG1015WH	UL 1015 18AWG-WHITE	Meter	CABLE	0.7	2%	0.05%	441.97	433.52	433.517
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	130	1CBL20AWG1015BK	UL 1015 20AWG-BLACK	Meter	CABLE	1.95	2%	0.05%	1231.19	1207.65	1207.654
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	131	1CBL20AWG1015BL	UL 1015 20AWG-BLUE	Meter	CABLE	0.924	2%	0.05%	583.40	572.24	572.242
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	132	1CBL20AWG1015BR	UL 1015 20AWG-BROWN	Meter	CABLE	0.924	2%	0.05%	583.40	572.24	572.242
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	133	1CBL20AWG1015WH	UL 1015 20AWG-WHITE	Meter	CABLE	1.071	2%	0.05%	676.21	663.28	663.280
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	134	1CBL20AWG1015YL	UL 1015 20AWG-YELLOW	Meter	CABLE	0.7	2%	0.05%	441.97	433.52	433.517
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	135	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	1.57	2%	0.05%	991.27	972.32	972.316
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	136	1CBL20AWG1569RD	UL 1569 20AWG-RED	Meter	CABLE	1.75	2%	0.05%	1104.92	1083.79	1083.792
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	137	1CBL22AWG1569BK	UL 1569 22AWG-BLACK	Meter	CABLE	1.76	2%	0.05%	1111.23	1089.98	1089.985
5	0W10805CLF	WIREASSY HTSKUELECBXPWR	619	138	1CBL22AWG1569RD	UL 1569 22AWG-RED	Meter	CABLE	1.86	2%	0.05%	1174.37	1151.92	1151.916
6	0W10814ALF	WIRASYACRC301HTSKUACPWR	713	142	1CBL14AWG5C2517BR	UL2517 14AWG 5C Brn/blu/	Meter	CABLE	1.71	2%	0.05%	1243.61	1219.84	1219.840
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	157	1CBL18AWG1569BK	UL 1569 18AWG-BLACK	Meter	CABLE	31.73	2%	0.05%	68774.78	67459.96	67459.963
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	158	1CBL18AWG1569RD	UL 1569 18AWG-RED	Meter	CABLE	31.73	2%	0.05%	68774.78	67459.96	67459.963
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	159	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	29.86	2%	0.05%	64721.55	63484.23	63484.226
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	160	1CBL20AWG1569BL	UL 1569 20AWG-BLUE	Meter	CABLE	4.66	2%	0.05%	10100.55	9907.45	9907.451
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	161	1CBL20AWG1569GR	UL 1569 20AWG-GREEN	Meter	CABLE	2.59	2%	0.05%	5613.83	5506.50	5506.502
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	162	1CBL20AWG1569RD	UL 1569 20AWG-RED	Meter	CABLE	30.14	2%	0.05%	65328.45	64079.52	64079.524
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	163	1CBL20AWG1569VI	UL 1569 20AWG-VIOLET	Meter	CABLE	2.85	2%	0.05%	6177.38	6059.28	6059.278
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	164	1CBL20AWG1569WH	UL 1569 20AWG-WHITE	Meter	CABLE	35.53	2%	0.05%	77011.28	75539.00	75539.001
7	0W10816ALF	WIREASYACREGEN2FANPWRSG	2125	165	1CBL20AWG1569YL	UL 1569 20AWG-YELLOW	Meter	CABLE	19.04	2%	0.05%	41269.20	40480.23	40480.230
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	173	1CBL14AWG1015BK	UL 1015 14AWG-BLACK	Meter	CABLE	0.24	2%	0.05%	151.29	148.39	148.394
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	174	1CBL14AWG1015BL	UL 1015 14AWG-BLUE	Meter	CABLE	0.24	2%	0.05%	151.29	148.39	148.394
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	175	1CBL14AWG1015BR	UL 1015 14AWG-BROWN	Meter	CABLE	0.24	2%	0.05%	151.29	148.39	148.394
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	176	1CBL14AWG1015WH	UL 1015 14AWG-WHITE	Meter	CABLE	0.24	2%	0.05%	151.29	148.39	148.394
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	177	1CBL16AWG1015BL	UL 1015 16-AWG BLUE	Meter	CABLE	4.66	2%	0.05%	2937.48	2881.32	2881.320
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	178	1CBL16AWG1015BR	UL 1015 16AWG-BROWN	Meter	CABLE	4.66	2%	0.05%	2937.48	2881.32	2881.320
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	179	1cbl16awg1015g/y	UL 1015 16AWG-G/Y	Meter	CABLE	2.37	2%	0.05%	1493.95	1465.39	1465.392
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	180	1CBL18AWG1015BK	UL 1015 18AWG-BLACK	Meter	CABLE	2.41	2%	0.05%	1519.17	1490.12	1490.125
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	181	1CBL18AWG1015BL	UL 1015 18AWG-BLUE	Meter	CABLE	4.7	2%	0.05%	2962.69	2906.05	2906.052
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	182	1CBL18AWG1015BR	UL 1015 18AWG-BROWN	Meter	CABLE	4.62	2%	0.05%	2912.26	2856.59	2856.588
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	183	1CBL18AWG1015WH	UL 1015 18AWG-WHITE	Meter	CABLE	2.52	2%	0.05%	1588.51	1558.14	1558.139
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	184	1CBL20AWG1015BK	UL 1015 20AWG-BLACK	Meter	CABLE	2.4	2%	0.05%	1512.86	1483.94	1483.942
8	0W10885CLF	WIREASSYHTSKUPWR&SIGNAL	618	185	1CBL20AWG1015YL	UL 1015 20AWG-YELLOW	Meter	CABLE	2.53	2%	0.05%	1594.81	1564.32	1564.322
9	0W10900LF	WIREASYACRE3015/HGRDJMPR	8528	191	1CBL14AWG1015GY	UL 1015 14AWG GREEN YL	Meter	CABLE	0.105	2%	0.05%	913.35	895.89	895.888
	0W11087ALF	CBLTMP/HUMPROBEMINIFIT4P	796	196	1CBL20AWG4C2464BK	UL2464 20AWG 4C BLACK	Meter	CABLE	0.325	2%	0.05%	263.87	258.83	258.829
11	0W11183LF	WIREASYACRC301HJUNCBXGND	1236	198	1CBL14AWG1015GY	UL 1015 14AWG GREEN YL	Meter	CABLE	0.105	2%	0.05%	132.38	129.84	129.845
12	0W12314LF	W/A ACRC CW MAIN CTRL	130	233	1CBL18AWG1015GN/YL	UL1015 18AWG GRN/YEL	Meter	CABLE	0.7	2%	0.05%	92.82	91.05	91.046
12	0W12314LF	W/A ACRC CW MAIN CTRL	130	234	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	111.5	2%	0.05%	14784.90	14502.25	14502.248
12	0W12314LF	W/A ACRC CW MAIN CTRL	130	235	1CBL4C16AWGSOOWBKS	16AWG 4CSOOW Cord BLACK	Meter	CABLE	1.2	2%	0.05%	159.12	156.08	156.078
12	0W12314LF	W/A ACRC CW MAIN CTRL	130	236	1CBL6C18AWGSOOWBK	18AWG 6C SOOW BLACK	Meter	CABLE	1.95	2%	0.05%	258.57	253.63	253.627
12	0W12314LF	W/A ACRC CW MAIN CTRL	130	237	1CRCU008PA1/.5CCA	CAT-5E CABLE 24AWG SOLID	Meter	CABLE	1.46	2%	0.05%	193.60	189.89	189.895
13	0W12315LF	ACRC CWMAINCTRL WO HT/HU	431	263	1CBL18AWG1015BK	UL 1015 18AWG-BLACK	Meter	CABLE	7.16	2%	0.05%	3147.68	3087.50	3087.503
13	0W12315LF	ACRC CWMAINCTRL WO HT/HU	431	264	1CBL18AWG1015GN/YL	UL1015 18AWG GRN/YEL	Meter	CABLE	0.7	2%	0.05%	307.73	301.85	301.851
13	0W12315LF	ACRC CWMAINCTRL WO HT/HU	431	265	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	62.1	2%	0.05%	27300.40	26778.48	26778.483
13	0W12315LF	ACRC CWMAINCTRL WO HT/HU	431	266	1CRCU008PA1/.5CCA	CAT-5E CABLE 24AWG SOLID	Meter	CABLE	0.725	2%	0.05%	318.72	312.63	312.631
14	0W12316LF	WIRE ASSY FAN CW	561	277	1CBL20AWG3C2587BK	20AWG 3C UL2587 BLACK	Meter	CABLE	14.0	2%	0.05%	8011.08	7857.93	7857.927
14	0W12316LF	WIRE ASSY FAN CW	561	278	1CBL4C18AWG2587BLK	18AWG 4C UL2587 BLACK	Meter	CABLE	10.7	2%	0.05%	6122.75	6005.70	6005.701
15	0W49292LF	C/A RH/T PROBE 4P 13FT	1347	282	1CBL26AWG4C2464BK	UL2464 26AWG 4C	Meter	CABLE	4.03	2%	0.05%	5536.98	5431.12	5431.124
16	0W7264LF	WIREASYACRE301H110VTRANF	488	286	1CBL18AWG3C2517BR	UL2517 18AWG 3C BLACK	Meter	CABLE	2.770945	2%	0.05%	1379.27	1352.90	1352.897
16	0W7264LF	WIREASYACRE301H110VTRANF	488	287	1CBL20AWG4C2464BK	UL2464 20AWG 4C BLACK	Meter	CABLE	2.77095	2%	0.05%	1379.27	1352.90	1352.900
17	0W7428ALF	WIRE ASSY ACRC301H MAIN	618	296	1CBL18AWG1569BK	UL 1569 18AWG-BLACK	Meter	CABLE	39.45	2%	0.05%	24867.70	24392.29	24392.290
17	0W7428ALF	WIRE ASSY ACRC301H MAIN	618	297	1CBL18AWG1569RD	UL 1569 18AWG-RED	Meter	CABLE	39.45	2%	0.05%	24867.70	24392.29	24392.290
17	0W7428ALF	WIRE ASSY ACRC301H MAIN	618	298	1CBL20AWG1569BK	UL 1569 20AWG-BLACK	Meter	CABLE	37.0	2%	0.05%	23323.32	22877.43	22877.433
17	0W7428ALF	WIRE ASSY ACRC301H MAIN	618	299	1CBL20AWG1569RD	UL 1569 20AWG-RED	Meter	CABLE	37.52	2%	0.05%	23651.11	23198.95	23198.954
17	0W7428ALF	WIRE ASSY ACRC301H MAIN	618	300	1CBL20AWG1569WH	UL 1569 20AWG-WHITE	Meter	CABLE	47.23	2%	0.05%	29771.90	29202.73	29202.734
17	0W7428ALF	WIRE ASSY ACRC301H MAIN	618	301	1CBL20AWG1569YL	UL 1569 20AWG-YELLOW	Meter	CABLE	24.5	2%	0.05%	15443.82	15148.57	15148.571
18	0W7429ALF	WIREASSYACRC301SMAINSPWR	1443	303	1CBL14AWG5C2517BR	UL2517 14AWG 5C Brn/blu/	Meter	CABLE	1.72	2%	0.05%	2531.60	2483.20	2483.201
19	0W7436LF	WIREASSYACRC301HPUMPKIT	493	309	1CBL18AWG3C2517BR	UL2517 18AWG 3C BLACK	Meter	CABLE	0.32	2%	0.05%	160.92	157.84	157.839

Import S.No.	1,2,3,4,5,6,7,8,9,10,11,12,13,14,33,34,35,36,37,38,39,40,41,42,43,44,45,46,47,48,57,58,59,60,61,62,63,64,78,79,80,81,82,83,84,85,86,87,88,89,90,91,92,93,94,95,96,106,107,108,109,110,111,112,113,114,115,116,117,118,119,120,121,139,140,141,143,144,145,146,147,148,149,150,151,152,153,154,155,156,166,167,168,169,170,171,172,186,187,188,189,190,192,193,194,195,197,199,200,201,202,203,204,205,206,207,208,209,210,211,212,213,214,215,216,217,218,219,220,221,222,223,224,225,226,227,228,229,230,231,232,238,239,240,241,242,243,244,245,246,247,248,249,250,251,252,253,254,255,256,257,258,259,260,261,262,267,268,269,270,271,272,273,274,275,276,279,280,281,283,284,285,288,289,290,291,292,293,294,295,302,304,305,306,307,308,310,311	Net to Net Basis with Accountabilty clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116624 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Thu, Oct 15, 2020 05:13 PM

Sender : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> 1 attachment

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116624 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/16/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 15.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116624 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 18.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

-

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Saurabh Ranjan" <ftp-iphw@meity.gov.in>, "DGFT Norms Committee 2" <nc2.dgft@nic.in>

W-21/16/2020-IPHW

9738/2020/IPHW

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076

ADVANCE AUTHORIZATION No.0710116624 DATED 18.06.2020

CALCULATION SHEET

Exp. Sl.No.	Export Item	Parent Description (Cable Assembly)	Qty of Export Item (Nos.)	Import Item Sl.No.	Component Item	Component Description	UOM	CATEGORY	Per Unit Qty without wastage	Wastage Claim (%)	Qty applied for as per Advance Authorization	Wastage allowed	Quantity Calculated	Quantity Recommended
1	6509044LF	CORDSET 1.83M IEC309-16A	5000	1	CMP5C11ASOOWBK	CBL 5C 11AWG SOOW 90C BK	Meter	Cable	2.1	2%	10710	0.05%	10505.250	10505.250
			5000	2	HPWWALTHER210	PLUG 16A 5P 400V 6h IP44	Nos.	Connector	1	0%	5000	0.00%	5000.000	5000.000
2	6500713LF	CORDSET 1.83M IEC309-16A	5000	1	CMP5C11ASOOWBK	CBL 5C 11AWG SOOW 90C BK	Meter	Cable	2.1	2%	10710	0.05%	10505.250	10505.250
			5000	2	HPWWALTHER210	PLUG 16A 5P 400V 6h IP44	Nos.	Connector	1	0%	5000	0.00%	5000.000	5000.000

Import Item Sl.No.	Component Item	Component Description	UOM	CATEGORY	Quantity applied in DGFt	Qunatity Recommended
1	CMP5C11ASOOWBK	CBL 5C 11AWG SOOW 90C BK	Meter	Cable	21420.000	21010.500
2	HPWWALTHER210	PLUG 16A 5P 400V 6h IP44	Nos.	Connector	10000.000	Net to Net Basis with Accounatbility clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116639 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Tue, Oct 27, 2020 01:17 PM

Sender : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> 1 attachment

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116639 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, sushil jangid <sushil.jangid@meitygov.onmicrosoft.com>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/17/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 27.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116639 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 18.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Saurabh Ranjan" <ftp-iphw@meity.gov.in>, "DGFT Norms Committee 2" <nc2.dgft@nic.in>, "Shobhit Gupta Dy. DGFT" <shobhit.gupta@gov.in>
Sent: Tuesday, August 18, 2020 1:31:20 PM

FCI OEN CONNECTORS LIMITED, BANGALORE - 560 076
ADVANCE AUTHORIZATION No.0710116639 DATED 22.06.2020
CALCULATION SHEET

Export Item Sl.No.	Export Item	Parent Description (Cable Assembly)	Qty of Export Item (Nos.)	Import Item Sl.No.	Component Item	Component Description	UOM	CATEGORY	Per unit Qty without wastage	Wastage claimed (%)	Quantity Applied in DGFT	Wastage Allowed	Qunatity Calculated	Quantity Recommended
1	0W49351BLF	34P TWIST FRC-SMART SLOT	2427	3	1FRC17P28AWG-22/4	17P 28AWG 1.27MMTPMT24/2	Meter	CABLE	0.61	2%	1510.08	0.05%	1481.210	1481.210
2	0W49351CLF	34P TWIST FRC-SMART SLOT	8637	6	1FRC17P28AWG-22/4	17P 28AWG 1.27MMTPMT24/2	Meter	CABLE	0.61	2%	5373.94	0.05%	5271.204	5271.204
3	0W49360BLF	AGILIS A-BUS CABLE	4072	8	CAT5E4P26AWGSFTBBK	4P 26AWG SFTP CAT5E BLK	Meter	CABLE	0.6	2%	2492.06	0.05%	2444.422	2444.422
4	0W49361ALF	AGILIS USER RELAY CABLE	2658	13	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	15.9	2%	43107.44	0.05%	42283.331	42283.331
4	0W49361ALF	AGILIS USER RELAY CABLE	2658	14	1JDDBRAID-10MM	JDD BRAID-10MM	Meter	BRAID	1.06	2%	2873.83	0.05%	2818.889	2818.889
4	0W49361ALF	AGILIS USER RELAY CABLE	2658	15	1JDDBRAID-19MM	19MM DIA JDD BRAID	Meter	BRAID	0.36	2%	976.02	0.05%	957.358	957.358
5	0W49362ALF	DIGITAL I/O BLOCK CABLE	2658	19	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	19.0	2%	51512.04	0.05%	50527.251	50527.251
5	0W49362ALF	DIGITAL I/O BLOCK CABLE	2658	20	1JDDBRAID-19MM	19MM DIA JDD BRAID	Meter	BRAID	0.92	2%	2494.27	0.05%	2446.583	2446.583
6	0W49363BLF	AGILIS BATT TEMP CABLE	4072	24	1CBL20AWG1330BLK	20AWG UL1330 BLACK CABLE	Meter	CABLE	2.88	2%	11961.91	0.05%	11733.224	11733.224
6	0W49363BLF	AGILIS BATT TEMP CABLE	4072	25	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.68	2%	2824.34	0.05%	2770.344	2770.344
7	0W49364BLF	DIGITAL I/O FOR UC CABLE	4072	29	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	5.5	2%	22843.92	0.05%	22407.198	22407.198
7	0W49364BLF	DIGITAL I/O FOR UC CABLE	4072	30	1JDDBRAID-10MM	JDD BRAID-10MM	Meter	BRAID	0.9	2%	3738.10	0.05%	3666.632	3666.632
8	0W49522LF	TERMINAL JUMPER HUA45129	2658	33	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	0.05	2%	135.56	0.05%	132.966	132.966
9	0W49523LF	TERMINAL JUMPER HUA45128	2658	37	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	0.2	2%	542.23	0.05%	531.866	531.866
12	0W76600BLF	IMB CONNECTION INPUT L3	4072	42	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.15	2%	623.02	0.05%	611.105	611.105
13	0W76601BLF	IMB CONNECTION OUTPUT L2	4072	45	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.225	2%	934.52	0.05%	916.658	916.658
14	0W76602ALF	IMB CONNECTION INPUT L1	4072	48	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.23	2%	955.29	0.05%	937.028	937.028
15	0W76603BLF	IMB CONNECTION OUTPUT L1	4072	51	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.18	2%	747.62	0.05%	733.326	733.326
16	0W76604BLF	IMB CONNECTION INPUT L2	4072	54	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.16	2%	664.55	0.05%	651.846	651.846
17	0W76605BLF	IMB CONNECTION OUTPUT L3	4072	57	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.25	2%	1038.36	0.05%	1018.509	1018.509
18	0W76608CLF	FRAME DISPLAY PWR SUPPLY	2662	60	1CBL24AWG3320BK-S	UL3320 24AWG-BLACK	Meter	CABLE	0.6	2%	1629.14	0.05%	1597.999	1597.999
19	0W76613CLF	FRAME IMB SWITCH ASSY	4072	63	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	3.2	2%	13291.01	0.05%	13036.915	13036.915
19	0W76613CLF	FRAME IMB SWITCH ASSY	4072	64	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	1.57	2%	6520.90	0.05%	6396.237	6396.237
20	0W76657BLF	SCR-CONNECTOR SBS100	2522	68	1CBL03AWG3386BK	3AWG UL3386 BLACK CABLE	Meter	CABLE	1.0	2%	2572.44	0.05%	2523.261	2523.261

Import S. No.	1,2,4,5,7,9,10,11,12,16,17,18,21,22,23,26,27,28,31,32,34,35,36,38,39,40, 41,43,44,46,47,49,50,52,53,55,56,58,59,61,62,65,66,67	Net to Net Basis with Accountability clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116640 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Thu, Oct 15, 2020 05:09 PM

Sender : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> 1 attachment

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116640 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/15/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 15.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116640 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated dated 18.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

-

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Saurabh Ranjan" <ftp-iphw@meity.gov.in>, "DGFT Norms Committee 2" <nc2.dgft@nic.in>
Sent: Tuesday, August 18, 2020 1:29:14 PM

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076

ADVANCE AUTHORIZATION No.0710116640 DATED 22.06.2020

CALCULATION SHEET

Export Item Sl.No.	Export Item	Parent Description (Cable Assembly)	Qty of Export Item (Nos.)	Import Item Sl.No.	Component Item	Component Description	UOM	CATEGORY	Per unit Qty without wastage	Wastage Claim (%)	Qunatity Applied in DGFT	Wastage Allowed	Quantity Calculated	Quantity Recommended
1	0W06834CLF	RFI IN-RFI OUTBATT FUSED	4072	3	1CBL20AWG3275BK	20AWG UL3275 BLACK CABLE	Meter	CABLE	1.55	2%	6437.832	0.05%	6314.756	6314.756
2	0W06878ALF	AGILIS C-BUS TERMINATOR	7289	5	1PVC87A105CULBK	87A 105C BLACK PVC	KG	MOLDING MATERIAL	0.01	2%	74.348	0.05%	72.926	72.926
3	0W06878LF	AGILIS C-BUS TERMINATOR	7289	9	1PVC87A105CULBK	87A 105C BLACK PVC	KG	MOLDING MATERIAL	0.01	2%	74.348	0.05%	72.926	72.926
4	0W12373CLF	SCR DRIVER SBS150	12894	16	1-SRA05WBJ	SLEEVING,SG-200 A 05 WHT	Meter	SLEEVE	0.14	2%	1841.263	0.05%	1806.063	1806.063
4	0W12373CLF	SCR DRIVER SBS150	12894	17	1CBL20AWG3320RD	20AWG UL3320 RED CABLE	Meter	CABLE	0.32	2%	4208.602	0.05%	4128.143	4128.143
4	0W12373CLF	SCR DRIVER SBS150	12894	18	1CBL20AWG3320WH	20AWG UL3320 WHITE CABLE	Meter	CABLE	0.32	2%	4208.602	0.05%	4128.143	4128.143
5	0W12374CLF	FAN SUPPLY SBS150	2771	19	1RJFRC28#10C1.27P	28AWG/10C/1.27 Pitch/FRC	Meter	CABLE	0.2	2%	565.284	0.05%	554.477	554.477
8	0W12379DLF	CONTACTOR CONTROL SBS150	4298	30	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	2.2	2%	9644.712	0.05%	9460.328	9460.328
8	0W12379DLF	CONTACTOR CONTROL SBS150	4298	31	1JDDBRAID-6MM	Braid exp 06 mmdia black	Meter	BRAID	0.2	2%	876.792	0.05%	860.030	860.030
8	0W12379DLF	CONTACTOR CONTROL SBS150	4298	32	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.35	2%	1534.386	0.05%	1505.052	1505.052
9	0W12380BLF	SCR-CONNECTOR SBS150	8637	33	1CBL03AWG3386BK	3AWG UL3386 BLACK CABLE	Meter	CABLE	2.3	2%	20262.402	0.05%	19875.033	19875.033
10	0W12381CLF	SUNNBER SCR SBS150	8313	39	1CBL24AWG3320BK-S	UL3320 24AWG-BLACK	Meter	CABLE	0.92	2%	7800.919	0.05%	7651.784	7651.784
10	0W12381CLF	SUNNBER SCR SBS150	8313	40	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.35	2%	2967.741	0.05%	2911.005	2911.005
11	0W12404BLF	PWRCONNECT O/P SIDE POS2	2422	43	1CBL04AWG1284BK	4AWG UL1284 BLACK CABLE	Meter	CABLE	3.04	2%	7510.138	0.05%	7366.561	7366.561
12	0W12404DLF	PWRCONNECT O/P SIDE POS2	2422	47	1CBL04AWG1284BK	4AWG UL1284 BLACK CABLE	Meter	CABLE	3.04	2%	7510.138	0.05%	7366.561	7366.561
13	0W12405BLF	PWRCONNECT O/P SIDE POS2	1495	51	1CBL04AWG1284BK	4AWG UL1284 BLACK CABLE	Meter	CABLE	3.8	2%	5794.620	0.05%	5683.841	5683.841

Import S.No.	**1,2,4,6,7,8,10,11,12,13,14,15,20,21,22,23,24,25,26,27,28,29,34,35,36,37,38,41,42,44,45,46,48,49,50,52**	**Net to Net basis with Accountability clause**

Re: Ratification of ad-hoc norms in respect of advance outhorixation no. 0710116641 of FCI OEN Connectors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Tue, Oct 27, 2020 01:15 PM

Sender : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> 1 attachment

Subject : Re: Ratification of ad-hoc norms in respect of advance outhorixation no. 0710116641 of FCI OEN Connectors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 16.07.2020

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, sushil jangid <sushil.jangid@meitygov.onmicrosoft.com>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/10/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 27.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116641 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 10.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076
ADVANCE AUTHORIZATION No.0710116641 DATED 22.06.2020
CALCULATION SHEET

Export Item Sl.No.	Export Item	Export Item Description (Cable Assembly)	Qty of Export Item (Nos.)	Import Item Sl.No.	Component Item	Component Description	UOM	CATEGORY	Per unit Qty without wastage	Wastage claimed (%)	Quantity Applied in DGFT	Wastage allowed	Quantity Calculated	Quantity Recommended
8	0W12466ELF	FRAME SBS SUPPLY	2662	23	1CBL20AWG3275BK	20AWG UL3275 BLACK CABLE	Meter	CABLE	3.4	2%	9231.82	0.05%	9055.325	9055.325
8	0W12466ELF	FRAME SBS SUPPLY	2662	24	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	1.7	2%	4615.91	0.05%	4527.663	4527.663
9	0W12678DLF	ON/OFF SWITCH WIRE	3597	29	1CBL22AWG3385BK	22AWG UL3385 BLACK CABLE	Meter	CABLE	0.36	2%	1320.82	0.05%	1295.567	1295.567
10	0W12747ALF	24V3A SELV CABLE PSU-SCB	3594	32	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	1.4	2%	5132.23	0.05%	5034.116	5034.116
10	0W12747ALF	24V3A SELV CABLE PSU-SCB	3594	33	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.35	2%	1283.06	0.05%	1258.529	1258.529
11	0W12854LF	DISPLAY POWER CABLE	8637	38	1CBL24AWG3320BK-S	UL3320 24AWG-BLACK	Meter	CABLE	1.04	2%	9162.13	0.05%	8986.971	8986.971
12	0W12855LF	PM-SBS Connection	8637	42	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	10.4	2%	91621.30	0.05%	89869.712	89869.712
13	0W12856LF	Audio Amp–PSU Connection	8637	45	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	1.85	2%	16298.02	0.05%	15986.439	15986.439
14	0W12857LF	Load-mains-Battery Conn	8637	48	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	27.6	2%	243148.82	0.05%	238500.391	238500.391
15	0W12859LF	15-24V PSU Connection	8637	52	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	1.2	2%	10571.69	0.05%	10369.582	10369.582
16	0W12860LF	Battery Breaker Conn	8637	55	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	8.1	2%	71358.89	0.05%	69994.680	69994.680
17	0W49147FLF	SBSC-PSU O/P SBS150ALPHA	2771	62	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	2.8	2%	7913.98	0.05%	7762.679	7762.679
17	0W49147FLF	SBSC-PSU O/P SBS150ALPHA	2771	63	1JDDBRAID-6MM	Braid exp 06 mmdia black	Meter	BRAID	0.65	2%	1837.17	0.05%	1802.051	1802.051
17	0W49147FLF	SBSC-PSU O/P SBS150ALPHA	2771	64	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.45	2%	1271.89	0.05%	1247.573	1247.573
18	0W49148ALF	SBS CONNECTION OUTPUT L2	2658	67	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.29	2%	786.24	0.05%	771.205	771.205
19	0W49149ALF	SBS CONNECTION OUTPUT L1	4072	70	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.24	2%	996.83	0.05%	977.769	977.769
20	0W49150ALF	SBS CONNECTION BYPASS L1	4072	73	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.43	2%	1785.98	0.05%	1751.835	1751.835
21	0W49151ALF	SBS CONNECTION OUTPUT L3	2658	76	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.46	2%	1247.13	0.05%	1223.291	1223.291
22	0W49152ALF	SBS CONNECTION BYPASS L3	2658	79	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.56	2%	1518.25	0.05%	1489.224	1489.224
23	0W49153ALF	SBS CONNECTION BYPASS L2	2658	82	1CBL1/0AWG1284BK	1/0AWG UL1284 BLACK CBL	Meter	CABLE	0.48	2%	1301.36	0.05%	1276.478	1276.478
24	0W49183ALF	ALPHA PMIB-BREAKOFFBOARD	9547	83	1CFPU016SA7/.13GY	16CORE FLAT CABLE	Meter	CABLE	0.11	2%	1071.17	0.05%	1050.695	1050.695
25	0W49184ALF	PMIB TO TSB	8637	87	1-ALPHA-6710-BLK	CBL,28AWG(7/36) BLACK	Meter	CABLE	0.7	2%	6166.82	0.05%	6048.923	6048.923
26	0W49185CLF	ALPHA PMIB TO FPB	5965	90	1CFPU034SA7/.13GY	34CORE FLAT CABLE	Meter	CABLE	0.065	2%	395.48	0.05%	387.919	387.919
28	0W49188BLF	FB TO BACKFEED	8637	97	CBL-LY-H18A0006	CBL 18AWG UL1330 BLK	Meter	CABLE	0.39	2%	3435.80	0.05%	3370.114	3370.114
29	0W49254BLF	24V SELV CABLE PSU-SCB	3594	100	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	1.35	2%	4948.94	0.05%	4854.326	4854.326
29	0W49254BLF	24V SELV CABLE PSU-SCB	3594	101	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.43	2%	1576.33	0.05%	1546.193	1546.193
30	0W49255BLF	24V CABLE PSU-SCB	3594	104	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	2.0	2%	7331.76	0.05%	7191.594	7191.594
30	0W49255BLF	24V CABLE PSU-SCB	3594	105	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.47	2%	1722.96	0.05%	1690.025	1690.025
31	0W49323CLF	AGILIS EIO WIRE	4072	108	1CBL22AWG3385BK	22AWG UL3385 BLACK CABLE	Meter	CABLE	3.0	2%	12460.32	0.05%	12222.108	12222.108
31	0W49323CLF	AGILIS EIO WIRE	4072	109	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.8	2%	3322.75	0.05%	3259.229	3259.229
32	0W49324DLF	CONTROLLER ENABLE WIRE	5949	114	1CBL22AWG3385BK	22AWG UL3385 BLACK CABLE	Meter	CABLE	0.2	2%	1213.60	0.05%	1190.395	1190.395
33	0W49347CLF	PSU INTERFACE-PSU SBS150	2771	116	1CBL20AWG3320BK-S	UL3320 20AWG-BLACK	Meter	CABLE	0.9	2%	2543.78	0.05%	2495.147	2495.147
33	0W49347CLF	PSU INTERFACE-PSU SBS150	2771	117	1JDDBRAID-8MM	Braid exp 08 mmdia black	Meter	BRAID	0.15	2%	423.96	0.05%	415.858	415.858
34	0W49350ALF	SINGLE NEUTRAL PSU SCB	3594	120	1CBL16AWG3386BK	16AWGUL3386PVC FREE BLK	Meter	CABLE	0.42	2%	1539.67	0.05%	1510.235	1510.235

Import S. No.	1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20,21,22,25,26,27,28,30,31,34,35,36,37,39,40,41,43,44,46,47,49,50,51,53,54,56,57,58,59,60,61,65,66,68,69,71,72,74,75,77,78,80,81,84,85,86,88,89,91,92,93,94,95,96,98,99,102,103,106,107,110,111,112,113,115,118,119	Net to Net Basis with accountability clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116657of FCI OEN Connetors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 016.07..2020

From : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> Tue, Oct 27, 2020 01:18 PM

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116657of FCI OEN Connetors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 016.07..2020 1 attachment

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, sushil jangid <sushil.jangid@meitygov.onmicrosoft.com>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/11/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 20.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116657 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 10.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

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From: "DGFT Norms Committee 2" <nc2.dgft@nic.in>
To: "Asha Nangia" <anangia@meity.gov.in>, "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>, "Saurabh Ranjan" <saurabh.ranjan@meity.gov.in>
Cc: "Shobhit Gupta Dy. DGFT" <shobhit.gupta@gov.in>

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076
ADVANCE AUTHORIZATION No.0710116657 DATED 25.06.2020
CALCULATION SHEET

Export Item Sl. No.	Export Item	Export Item Description	Qty of Export Item (Nos.)	Import Sl.No.	Component Item	Import Item	UOM	CATEGORY	Per unit Qty without wastage	Wastage (%)	Qty applied in DGFT (As per AA)	Wastage Allowed	Quanity applied in DGFT	Quantity Recommended
1	0W8268ALF	0W8268ALF FUSEHOLD-BUSBAR O/P,BATT - CABLE ASSEMBLY	1200	3	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	16.6	2%	20724.77	0.05%	19929.960	19929.960
			1200	4	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	3.3	2%	4119.98	0.05%	3961.980	3961.980
2	0W8269ALF	0W8269ALF FUSE HOLD-BUSBAR M2/N - CABLE ASSEMBLY	1200	7	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	8.1	2%	10112.69	0.05%	9724.860	9724.860
			1200	8	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	2.15	2%	2684.23	0.05%	2581.290	2581.290
3	0W8270ALF	0W8270ALF FUSE HOLD-BUSBAR OUTPUT - CABLE ASSEMBLY	1200	11	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	4.98	2%	6217.43	0.05%	5978.988	5978.988
			1200	12	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	1.78	2%	2222.29	0.05%	2137.068	2137.068
4	0W8271ALF	0W8271ALF W/A MBRD-FEMPSU IEC - CABLE ASSEMBLY	1200	21	1-CBL16AWG1015BK	CABLE 1-CBL16AWG1015BK UL1015 16AWG BLACK	Meter	CABLE	20.5	2%	25593.84	0.05%	24612.300	24612.300
			1200	22	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	Meter	BRAID	3.28	2%	4095.01	0.05%	3937.968	3937.968
5	0W8272BLF	0W8272BLF W/A FEMPSU-SPSU #2,EPSU - CABLE ASSEMBLY	1200	30	1-CBL18AWG10271BK	CABLE 1-CBL18AWG10271BK 18AWGUL10271 BLACK CBL	Meter	CABLE	4.35	2%	5430.89	0.05%	5222.610	5222.610
			1200	31	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	1.58	2%	1972.60	0.05%	1896.948	1896.948
6	0W8273BLF	0W8273BLF W/A SBSC BOX-SPSU #2 - CABLE ASSEMBLY	1200	35	1-CBL18AWG10271BK	CABLE 1-CBL18AWG10271BK 18AWGUL10271 BLACK CBL	Meter	CABLE	6.6	2%	8239.97	0.05%	7923.960	7923.960
			1200	36	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	1.85	2%	2309.69	0.05%	2221.110	2221.110
7	0W8274ALF	0W8274ALF W/A FIB#1-FCB - CABLE ASSEMBLY	1200	42	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	9.02	2%	11261.29	0.05%	10829.412	10829.412
			1200	43	1CBL22AWG1569BK	CABLE 1CBL22AWG1569BK UL 1569 22AWG-BLACK	Meter	CABLE	0.45	2%	561.82	0.05%	540.270	540.270
			1200	44	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	0.9	2%	1123.63	0.05%	1080.540	1080.540
8	0W8275LF	0W8275LF WIRE OUT L3-FUSE - CABLE ASSEMBLY	1200	47	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	CABLE	0.42	2%	524.36	0.05%	504.252	504.252
9	0W8276LF	0W8276LF WIRE SBSC-BF2 COIL - CABLE ASSEMBLY	1200	51	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	CABLE	7.78	2%	9713.17	0.05%	9340.668	9340.668
			1200	52	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	2.05	2%	2559.38	0.05%	2461.230	2461.230
10	0W98762BLF	0W98762BLF WIRE ASSY-PRECHARGE BD - CABLE ASSEMBLY	4504	57	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	1.05	2%	4920.26	0.05%	4731.565	4731.565
			4504	58	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	0.25	2%	1171.49	0.05%	1126.563	1126.563
11	0W98974CLF	0W98974CLF MAIN BOOST NEG - CABLE ASSEMBLY	3150	61	1CBL02AWG1015BLK	CABLE 1CBL02AWG1015BLK UL1015 02AWG 600V BLACK	Meter	CABLE	2.74	2%	8979.69	0.05%	8635.316	8635.316
12	0W98975BLF	0W98975BLF BATT BOOST NEG - CABLE ASSEMBLY	3150	63	1-CBL04AWG1015BK	CABLE 1-CBL04AWG1015BK TC/Multistrand/PVC/Black	Meter	CABLE	2.77	2%	9078.01	0.05%	8729.863	8729.863
13	0W98976BLF	0W98976BLF MAIN BOOST POS - CABLE ASSEMBLY	3150	67	1CBL02AWG1015BLK	CABLE 1CBL02AWG1015BLK UL1015 02AWG 600V BLACK	Meter	CABLE	2.5	2%	8193.15	0.05%	7878.938	7878.938
14	0W98977ALF	0W98977ALF BATT BOOST POS - CABLE ASSEMBLY	6095	69	1-CBL04AWG1015BK	CABLE 1-CBL04AWG1015BK TC/Multistrand/PVC/Black	Meter	CABLE	2.8	2%	17755.47	0.05%	17074.533	17074.533
15	0W99001ALF	0W99001ALF ZX RLY PC 2.0 - CABLE ASSEMBLY	6095	73	1-CBL16AWG1015BK	CABLE 1-CBL16AWG1015BK UL1015 16AWG BLACK	Meter	CABLE	3.65	2%	23145.52	0.05%	22257.873	22257.873
			6095	74	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	1.76	2%	11160.58	0.05%	10732.564	10732.564
16	0W99002LF	0W99002LF ZX BOOST REAR BUSBAR - CABLE ASSEMBLY	6095	77	1-CBL04AWG1015BK	CABLE 1-CBL04AWG1015BK TC/Multistrand/PVC/Black	Meter	CABLE	4.07	2%	25808.84	0.05%	24819.053	24819.053
17	0W99003LF	0W99003LF FUSES AUX CT DC IN/BD - CABLE ASSEMBLY	6095	81	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	CABLE	2.76	2%	17501.82	0.05%	16830.611	16830.611
			6095	82	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	0.92	2%	5833.94	0.05%	5610.204	5610.204
18	0W99004LF	0W99004LF FUSES AUX CT AC IN/BD - CABLE ASSEMBLY	6095	86	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	CABLE	2.0	2%	12682.48	0.05%	12196.095	12196.095
			6095	87	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	0.7	2%	4438.87	0.05%	4268.633	4268.633
19	0W99005LF	0W99005LF C/A SDB-FAN PANEL - CABLE ASSEMBLY	6098	90	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	29.52	2%	187285.48	0.05%	180102.966	180102.966
			6098	91	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	Meter	BRAID	1.09	2%	6915.35	0.05%	6650.143	6650.143
20	0W99006LF	0W99006LF C/A PSU-SDB ELV WIDE - CABLE ASSEMBLY	3153	95	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	11.4	2%	37396.35	0.05%	35962.172	35962.172
			3153	96	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	0.31	2%	1016.92	0.05%	977.919	977.919
			3153	97	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	Meter	BRAID	0.46	2%	1508.98	0.05%	1451.105	1451.105
21	0W99007LF	0W99007LF SDB TO RFI-M1 PC1.5 - CABLE ASSEMBLY	3153	98	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	1.43	2%	4690.95	0.05%	4511.044	4511.044
			3153	99	1RJFRC28#20C1.27P	CABLE 1RJFRC28#20C1.27P 28AWG/20C/1.27 Pitch/FRC	Meter	CABLE	1.36	2%	4461.32	0.05%	4290.224	4290.224
22	0W99008LF	0W99008LF PSU-SDB 15/24V WIDEPC1.5 - CABLE ASSEMBLY	6098	103	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	CABLE	18.1	2%	114832.90	0.05%	110428.987	110428.987
			6098	104	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	0.56	2%	3552.84	0.05%	3416.587	3416.587
			6098	105	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	Meter	BRAID	0.48	2%	3045.29	0.05%	2928.504	2928.504
23	0W99038LF	0W99038LF W/A SDB-SBSC BD1000 - CABLE ASSEMBLY	1200	109	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	52.1	2%	65045.81	0.05%	62551.260	62551.260
			1200	110	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	Meter	BRAID	4.55	2%	5680.58	0.05%	5462.730	5462.730

Import S. No.	1,2,5,6,9,10,13,14,15,16,17,18,19,20,23,24,25,26,27,28,29,32,33,34, 37,38,39,40,41,45,46,48,49,50,53,54,55,56,59,60,62,64,65,66,68,70, 71,72,75,76,78,79,80,83,84,85,88,89,92,93,94,100,101,102,106,107, 108	Net to Net Basis with Accountability Clause

Re: Subject--Ratification of ad-hoc norms in respect of advance authorization no. 0710116658 of FCI OEN Connectors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 16.07..2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Thu, Oct 15, 2020 05:15 PM

Sender : Sushil Kumar Jangid <sushil.jangid@meity.gov.in> 1 attachment

Subject : Re: Subject--Ratification of ad-hoc norms in respect of advance authorization no. 0710116658 of FCI OEN Connectors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 16.07..2020

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/13/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 15.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116658 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 10.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

-

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Ashutosh Chauhan" <ashutosh.chauhan09@govcontractor.in>, "Saurabh Ranjan" <ftp-iphw@meity.gov.in>

FCI OEN CONNECTORS LIMITED, BANGALORE - 560 076

ADVANCE AUTHORIZATION No.0710116658 DATED 25.06.2020

CALCULATION SHEET

Export Item Sl. No.	Export Item	Export Item Description	Qty of Export Item (Nos.)	Import Sl.No.	Import Item	Import Item Description	UOM	CATEGORY	Per Unit Qty without wastage	Wastage claimed (%)	Qty applied in DGFT (AS per AA)	Wastage Allowed	Quantity Calculated	Qunatity Recommended
1	0W06831LF	0W06831LF OUTL3-INTERCONN OUTL3 VX - CABLE ASSEMBLY	6325	2	1CBL2/0AWG1015BLK	CABLE 1CBL2/0AWG1015BLK 2/0AWG UL1015 BLACK CBL	MTR	CABLE	0.35	2%	2303.19	0.05%	2214.857	2214.857
2	0W06832LF	0W06832LF OUTL2-INTERCONN OUTL2 VX - CABLE ASSEMBLY	12219	4	1CBL2/0AWG1015BLK	CABLE 1CBL2/0AWG1015BLK 2/0AWG UL1015 BLACK CBL	MTR	CABLE	0.54	2%	6864.83	0.05%	6601.559	6601.559
3	0W06833LF	0W06833LF OUTL1-INTERCONN OUTL1 VX - CABLE ASSEMBLY	6325	6	1CBL2/0AWG1015BLK	CABLE 1CBL2/0AWG1015BLK 2/0AWG UL1015 BLACK CBL	MTR	CABLE	0.78	2%	5132.81	0.05%	4935.967	4935.967
4	0W11316BLF	0W11316BLF OUT RLY DRW/BD - CABLE ASSEMBLY	3153	10	1-CBL16AWG1015BK	CABLE 1-CBL16AWG1015BK UL1015 16AWG BLACK	MTR	CABLE	8.6	2%	28211.28	0.05%	27129.358	27129.358
4	0W11316BLF	0W11316BLF OUT RLY DRW/BD - CABLE ASSEMBLY	3153	11	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	MTR	BRAID	0.53	2%	1738.60	0.05%	1671.926	1671.926
4	0W11316BLF	0W11316BLF OUT RLY DRW/BD - CABLE ASSEMBLY	3153	12	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	MTR	BRAID	1.46	2%	4789.36	0.05%	4605.682	4605.682
5	0W11328DLF	0W11328DLF WIRE ASSY DC BUS A - CABLE ASSEMBLY	6098	19	1CBL18AWG1032BK-S1	CABLE 1CBL18AWG1032BK-S1 UL1032 18AWG 1000V BLACK	MTR	CABLE	7.05	2%	44727.73	0.05%	43012.395	43012.395
5	0W11328DLF	0W11328DLF WIRE ASSY DC BUS A - CABLE ASSEMBLY	6098	20	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	0.775	2%	4916.88	0.05%	4728.313	4728.313
5	0W11328DLF	0W11328DLF WIRE ASSY DC BUS A - CABLE ASSEMBLY	6098	21	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	MTR	BRAID	0.32	2%	2030.19	0.05%	1952.336	1952.336
6	0W11377DLF	0W11377DLF BSD SUPPLY BD - CABLE ASSEMBLY	4504	25	1CBL14AWG1015BK	CABLE 1CBL14AWG1015BK UL 1015 14AWG-BLACK	MTR	CABLE	8.78	2%	41142.74	0.05%	39564.893	39564.893
6	0W11377DLF	0W11377DLF BSD SUPPLY BD - CABLE ASSEMBLY	4504	26	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	2.15	2%	10074.82	0.05%	9688.442	9688.442
6	0W11377DLF	0W11377DLF BSD SUPPLY BD - CABLE ASSEMBLY	4504	27	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	MTR	BRAID	0.3	2%	1405.79	0.05%	1351.876	1351.876
7	0W11379ALF	0W11379ALF DCBUS CONNECTION/BD - CABLE ASSEMBLY	4506	31	1-CBL18AWG10271BK	CABLE 1-CBL18AWG10271BK 18AWGUL10271 BLACK CBL	MTR	CABLE	3.3	2%	15470.54	0.05%	14877.235	14877.235
7	0W11379ALF	0W11379ALF DCBUS CONNECTION/BD - CABLE ASSEMBLY	4506	32	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	MTR	BRAID	0.78	2%	3656.67	0.05%	3516.437	3516.437
8	0W11870LF	0W11870LF CAP-CHOKE INTERCONN - CABLE ASSEMBLY	44758	35	1RJFRC28#34C1.27P	CABLE 1RJFRC28#34C1.27P 28AWG/34C/1.27 Pitch/FRC	MTR	CABLE	0.15	2%	30.98	0.05%	6717.057	30.980
9	0W12272ALF	0W12272ALF ZX BOOST MAINS1 PC2.0 - CABLE ASSEMBLY	3150	38	1-CBL04AWG1015BK	CABLE 1-CBL04AWG1015BK TC/Multistrand/PVC/Black	MTR	CABLE	4.58	2%	15009.85	0.05%	14434.214	14434.214
10	0W8254CLF	0W8254CLF W/A 0P6550 J4011-SBSC - CABLE ASSEMBLY	1200	43	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	10.55	2%	13171.46	0.05%	12666.330	12666.330
10	0W8254CLF	0W8254CLF W/A 0P6550 J4011-SBSC - CABLE ASSEMBLY	1200	44	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	0.8	2%	998.78	0.05%	960.480	960.480
11	0W8255BLF	0W8255BLF W/A SBSC-FCB INTERCONN2 - CABLE ASSEMBLY	1200	47	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	9.05	2%	11298.74	0.05%	10865.430	10865.430
11	0W8255BLF	0W8255BLF W/A SBSC-FCB INTERCONN2 - CABLE ASSEMBLY	1200	48	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	0.8	2%	998.78	0.05%	960.480	960.480
12	0W8256CLF	0W8256CLF W/A FCB-SPSU #2 IOC1000 - CABLE ASSEMBLY	1200	52	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	6.8	2%	8489.66	0.05%	8164.080	8164.080
12	0W8256CLF	0W8256CLF W/A FCB-SPSU #2 IOC1000 - CABLE ASSEMBLY	1200	53	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	MTR	BRAID	0.85	2%	1061.21	0.05%	1020.510	1020.510
13	0W8257BLF	0W8257BLF W/A FCB-FIB,FANS(4,5,6) - CABLE ASSEMBLY	1200	63	1CBL20AWG1569BK	CABLE 1CBL20AWG1569BK UL 1569 20AWG-BLACK	MTR	CABLE	13.28	2%	16579.81	0.05%	15943.968	15943.968
13	0W8257BLF	0W8257BLF W/A FCB-FIB,FANS(4,5,6) - CABLE ASSEMBLY	1200	64	1CBL22AWG1569BK	CABLE 1CBL22AWG1569BK UL 1569 22AWG-BLACK	MTR	CABLE	0.5	2%	624.24	0.05%	600.300	600.300
13	0W8257BLF	0W8257BLF W/A FCB-FIB,FANS(4,5,6) - CABLE ASSEMBLY	1200	65	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	MTR	BRAID	0.75	2%	936.36	0.05%	900.450	900.450
13	0W8257BLF	0W8257BLF W/A FCB-FIB,FANS(4,5,6) - CABLE ASSEMBLY	1200	66	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	MTR	BRAID	1.39	2%	1735.39	0.05%	1668.834	1668.834
14	0W8258BLF	0W8258BLF W/A FIB-FANS(1,2,3) - CABLE ASSEMBLY	1200	75	1CBL20AWG1569BK	CABLE 1CBL20AWG1569BK UL 1569 20AWG-BLACK	MTR	CABLE	12.15	2%	15169.03	0.05%	14587.290	14587.290
14	0W8258BLF	0W8258BLF W/A FIB-FANS(1,2,3) - CABLE ASSEMBLY	1200	76	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	MTR	BRAID	0.75	2%	936.36	0.05%	900.450	900.450
14	0W8258BLF	0W8258BLF W/A FIB-FANS(1,2,3) - CABLE ASSEMBLY	1200	77	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	MTR	BRAID	1.25	2%	1560.60	0.05%	1500.750	1500.750
15	0W8259CLF	0W8259CLF W/A FCB-FIB #2 IOC1000 - CABLE ASSEMBLY	1200	80	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	5.25	2%	6554.52	0.05%	6303.150	6303.150
15	0W8259CLF	0W8259CLF W/A FCB-FIB #2 IOC1000 - CABLE ASSEMBLY	1200	81	1CBL22AWG1569BK	CABLE 1CBL22AWG1569BK UL 1569 22AWG-BLACK	MTR	CABLE	1.48	2%	1847.75	0.05%	1776.888	1776.888
15	0W8259CLF	0W8259CLF W/A FCB-FIB #2 IOC1000 - CABLE ASSEMBLY	1200	82	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	0.75	2%	936.36	0.05%	900.450	900.450
16	0W8260CLF	0W8260CLF W/A FIB #2-FANS(7,8,9) - CABLE ASSEMBLY	1200	87	1CBL22AWG1569BK	CABLE 1CBL22AWG1569BK UL 1569 22AWG-BLACK	MTR	CABLE	37.05	2%	46256.18	0.05%	44482.230	44482.230
16	0W8260CLF	0W8260CLF W/A FIB #2-FANS(7,8,9) - CABLE ASSEMBLY	1200	88	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	2.9	2%	3620.59	0.05%	3481.740	3481.740
16	0W8260CLF	0W8260CLF W/A FIB #2-FANS(7,8,9) - CABLE ASSEMBLY	1200	89	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	MTR	BRAID	0.95	2%	1186.06	0.05%	1140.570	1140.570
17	0W8263ALF	0W8263ALF W/A 0P6551 J2301-SMX7461 - CABLE ASSEMBLY	1200	94	1-CBL16AWG1015BK	CABLE 1-CBL16AWG1015BK UL1015 16AWG BLACK	MTR	CABLE	3.4	2%	4244.83	0.05%	4082.040	4082.040
17	0W8263ALF	0W8263ALF W/A 0P6551 J2301-SMX7461 - CABLE ASSEMBLY	1200	95	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	0.95	2%	1186.06	0.05%	1140.570	1140.570
18	0W8264CLF	0W8264CLF W/A MBRD-BYPASS - CABLE ASSEMBLY	1200	99	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	8.9	2%	11111.47	0.05%	10685.340	10685.340
18	0W8264CLF	0W8264CLF W/A MBRD-BYPASS - CABLE ASSEMBLY	1200	100	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	MTR	BRAID	3.0	2%	3745.44	0.05%	3601.800	3601.800
19	0W8266ALF	0W8266ALF W/A BF2 AND LAMP-MIB5 - CABLE ASSEMBLY	1200	106	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	10.95	2%	13670.86	0.05%	13146.570	13146.570
19	0W8266ALF	0W8266ALF W/A BF2 AND LAMP-MIB5 - CABLE ASSEMBLY	1200	107	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	1.8	2%	2247.26	0.05%	2161.080	2161.080
19	0W8266ALF	0W8266ALF W/A BF2 AND LAMP-MIB5 - CABLE ASSEMBLY	1200	108	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	MTR	BRAID	2.35	2%	2933.93	0.05%	2821.410	2821.410
20	0W8267ALF	0W8267ALF W/A FSEBOARD-FUSE HOLDER - CABLE ASSEMBLY	1200	115	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	MTR	CABLE	8.55	2%	10674.50	0.05%	10265.130	10265.130
20	0W8267ALF	0W8267ALF W/A FSEBOARD-FUSE HOLDER - CABLE ASSEMBLY	1200	116	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	MTR	BRAID	0.45	2%	561.82	0.05%	540.270	540.270
20	0W8267ALF	0W8267ALF W/A FSEBOARD-FUSE HOLDER - CABLE ASSEMBLY	1200	117	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	MTR	BRAID	1.55	2%	1935.14	0.05%	1860.930	1860.930

Import S.No.	1,3,5,7,8,9,13,14,15,16,17,18,22,23,24,28,29,30,33,34,36,37,39,40,41,42,45,46,49,50,51,54,55,56,57,58, 59,60,61,62,67,68,69,70,71,72,73,74,78,79,83,84,85,86,90,91,92,93,96,97,98,101,102,103,104,105,109, 110,111,112,113,114	Net to Net basis with Accountability Clause

Re: Subject--Ratification of ad-hoc norms in respect of advance authorization no. 0710116666 of FCI OEN Connectors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 016.07..2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Wed, Oct 28, 2020 12:59 PM

Subject : Re: Subject--Ratification of ad-hoc norms in respect of advance authorization no. 0710116666 of FCI OEN Connectors Pvt. Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 Dt. 016.07..2020

1 attachment

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, Sushil Kumar Jangid <sushil.jangid@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/12/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 28.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116666 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 10.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

-

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Ashutosh Chauhan" <ashutosh.chauhan09@govcontractor.in>, "Saurabh Ranjan"

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076

ADVANCE AUTHORIZATION No.0710116666 DATED 26.06.2020

CALCULATION SHEET

Export Item Sl.No.	Export Item	Export Item Description	Quantity of Export Item (Nos.)	Import Sl.No.	Import Component Item	Import Item Description	UOM	CATEGORY	Per unit Qty without wastage	Wastage claimed (%)	Qty applied in DGFT (As per AA)	Wastage Allowed	Quantity Calculated	Quantity Recommended
1	0W12405CLF	0W12405CLF PWRCONNECT O/P SIDE POS2 - CABLE ASSEMBLY	1495	3	1CBL04AWG1284BK	CABLE 1CBL04AWG1284BK 4AWG UL1284 BLACK CABLE	Meter	CABLE	3.8	2%	5794.62	0.05%	5683.841	5683.841
2	0W12406CLF	0W12406CLF PWRCONNECT O/P SIDE POS3 - CABLE ASSEMBLY	8637	7	1CBL04AWG1284BK	CABLE 1CBL04AWG1284BK 4AWG UL1284 BLACK CABLE	Meter	CABLE	4.4	2%	38762.86	0.05%	38021.801	38021.801
3	0W12407DLF	0W12407DLF PWR CONNECT I/P SIDEPOS1 - CABLE ASSEMBLY	2659	11	1CBL04AWG1284BK	CABLE 1CBL04AWG1284BK 4AWG UL1284 BLACK CABLE	Meter	CABLE	3.15	2%	8543.37	0.05%	8380.038	8380.038
4	0W12408DLF	0W12408DLF PWR CONNECT I/P SIDEPOS1 - CABLE ASSEMBLY	2733	15	1CBL04AWG1284BK	CABLE 1CBL04AWG1284BK 4AWG UL1284 BLACK CABLE	Meter	CABLE	3.7	2%	10314.34	0.05%	10117.156	10117.156
5	0W12409DLF	0W12409DLF PWR CONNECT I/P SIDEPOS3 - CABLE ASSEMBLY	8637	19	1CBL04AWG1284BK	CABLE 1CBL04AWG1284BK 4AWG UL1284 BLACK CABLE	Meter	CABLE	4.13	2%	36384.23	0.05%	35688.645	35688.645
6	0W12418CLF	0W12418CLF PWR MOD PWR CONNECT I/P - CABLE ASSEMBLY	8637	21	1-A2004B	CABLE 1-A2004B CBL 4AWG(420)BC UL1232BK	Meter	CABLE	0.795	2%	7003.74	0.05%	6869.848	6869.848
7	0W12419CLF	0W12419CLF PWR MOD PWR CONNECT O/P - CABLE ASSEMBLY	5300	26	1-A2004B	CABLE 1-A2004B CBL 4AWG(420)BC UL1232BK	Meter	CABLE	0.795	2%	4297.77	0.05%	4215.607	4215.607
8	0W12422DLF	0W12422DLF PM COMMUNICATION I/PSIDE - CABLE ASSEMBLY	8637	31	1FRC5P28AWG-36/2	CABLE 1FRC5P28AWG-36/2 5P 28AWG 1.27MM TPMT36/2	Meter	CABLE	0.96	2%	8457.35	0.05%	8295.666	8295.666
9	0W12422ELF	0W12422ELF PM COMMUNICATION I/PSIDE - CABLE ASSEMBLY	8637	33	1FRC5P28AWG-36/2	CABLE 1FRC5P28AWG-36/2 5P 28AWG 1.27MM TPMT36/2	Meter	CABLE	0.96	2%	8457.35	0.05%	8295.666	8295.666
10	0W12423DLF	0W12423DLF PM COMMUNICATION O/P - CABLE ASSEMBLY	8637	35	1FRC5P28AWG20462	CABLE 1FRC5P28AWG20462 28AWG 5PAIR 1.27MM FRC	Meter	CABLE	0.6	2%	5285.84	0.05%	5184.791	5184.791
11	0W06831LF	0W06831LF OUTL3-INTERCONN OUTL3 VX - CABLE ASSEMBLY	6325	38	1CBL2/0AWG1015BLK	CABLE 1CBL2/0AWG1015BLK 2/0AWG UL1015 BLACK CBL	Meter	CABLE	0.35	2%	2303.19	0.05%	2214.857	2214.857
12	0W06832LF	0W06832LF OUTL2-INTERCONN OUTL2 VX - CABLE ASSEMBLY	12219	40	1CBL2/0AWG1015BLK	CABLE 1CBL2/0AWG1015BLK 2/0AWG UL1015 BLACK CBL	Meter	CABLE	0.54	2%	6864.83	0.05%	6601.559	6601.559
13	0W06833LF	0W06833LF OUTL1-INTERCONN OUTL1 VX - CABLE ASSEMBLY	6325	42	1CBL2/0AWG1015BLK	CABLE 1CBL2/0AWG1015BLK 2/0AWG UL1015 BLACK CBL	Meter	CABLE	0.78	2%	5132.81	0.05%	4935.967	4935.967
14	0W11316BLF	0W11316BLF OUT RLY DRW/BD - CABLE ASSEMBLY	3153	46	1-CBL16AWG1015BK	CABLE 1-CBL16AWG1015BK UL1015 16AWG BLACK	Meter	CABLE	8.6	2%	28211.28	0.05%	27129.358	27129.358
14	0W11316BLF	0W11316BLF OUT RLY DRW/BD - CABLE ASSEMBLY	3153	47	1JDDBRAID-6MM	BRAID 1JDDBRAID-6MM Braid exp 06 mmdia black	Meter	BRAID	0.53	2%	1738.60	0.05%	1671.926	1671.926
14	0W11316BLF	0W11316BLF OUT RLY DRW/BD - CABLE ASSEMBLY	3153	48	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	1.46	2%	4789.36	0.05%	4605.682	4605.682
15	0W11328DLF	0W11328DLF WIRE ASSY DC BUS A - CABLE ASSEMBLY	6098	55	1CBL18AWG1032BK-S1	CABLE 1CBL18AWG1032BK-S1 UL1032 18AWG 1000V BLACK	Meter	CABLE	7.05	2%	44727.73	0.05%	43012.395	43012.395
15	0W11328DLF	0W11328DLF WIRE ASSY DC BUS A - CABLE ASSEMBLY	6098	56	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	0.775	2%	4916.88	0.05%	4728.313	4728.313
15	0W11328DLF	0W11328DLF WIRE ASSY DC BUS A - CABLE ASSEMBLY	6098	57	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	0.32	2%	2030.19	0.05%	1952.336	1952.336
16	0W11377DLF	0W11377DLF BSD SUPPLY BD - CABLE ASSEMBLY	4504	61	1CBL14AWG1015BK	CABLE 1CBL14AWG1015BK UL 1015 14AWG-BLACK	Meter	CABLE	8.78	2%	41142.74	0.05%	39564.893	39564.893
16	0W11377DLF	0W11377DLF BSD SUPPLY BD - CABLE ASSEMBLY	4504	62	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	2.15	2%	10074.82	0.05%	9688.442	9688.442
16	0W11377DLF	0W11377DLF BSD SUPPLY BD - CABLE ASSEMBLY	4504	63	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	0.3	2%	1405.79	0.05%	1351.876	1351.876
17	0W11379ALF	0W11379ALF DCBUS CONNECTION/BD - CABLE ASSEMBLY	4506	67	1-CBL18AWG10271BK	CABLE 1-CBL18AWG10271BK 18AWGUL10271 BLACK CBL	Meter	CABLE	3.3	2%	15470.54	0.05%	14877.235	14877.235
17	0W11379ALF	0W11379ALF DCBUS CONNECTION/BD - CABLE ASSEMBLY	4506	68	1JDDBRAID-8MM	BRAID 1JDDBRAID-8MM Braid exp 08 mmdia black	Meter	BRAID	0.78	2%	3656.67	0.05%	3516.437	3516.437
18	0W11870LF	0W11870LF CAP-CHOKE INTERCONN - CABLE ASSEMBLY	44758	71	1RJFRC28#34C1.27P	CABLE 1RJFRC28#34C1.27P 28AWG/34C/1.27 Pitch/FRC	Meter	CABLE	0.15	2%	6984.93	0.05%	6717.057	6717.057
19	0W12272ALF	0W12272ALF ZX BOOST MAINS1 PC2.0 - CABLE ASSEMBLY	3150	74	1-CBL04AWG1015BK	CABLE 1-CBL04AWG1015BK TC/Multistrand/PVC/Black	Meter	CABLE	4.58	2%	15009.85	0.05%	14434.214	14434.214
20	0W8254CLF	0W8254CLF W/A 0P6550 J4011-SBSC - CABLE ASSEMBLY	1200	79	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	10.55	2%	13171.46	0.05%	12666.330	12666.330
20	0W8254CLF	0W8254CLF W/A 0P6550 J4011-SBSC - CABLE ASSEMBLY	1200	80	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	0.8	2%	998.78	0.05%	960.480	960.480
21	0W8255BLF	0W8255BLF W/A SBSC-FCB INTERCONN2 - CABLE ASSEMBLY	1200	83	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	9.05	2%	11298.74	0.05%	10865.430	10865.430
21	0W8255BLF	0W8255BLF W/A SBSC-FCB INTERCONN2 - CABLE ASSEMBLY	1200	84	1JDDBRAID-10MM	BRAID 1JDDBRAID-10MM JDD BRAID-10MM	Meter	BRAID	0.8	2%	998.78	0.05%	960.480	960.480
22	0W8256CLF	0W8256CLF W/A FCB-SPSU #2 IOC1000 - CABLE ASSEMBLY	1200	88	1CBL20AWG1015BK	CABLE 1CBL20AWG1015BK UL 1015 20AWG-BLACK	Meter	CABLE	6.8	2%	8489.66	0.05%	8164.080	8164.080
22	0W8256CLF	0W8256CLF W/A FCB-SPSU #2 IOC1000 - CABLE ASSEMBLY	1200	89	1JDDBRAID-15MM	BRAID 1JDDBRAID-15MM JDD BRAID 16 BLACK	Meter	BRAID	0.85	2%	1061.21	0.05%	1020.510	1020.510

Import S. No.	1,2,4,5,6,8,9,10,12,13,14,16,17,18,20,22,23,24,25,27,28,29,30,32,34,36,37,39,41,43,44,45,49,50,51,52,53,54,58,59,60,64,65,66,69,70,72,73,75,76,77,78,81,82,85,86,87	Net to Net Basis with Accountability Clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116681of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Wed, Oct 28, 2020 01:01 PM

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116681of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020 1 attachment

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Asha Nangia <anangia@meity.gov.in>, Sushil Kumar Jangid <sushil.jangid@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/19/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 28.10.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116681 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 18.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

-

From: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>
To: "Saurabh Ranjan" <ftp-iphw@meity.gov.in>, "DGFT Norms Committee 2" <nc2.dgft@nic.in>, "Shobhit Gupta Dy. DGFT" <shobhit.gupta@gov.in>

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076

ADVANCE AUTHORIZATION No.0710116681 DATED 30.06.2020

CALCULATION SHEET

Export Item Sl.No.	Export Item	Export Item Description	Qty of Export Item (Nos.)	Import item Sl.No. in the Authorization	CATEGORY	Import Component item	Import Item description	UOM	Per unit Qty without wastage	Wastage (%)	Qty applied in DGFT (As per AA)	Wastage Allowed	Quantity Calculated	Recommended Quantiy
1	17-10224LF	17-10224LF RNG-LG TO RNG-LG #6 AWG - Cable Assembly	1893	1	CABLE	1-6AWG10269MTWG/Y	CABLE 1-6AWG10269MTWG/Y UL10269 6AWG GRN/YEL MTV	Meter	0.72	2%	1390.22	0.05%	1363.64148	1363.641
2	17-10334LF	17-10334LF RINGLUG/RINGLUG 6AWG,30 - Cable Assembly	1893	4	CABLE	1-6AWG10269MTWG/Y	CABLE 1-6AWG10269MTWG/Y UL10269 6AWG GRN/YEL MTV	Meter	0.75	2%	1448.15	0.05%	1420.459875	1420.460
3	EAV14483LF	EAV14483LF A PH INDUCTOR TO MODULE - Cable Assembly	372	6	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	0.4	2%	151.78	0.05%	148.8744	148.874
4	EAV14484LF	EAV14484LF B PH INDUCTOR TO MODULE - Cable Assembly	242	9	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	0.35	2%	86.39	0.05%	84.74235	84.742
5	EAV14485-07LF	EAV14485-07LF C PH INDUCTOR TO MODULE - Cable Assembly	372	12	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	0.3	2%	113.83	0.05%	111.6558	111.656
6	EAV15049LF	EAV15049LF BUS TO PWR BD - Cable Assembly	372	18	CABLE	1CBL3C18AWG2586GRY	CABLE 1CBL3C18AWG2586GRY 3C 18AWG UL2586 GREY CBL	Meter	1.15	2%	436.36	0.05%	428.0139	428.014
7	EAV15053LF	EAV15053LF CONTROL BD-FILTER ASSY - Cable Assembly	1360	24	CABLE	1CBL2C24AWG2464GRY	CABLE 1CBL2C24AWG2464GRY UL2464 24AWG 2CORE CABLE	Meter	0.78	2%	1082.02	0.05%	1061.3304	1061.330
7	EAV15053LF	EAV15053LF CONTROL BD-FILTER ASSY - Cable Assembly	1360	25	CABLE	1CBL3C22AWG2661BLK	CABLE 1CBL3C22AWG2661BLK UL2661 3C 22AWG BLACK	Meter	1.6	2%	2219.52	0.05%	2177.088	2177.088
8	EAV15054LF	EAV15054LF CNTRL BD TO GATE DR BRDS - Cable Assembly	1348	31	CABLE	1CBL7P28AWG2960GRY	CABLE 1CBL7P28AWG2960GRY 7P 28AWG UL2960 GRY CBL	Meter	3.69	2%	5073.60	0.05%	4976.60706	4976.607
9	EAV15055LF	EAV15055LF CNTRLBD-PWR &MOVBD60-120 - Cable Assembly	469	38	CABLE	1-ALPHA-1299/12C	CABLE 1-ALPHA-1299/12C 12C 22AWG GREY CABLE	Meter	0.4	2%	191.35	0.05%	187.6938	187.694
9	EAV15055LF	EAV15055LF CNTRLBD-PWR &MOVBD60-120 - Cable Assembly	469	39	CABLE	1-CARLO-C2461A	CABLE 1-CARLO-C2461A 2C 24 AWG GRAY CABLE	Meter	0.5	2%	239.19	0.05%	234.61725	234.617
9	EAV15055LF	EAV15055LF CNTRLBD-PWR &MOVBD60-120 - Cable Assembly	469	41	CABLE	1CBL5P28AWG2960GRY	CABLE 1CBL5P28AWG2960GRY 5P 28AWG UL2960 GRY CBL	Meter	0.4	2%	191.35	0.05%	187.6938	187.694
10	EAV17002LF	EAV17002LF FAN EXTENSION IP31 - Cable Assembly	373	45	CABLE	1CBL2C22AWG2576BLK	CABLE 1CBL2C22AWG2576BLK UL2576 22AWG 2CORE CABLE	Meter	2.65	2%	1008.22	0.05%	988.944225	988.944
11	EAV17003LF	EAV17003LF WIRE 3/0 BREAKER-CHASSIS - Cable Assembly	1674	46	CABLE	1-3/0AWG10269MTWBK	CABLE 1-3/0AWG10269MTWBK UL10269 3/0AWG BLACK MT	Meter	1.58	2%	2697.82	0.05%	2646.24246	2646.242
12	EAV37192LF	EAV37192LF CNTRLBD TO DRTY&CLN BLKH - Cable Assembly	469	54	CABLE	1-ALPHA-86303CY	CABLE 1-ALPHA-86303CY 3C 22AWG SHILD GREY CBL	Meter	1.2	2%	574.06	0.05%	563.0814	563.081
12	EAV37192LF	EAV37192LF CNTRLBD TO DRTY&CLN BLKH - Cable Assembly	469	55	CABLE	1-CARLO-C2461A	CABLE 1-CARLO-C2461A 2C 24 AWG GRAY CABLE	Meter	0.6	2%	287.03	0.05%	281.5407	281.541
12	EAV37192LF	EAV37192LF CNTRLBD TO DRTY&CLN BLKH - Cable Assembly	469	56	CABLE	1-CARLO-C2463A	CABLE 1-CARLO-C2463A 4C 24 AWG GRAY CABLE	Meter	0.63	2%	301.38	0.05%	295.617735	295.618
12	EAV37192LF	EAV37192LF CNTRLBD TO DRTY&CLN BLKH - Cable Assembly	469	57	CABLE	1CBL26AWG1569BK	CABLE 1CBL26AWG1569BK UL1569 26AWG BLACK	Meter	0.06	2%	28.70	0.05%	28.15407	28.154
13	EAV37193LF	EAV37193LF CNTRLBD TO CUR SNS& CON - Cable Assembly	469	62	CABLE	1-ALPHA-86303CY	CABLE 1-ALPHA-86303CY 3C 22AWG SHILD GREY CBL	Meter	1.0	2%	478.38	0.05%	469.2345	469.235
13	EAV37193LF	EAV37193LF CNTRLBD TO CUR SNS& CON - Cable Assembly	469	64	CABLE	1CBL24AWG1213BLK	CABLE 1CBL24AWG1213BLK UL1213 24AWG BLACK	Meter	1.3	2%	621.89	0.05%	610.00485	610.005
14	EAV59511LF	EAV59511LF HMI POWER EXT. CABLE 5FT - Cable Assembly	2745	66	CABLE	1CBL2C22AWG2576BLK	CABLE 1CBL2C22AWG2576BLK UL2576 22AWG 2CORE CABLE	Meter	1.6	2%	4479.84	0.05%	4394.196	4394.196
15	EAV7601805LF	EAV7601805LF FLTR ASSY CNTRL200A - Cable Assembly	372	72	CABLE	1CBL20AWG1213BK-S	CABLE 1CBL20AWG1213BK-S 20AWG UL1213 Black	Meter	0.61	2%	231.46	0.05%	227.03346	227.033
15	EAV7601805LF	EAV7601805LF FLTR ASSY CNTRL200A - Cable Assembly	372	73	CABLE	1CBL3C22AWG2661BLK	CABLE 1CBL3C22AWG2661BLK UL2661 3C 22AWG BLACK	Meter	0.46	2%	174.54	0.05%	171.20556	171.206
16	EAV80608LF	EAV80608LF PRE-CHRG CONN TO FUSE - Cable Assembly	1360	75	CABLE	1CBL18AWG1015BR/BK	CABLE 1CBL18AWG1015BR/BK UL1015 18AWG BRN/BLK CBL	Meter	0.2	2%	277.44	0.05%	272.136	272.136
17	EAV80609LF	EAV80609LF PRE-CHRG FUSE TO CONN - Cable Assembly	1360	79	CABLE	1CBL18AWG1015BR/BK	CABLE 1CBL18AWG1015BR/BK UL1015 18AWG BRN/BLK CBL	Meter	0.535	2%	742.15	0.05%	727.9638	727.964
18	EAV80611LF	EAV80611LF C PH CNTCR TO FUSE - Cable Assembly	1360	82	CABLE	1CBL18AWG1015YL	CABLE 1CBL18AWG1015YL UL1015 18AWG YELLOW ATC	Meter	0.315	2%	436.97	0.05%	428.6142	428.614
19	EAV80612LF	EAV80612LF FS&CNTCR TO MOV&PWR BD - Cable Assembly	2148	87	CABLE	1CBL18AWG1015BR	CABLE 1CBL18AWG1015BR UL 1015 18AWG-BROWN	Meter	0.29	2%	635.38	0.05%	623.23146	623.231
19	EAV80612LF	EAV80612LF FS&CNTCR TO MOV&PWR BD - Cable Assembly	2148	88	CABLE	1CBL18AWG1015OR	CABLE 1CBL18AWG1015OR UL1015 18AWG ORANGE ATC	Meter	0.29	2%	635.38	0.05%	623.23146	623.231
19	EAV80612LF	EAV80612LF FS&CNTCR TO MOV&PWR BD - Cable Assembly	2148	89	CABLE	1CBL18AWG1015YL	CABLE 1CBL18AWG1015YL UL1015 18AWG YELLOW ATC	Meter	0.29	2%	635.38	0.05%	623.23146	623.231
19	EAV80612LF	EAV80612LF FS&CNTCR TO MOV&PWR BD - Cable Assembly	2148	90	CABLE	1CBL2C18AWG2586BLK	CABLE 1CBL2C18AWG2586BLK UL2586,18AWG,2CORE,600V	Meter	1.27	2%	2782.52	0.05%	2729.32398	2729.324
19	EAV80612LF	EAV80612LF FS&CNTCR TO MOV&PWR BD - Cable Assembly	2148	91	CABLE	1CBL3C18AWG2586BLK	CABLE 1CBL3C18AWG2586BLK UL2586 18AWG 3CORE BLACK	Meter	0.78	2%	1708.95	0.05%	1676.27772	1676.278
20	EAV80613LF	EAV80613LF FILTER ASSY CNTRL300A - Cable Assembly	1118	97	CABLE	1CBL22AWG1213BLK	CABLE 1CBL22AWG1213BLK UL1213 22AWG BLACK	Meter	0.63	2%	718.43	0.05%	704.69217	704.692
20	EAV80613LF	EAV80613LF FILTER ASSY CNTRL300A - Cable Assembly	1118	98	CABLE	1CBL3C22AWG2661BLK	CABLE 1CBL3C22AWG2661BLK UL2661 3C 22AWG BLACK	Meter	0.625	2%	712.73	0.05%	699.099375	699.099
21	EAV80614LF	EAV80614LF CABLE ASSY CB TO BAR - Cable Assembly	1360	101	CABLE	1-CBL10AWG1015BRN	CABLE 1-CBL10AWG1015BRN UL1015 10AWG BROWN	Meter	0.29	2%	402.29	0.05%	394.5972	394.597
21	EAV80614LF	EAV80614LF CABLE ASSY CB TO BAR - Cable Assembly	1360	102	CABLE	1-CBL10AWG1015ORG	CABLE 1-CBL10AWG1015ORG UL1015 10AWG ORANGE ATC	Meter	0.29	2%	402.29	0.05%	394.5972	394.597
21	EAV80614LF	EAV80614LF CABLE ASSY CB TO BAR - Cable Assembly	1360	103	CABLE	1-CBL10AWG1015YEL	CABLE 1-CBL10AWG1015YEL UL1015 10AWG YELLOW ATC	Meter	0.305	2%	423.10	0.05%	415.0074	415.007
22	EAV80957LF	EAV80957LF 18AWG BR/BK PCHG RESJMPR - Cable Assembly	1360	106	CABLE	1CBL18AWG1015BR/BK	CABLE 1CBL18AWG1015BR/BK UL1015 18AWG BRN/BLK CBL	Meter	0.17	2%	235.82	0.05%	231.3156	231.316
23	EAV81874LF	EAV81874LF C/A FAN EXTENSION IP54 - Cable Assembly	246	108	CABLE	1CBL2C22AWG2576BLK	CABLE 1CBL2C22AWG2576BLK UL2576 22AWG 2CORE CABLE	Meter	1.1	2%	276.01	0.05%	270.7353	270.735
24	EAV88807LF	EAV88807LF CW11 UPRCHS CRRSNS&THERM - Cable Assembly	166	114	CABLE	1-ALPHA-86303CY	CABLE 1-ALPHA-86303CY 3C 22AWG SHILD GREY CBL	Meter	0.37	2%	62.65	0.05%	61.45071	61.451
24	EAV88807LF	EAV88807LF CW11 UPRCHS CRRSNS&THERM - Cable Assembly	166	115	CABLE	1-BELDEN-9923-BLK	CABLE 1-BELDEN-9923-BLK 24AWG UL1007 BLACK CABLE	Meter	1.38	2%	233.66	0.05%	229.19454	229.195
25	EAV88808LF	EAV88808LF CW11 UPRCHS CRRSNS&THERM - Cable Assembly	450	121	CABLE	1-ALPHA-86303CY	CABLE 1-ALPHA-86303CY 3C 22AWG SHILD GREY CBL	Meter	0.65	2%	298.35	0.05%	292.64625	292.646
25	EAV88808LF	EAV88808LF CW11 UPRCHS CRRSNS&THERM - Cable Assembly	450	122	CABLE	1-BELDEN-9923-BLK	CABLE 1-BELDEN-9923-BLK 24AWG UL1007 BLACK CABLE	Meter	1.56	2%	716.04	0.05%	702.351	702.351
26	EAV93605LF	EAV93605LF 60,120A PWRBOARD-BUSFUSE - Cable Assembly	699	127	CABLE	1CBL3C18AWG2586GRY	CABLE 1CBL3C18AWG2586GRY 3C 18AWG UL2586 GREY CBL	Meter	0.94	2%	670.20	0.05%	657.38853	657.389
27	EAV93606LF	EAV93606LF C/A 60A BUS FUSE TO BUS - Cable Assembly	249	131	CABLE	1CBL3C18AWG2586GRY	CABLE 1CBL3C18AWG2586GRY 3C 18AWG UL2586 GREY CBL	Meter	0.3	2%	76.19	0.05%	74.73735	74.737
28	EAV93608LF	EAV93608LF C/A 120A BUS FUSE TO BUS - Cable Assembly	303	135	CABLE	1CBL3C18AWG2586GRY	CABLE 1CBL3C18AWG2586GRY 3C 18AWG UL2586 GREY CBL	Meter	0.3	2%	92.72	0.05%	90.94545	90.945
29	EAV98529LF	EAV98529LF C/A 4AWG BREAKER-CHASSIS - Cable Assembly	216	136	CABLE	1-4AWG10269MTWBK	CABLE 1-4AWG10269MTWBK UL10269 4AWG BLACK MTW	Meter	1.65	2%	363.53	0.05%	356.5782	356.578
30	EAV98532LF	EAV98532LF C/A 1AWG BREAKER-CHASSIS - Cable Assembly	339	139	CABLE	1-1AWG10269MTWBK	CABLE 1-1AWG10269MTWBK UL10269 1AWG BLACK MTW	Meter	1.65	2%	570.54	0.05%	559.629675	559.630
31	HRB74736LF	HRB74736LF PW7 B PH CONTACTOR-FUSE - Cable Assembly	469	144	CABLE	1CBL18AWG1015OR	CABLE 1CBL18AWG1015OR UL1015 18AWG ORANGE ATC	Meter	0.27	2%	129.16	0.05%	126.693315	126.693
32	HRB74737LF	HRB74737LF PRE-CHRG CNTCR TO FUSE - Cable Assembly	469	147	CABLE	1CBL18AWG1015OR	CABLE 1CBL18AWG1015OR UL1015 18AWG ORANGE ATC	Meter	0.3	2%	143.51	0.05%	140.77035	140.770
33	HRB74738LF	HRB74738LF PW9 PRECHARGE FUSE-RES - Cable Assembly	699	150	CABLE	1CBL18AWG1015OR/BK	CABLE 1CBL18AWG1015OR/BK UL1015 18AWG ORG/BLK CBL	Meter	0.63	2%	449.18	0.05%	440.590185	440.590
34	HRB74739LF	HRB74739LF PRE-CHRG RES-PWR BD - Cable Assembly	699	154	CABLE	1CBL18AWG1015OR	CABLE 1CBL18AWG1015OR UL1015 18AWG ORANGE ATC	Meter	0.395	2%	281.63	0.05%	276.2430525	276.243
35	HRB74740LF	HRB74740LF PW11 A PH BUSBAR TO FUSE - Cable Assembly	699	157	CABLE	1CBL18AWG1015BR	CABLE 1CBL18AWG1015BR UL 1015 18AWG-BROWN	Meter	0.125	2%	89.12	0.05%	87.4186875	87.419
36	HRB74741LF	HRB74741LF PW12 C PH CNTCR TO FUSE - Cable Assembly	699	159	CABLE	1CBL18AWG1015YL	CABLE 1CBL18AWG1015YL UL1015 18AWG YELLOW ATC	Meter	0.2	2%	142.60	0.05%	139.8699	139.870
37	HRB74742LF	HRB74742LF PW13 POWER BD-FUSE CNTCR - Cable Assembly	699	165	CABLE	1CBL18AWG1015BR	CABLE 1CBL18AWG1015BR UL 1015 18AWG-BROWN	Meter	0.19	2%	135.47	0.05%	132.876405	132.876
37	HRB74742LF	HRB74742LF PW13 POWER BD-FUSE CNTCR - Cable Assembly	699	166	CABLE	1CBL18AWG1015OR	CABLE 1CBL18AWG1015OR UL1015 18AWG ORANGE ATC	Meter	0.19	2%	135.47	0.05%	132.876405	132.876
37	HRB74742LF	HRB74742LF PW13 POWER BD-FUSE CNTCR - Cable Assembly	699	167	CABLE	1CBL18AWG1015YL	CABLE 1CBL18AWG1015YL UL1015 18AWG YELLOW ATC	Meter	0.19	2%	135.47	0.05%	132.876405	132.876
37	HRB74742LF	HRB74742LF PW13 POWER BD-FUSE CNTCR - Cable Assembly	699	168	CABLE	1CBL2C18AWG2586BLK	CABLE 1CBL2C18AWG2586BLK UL2586,18AWG,2CORE,600V	Meter	0.93	2%	663.07	0.05%	650.395035	650.395
37	HRB74742LF	HRB74742LF PW13 POWER BD-FUSE CNTCR - Cable Assembly	699	169	CABLE	1CBL3C18AWG2586BLK	CABLE 1CBL3C18AWG2586BLK UL2586 18AWG 3CORE BLACK	Meter	0.42	2%	299.45	0.05%	293.72679	293.727
38	HRB74743LF	HRB74743LF PW15 FLTR BD-FLTR RES - Cable Assembly	469	173	CABLE	1CBL14AWG1015BR	CABLE 1CBL14AWG1015BR UL 1015 14AWG-BROWN	Meter	0.84	2%	401.84	0.05%	394.15698	394.157
38	HRB74743LF	HRB74743LF PW15 FLTR BD-FLTR RES - Cable Assembly	469	174	CABLE	1CBL14AWG1015OR	CABLE 1CBL14AWG1015OR UL1015 14AWG ORANGE ATC	Meter	0.84	2%	401.84	0.05%	394.15698	394.157
38	HRB74743LF	HRB74743LF PW15 FLTR BD-FLTR RES - Cable Assembly	469	175	CABLE	1CBL14AWG1015YL	CABLE 1CBL14AWG1015YL UL1015 14AWG YELLOW ATC	Meter	0.84	2%	401.84	0.05%	394.15698	394.157
39	HRB74744LF	HRB74744LF PW16 POWER BD-IMPELLER - Cable Assembly	443	180	CABLE	1CBL18AWG1015GN/YL	CABLE 1CBL18AWG1015GN/YL UL1015 18AWG GRN/YEL	Meter	0.2	2%	90.37	0.05%	88.6443	88.644
39	HRB74744LF	HRB74744LF PW16 POWER BD-IMPELLER - Cable Assembly	443	181	CABLE	1CBL5C18AWG2586GRY	CABLE 1CBL5C18AWG2586GRY 5C 18AWG UL2586 GREY CBL	Meter	1.0	2%	451.86	0.05%	443.2215	443.222
40	HRB74746LF	HRB74746LF CABLE POWER BD-MODULE BD - Cable Assembly	2823	187	CABLE	1CBL2C18AWG2586GRY	CABLE 1CBL2C18AWG2586GRY 2C 18AWG UL2586 GREY CBL	Meter	1.02	2%	2937.05	0.05%	2880.89973	2880.900
41	HRB74748LF	HRB74748LF CW2 CONTROL BD-MODULE BD - Cable Assembly	699	193	CABLE	1CBL7P28AWG2960GRY	CABLE 1CBL7P28AWG2960GRY 7P 28AWG UL2960 GRY CBL	Meter	4.05	2%	2887.57	0.05%	2832.365475	2832.365
42	HRB74750LF	HRB74750LF CNTRLBD-PWR&MOVBD200-300 - Cable Assembly	1360	200	CABLE	1-ALPHA-1299/12C	CABLE 1-ALPHA-1299/12C 12C 22AWG GREY CABLE	Meter	0.4	2%	554.88	0.05%	544.272	544.272
42	HRB74750LF	HRB74750LF CNTRLBD-PWR&MOVBD200-300 - Cable Assembly	1360	201	CABLE	1-CARLO-C2461A	CABLE 1-CARLO-C2461A 2C 24 AWG GRAY CABLE	Meter	0.73	2%	1012.66	0.05%	993.2964	993.296
42	HRB74750LF	HRB74750LF CNTRLBD-PWR&MOVBD200-300 - Cable Assembly	1360	203	CABLE	1CBL5P28AWG2960GRY	CABLE 1CBL5P28AWG2960GRY 5P 28AWG UL2960 GRY CBL	Meter	0.4	2%	554.88	0.05%	544.272	544.272
43	HRB74756LF	HRB74756LF CABLE CW6 HMI POWER - Cable Assembly	469	206	CABLE	1-ALPHA-5062C	CABLE 1-ALPHA-5062C 2C 18AWG GREY CABLE	Meter	1.5	2%	717.57	0.05%	703.85175	703.852
44	HRB74760LF	HRB74760LF C/A CW12 FAN CABLE ASSY - Cable Assembly	469	212	CABLE	1-ALPHA-1172C	CABLE 1-ALPHA-1172C 1P 22AWG GREY CABLE	Meter	1.0	2%	478.38	0.05%	469.2345	469.235
45	HRB74770LF	HRB74770LF CW13,120A HEATSINK THERM - Cable Assembly	909	217	CABLE	1-BELDEN-83003-BLK	CABLE 1-BELDEN-83003-BLK 24AWG UL1213 BLACK CABLE	Meter	0.3	2%	278.15	0.05%	272.83635	272.836
45	HRB74770LF	HRB74770LF CW13,120A HEATSINK THERM - Cable Assembly	909	218	CABLE	1-BELDEN-83003-RED	CABLE 1-BELDEN-83003-RED 24AWG UL1213 RED CABLE	Meter	0.3	2%	278.15	0.05%	272.83635	272.836
46	HRB74985LF	HRB74985LF 14AWG BRN A PH CNT-FUSE - Cable Assembly	1360	222	CABLE	1CBL14AWG1015BR	CABLE 1CBL14AWG1015BR UL 1015 14AWG-BROWN	Meter	0.39	2%	541.01	0.05%	530.6652	530.665
47	HRB74988LF	HRB74988LF PCHG CONN TO RES - Cable Assembly	2124	226	CABLE	1CBL18AWG1015BR/BK	CABLE 1CBL18AWG1015BR/BK UL1015 18AWG BRN/BLK CBL	Meter	0.36	2%	779.93	0.05%	765.02232	765.022
48	HRB74989LF	HRB74989LF PRE-CHRG RES TO PWR BD - Cable Assembly	2124	231	CABLE	1CBL18AWG1015BR/BK	CABLE 1CBL18AWG1015BR/BK UL1015 18AWG BRN/BLK CBL	Meter	0.77	2%	1668.19	0.05%	1636.29774	1636.298
49	HRB74990LF	HRB74990LF 14AWG ORG B PH CNT-FUSE - Cable Assembly	1360	234	CABLE	1CBL14AWG1015OR	CABLE 1CBL14AWG1015OR UL1015 14AWG ORANGE ATC	Meter	0.32	2%	443.90	0.05%	435.4176	435.418
50	HRB74994LF	HRB74994LF C/A POWER BD TO IMPELLER - Cable Assembly	1866	241	CABLE	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	0.05	2%	95.17	0.05%	93.34665	93.347
50	HRB74994LF	HRB74994LF C/A POWER BD TO IMPELLER - Cable Assembly	1866	242	CABLE	1CBL5C18AWG2586GRY	CABLE 1CBL5C18AWG2586GRY 5C 18AWG UL2586 GREY CBL	Meter	0.5	2%	951.66	0.05%	933.4665	933.467
51	HRB74995LF	HRB74995LF CABLE ASSY BUS TO PWR BD - Cable Assembly	1752	248	CABLE	1CBL3C18AWG2586GRY	CABLE 1CBL3C18AWG2586GRY 3C 18AWG UL2586 GREY CBL	Meter	1.725	2%	3082.64	0.05%	3023.7111	3023.711
52	HRB75000LF	HRB75000LF CABLE ASSY HMI POWER - Cable Assembly	2148	251	CABLE	1-ALPHA-5062C	CABLE 1-ALPHA-5062C 2C 18AWG GREY CABLE	Meter	0.96	2%	2103.32	0.05%	2063.11104	2063.111
53	HRB75003LF	HRB75003LF DIRTY AIR TEMP SENSOR - Cable Assembly	1348	261	CABLE	1CBL18AWG1569BK	CABLE 1CBL18AWG1569BK UL 1569 18AWG-BLACK	Meter	0.6	2%	824.98	0.05%	809.2044	809.204
53	HRB75003LF	HRB75003LF DIRTY AIR TEMP SENSOR - Cable Assembly	1348	262	CABLE	1CBL18AWG1569RD	CABLE 1CBL18AWG1569RD UL 1569 18AWG-RED	Meter	0.6	2%	824.98	0.05%	809.2044	809.204
54	HRB75006LF	HRB75006LF CLEAN AIR FAN - Cable Assembly	2148	267	CABLE	1-ALPHA-1172C	CABLE 1-ALPHA-1172C 1P 22AWG GREY CABLE	Meter	1.15	2%	2519.60	0.05%	2471.4351	2471.435
55	HRB75010LF	HRB75010LF 3/0A PH INDUCTOR-MODULE - Cable Assembly	1106	268	CABLE	1-3/0AWG10269MTWBK	CABLE 1-3/0AWG10269MTWBK UL10269 3/0AWG BLACK MT	Meter	0.39	2%	439.97	0.05%	431.55567	431.556
56	HRB75011LF	HRB75011LF 3/0B PH INDUCTOR-MODULE - Cable Assembly	1106	271	CABLE	1-3/0AWG10269MTWBK	CABLE 1-3/0AWG10269MTWBK UL10269 3/0AWG BLACK MT	Meter	0.33	2%	372.28	0.05%	365.16249	365.162
57	HRB75012LF	HRB75012LF C PH INDUCTOR TO MODULE - Cable Assembly	1752	274	CABLE	1-3/0AWG10269MTWBK	CABLE 1-3/0AWG10269MTWBK UL10269 3/0AWG BLACK MT	Meter	0.31	2%	553.98	0.05%	543.39156	543.392
58	NHA10255LF	NHA10255LF UPRCHS CRRSNS&THERM 300A - Cable Assembly	1752	285	CABLE	1CBL2C22AWG2576BLK	CABLE 1CBL2C22AWG2576BLK UL2576 22AWG 2CORE CABLE	Meter	1.1	2%	1965.74	0.05%	1928.1636	1928.164
58	NHA10255LF	NHA10255LF UPRCHS CRRSNS&THERM 300A - Cable Assembly	1752	286	CABLE	1CBL3C22AWG2661BLK	CABLE 1CBL3C22AWG2661BLK UL2661 3C 22AWG BLACK	Meter	0.9	2%	1608.34	0.05%	1577.5884	1577.588
58	NHA10255LF	NHA10255LF UPRCHS CRRSNS&THERM 300A - Cable Assembly	1752	287	CABLE	1CBL4C24AWG2464GRY	CABLE 1CBL4C24AWG2464GRY UL2464 24AWG 4CORE CABLE	Meter	0.445	2%	795.23	0.05%	780.02982	780.030
59	NHA10256LF	NHA10256LF CNTRL TO DRTY/CLN BLKH - Cable Assembly	1360	292	CABLE	1CBL26AWG1569BK	CABLE 1CBL26AWG1569BK UL1569 26AWG BLACK	Meter	0.06	2%	83.23	0.05%	81.6408	81.641
59	NHA10256LF	NHA10256LF CNTRL TO DRTY/CLN BLKH - Cable Assembly	1360	293	CABLE	1CBL2C24AWG2464GRY	CABLE 1CBL2C24AWG2464GRY UL2464 24AWG 2CORE CABLE	Meter	0.635	2%	880.87	0.05%	864.0318	864.032
59	NHA10256LF	NHA10256LF CNTRL TO DRTY/CLN BLKH - Cable Assembly	1360	294	CABLE	1CBL3C22AWG2661BLK	CABLE 1CBL3C22AWG2661BLK UL2661 3C 22AWG BLACK	Meter	1.33	2%	1844.98	0.05%	1809.7044	1809.704
59	NHA10256LF	NHA10256LF CNTRL TO DRTY/CLN BLKH - Cable Assembly	1360	295	CABLE	1CBL4C24AWG2464GRY	CABLE 1CBL4C24AWG2464GRY UL2464 24AWG 4CORE CABLE	Meter	0.635	2%	880.87	0.05%	864.0318	864.032
60	NHA13912LF	NHA13912LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	298	CABLE	1-BELDEN-83003-BLU	CABLE 1-BELDEN-83003-BLU 24AWG UL1213 BLUE CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
60	NHA13912LF	NHA13912LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	299	CABLE	1-BELDEN-83003-GRN	CABLE 1-BELDEN-83003-GRN 24AWG UL1213 GREEN CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
60	NHA13912LF	NHA13912LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	300	CABLE	1-BELDEN-83003-ORG	CABLE 1-BELDEN-83003-ORG 24AWGUL1213 ORANGE CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
60	NHA13912LF	NHA13912LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	301	CABLE	1-BELDEN-83003-YEL	CABLE 1-BELDEN-83003-YEL 24AWGUL1213 YELLOW CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
61	NHA13913LF	NHA13913LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	304	CABLE	1-BELDEN-83003-BLK	CABLE 1-BELDEN-83003-BLK 24AWG UL1213 BLACK CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
61	NHA13913LF	NHA13913LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	305	CABLE	1-BELDEN-83003-BRN	CABLE 1-BELDEN-83003-BRN 24AWG UL1213 BROWN CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
61	NHA13913LF	NHA13913LF 120A GATE DRIVE T1-T4 - Cable Assembly	909	306	CABLE	1-BELDEN-83003-RED	CABLE 1-BELDEN-83003-RED 24AWG UL1213 RED CABLE	Meter	0.16	2%	148.35	0.05%	145.51272	145.513
62	NHA13918LF	NHA13918LF RED FUSE TO BUS - Cable Assembly	1360	309	CABLE	1CBL18AWG1015RD	CABLE 1CBL18AWG1015RD UL 1015 18AWG-RED	Meter	0.22	2%	305.18	0.05%	299.3496	299.350
63	NHA13919LF	NHA13919LF BLACK FUSE TO BUS - Cable Assembly	1360	312	CABLE	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	0.2	2%	277.44	0.05%	272.136	272.136
64	NHA13920LF	NHA13920LF BROWN FUSE TO BUS - Cable Assembly	2148	315	CABLE	1CBL18AWG1015BR	CABLE 1CBL18AWG1015BR UL 1015 18AWG-BROWN	Meter	0.2	2%	438.19	0.05%	429.8148	429.815
65	NHA14400LF	NHA14400LF GROUND 6 AWG M8 425MM - Cable Assembly	1447	316	CABLE	1-6AWG10269MTWG/Y	CABLE 1-6AWG10269MTWG/Y UL10269 6AWG GRN/YEL MTV	Meter	0.41	2%	605.14	0.05%	593.566635	593.567
66	NHA14571LF	NHA14571LF 3_0 CABLE W/GLAND - Cable Assembly	1752	318	CABLE	1-3/0AWG10269MTWBK	CABLE 1-3/0AWG10269MTWBK UL10269 3/0AWG BLACK MT	Meter	3.16	2%	5647.05	0.05%	5539.08816	5539.088
67	NHA14970LF	NHA14970LF CABLE ASSY HMI GRN - Cable Assembly	185	323	CABLE	1CBL18AWG1569GRN	CABLE 1CBL18AWG1569GRN UL1569 18AWG GREEN ATC	Meter	0.31	2%	58.50	0.05%	57.378675	57.379
68	NHA15324LF	NHA15324LF 2/0AWG BREAKER - CHASSIS - Cable Assembly	270	324	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	1.7	2%	468.18	0.05%	459.2295	459.230
69	NHA20766LF	NHA20766LF FLTR BD TO FLTR RES 300A - Cable Assembly	1348	328	CABLE	1-CBL10AWG1015BRN	CABLE 1-CBL10AWG1015BRN UL1015 10AWG BROWN	Meter	1.0	2%	1374.96	0.05%	1348.674	1348.674
69	NHA20766LF	NHA20766LF FLTR BD TO FLTR RES 300A - Cable Assembly	1348	329	CABLE	1-CBL10AWG1015ORG	CABLE 1-CBL10AWG1015ORG UL1015 10AWG ORANGE ATC	Meter	1.0	2%	1374.96	0.05%	1348.674	1348.674
69	NHA20766LF	NHA20766LF FLTR BD TO FLTR RES 300A - Cable Assembly	1348	330	CABLE	1-CBL10AWG1015YEL	CABLE 1-CBL10AWG1015YEL UL1015 10AWG YELLOW ATC	Meter	1.0	2%	1374.96	0.05%	1348.674	1348.674
70	NHA21903LF	NHA21903LF GATE DRIVE POWER JUMPER - Cable Assembly	2696	334	CABLE	1CBL18AWG1015BK	CABLE 1CBL18AWG1015BK UL 1015 18AWG-BLACK	Meter	0.16	2%	439.99	0.05%	431.57568	431.576
70	NHA21903LF	NHA21903LF GATE DRIVE POWER JUMPER - Cable Assembly	2696	335	CABLE	1CBL18AWG1015BR	CABLE 1CBL18AWG1015BR UL 1015 18AWG-BROWN	Meter	0.16	2%	439.99	0.05%	431.57568	431.576
71	NHA30797LF	NHA30797LF A PH FILTER TO INDUCTOR - Cable Assembly	372	336	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	1.02	2%	387.03	0.05%	379.62972	379.630
72	NHA30798LF	NHA30798LF B PH FILTER TO INDUCTOR - Cable Assembly	242	339	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	1.0	2%	246.84	0.05%	242.121	242.121
73	NHA30799LF	NHA30799LF C PH FILTER TO INDUCTOR - Cable Assembly	372	342	CABLE	1-2/0AWG10269MTWBK	CABLE 1-2/0AWG10269MTWBK UL10269 MTW 2/0AWG BLA	Meter	1.02	2%	387.03	0.05%	379.62972	379.630
74	NHA35010LF	NHA35010LF UPPRCHS CRRSNS&THERM200A - Cable Assembly	242	353	CABLE	1CBL2C22AWG2576BLK	CABLE 1CBL2C22AWG2576BLK UL2576 22AWG 2CORE CABLE	Meter	0.95	2%	234.50	0.05%	230.01495	230.015
74	NHA35010LF	NHA35010LF UPPRCHS CRRSNS&THERM200A - Cable Assembly	242	354	CABLE	1CBL3C22AWG2661BLK	CABLE 1CBL3C22AWG2661BLK UL2661 3C 22AWG BLACK	Meter	0.86	2%	212.28	0.05%	208.22406	208.224
74	NHA35010LF	NHA35010LF UPPRCHS CRRSNS&THERM200A - Cable Assembly	242	355	CABLE	1CBL4C24AWG2464GRY	CABLE 1CBL4C24AWG2464GRY UL2464 24AWG 4CORE CABLE	Meter	0.445	2%	109.84	0.05%	107.743845	107.744
75	NHA36257LF	NHA36257LF CABLE ASSY 120A DSAT - Cable Assembly	909	358	CABLE	1-BELDEN-83003-GRY	CABLE 1-BELDEN-83003-GRY 24AWG UL1213 GREY CABLE	Meter	0.14	2%	129.81	0.05%	127.32363	127.324
76	NVE97117LF	NVE97117LF DIRTYAIR&INDUCTORTEMPNEW - Cable Assembly	1360	366	CABLE	1-ALPHA-5062C	CABLE 1-ALPHA-5062C 2C 18AWG GREY CABLE	Meter	0.445	2%	212.88	0.05%	605.5026	212.879
76	NVE97117LF	NVE97117LF DIRTYAIR&INDUCTORTEMPNEW - Cable Assembly	1360	368	CABLE	1CBL18AWG1569BK	CABLE 1CBL18AWG1569BK UL 1569 18AWG-BLACK	Meter	0.17	2%	81.32	0.05%	231.3156	81.325
76	NVE97117LF	NVE97117LF DIRTYAIR&INDUCTORTEMPNEW - Cable Assembly	1360	369	CABLE	1CBL18AWG1569RD	CABLE 1CBL18AWG1569RD UL 1569 18AWG-RED	Meter	0.3	2%	143.51	0.05%	408.204	143.514

	Import S. No.	2,3,5,7,8,10,11,13,14,15,16,17,19,20,21,22,23,26,27,28,29,30,32,33,34,35,36,37,40,42,43,44,47,48,49,50,51,52,53,58,59,60,61,63,65,67,68,69,70,71,74,76,77,78,80,81,83,84,85,86,92,93,94,95,96,99,100,104,105,107,109,110,111,112,113,116,117,118,119,120,123,124,125,126,128,129,130,132,133,134,137,138,140,141,142,143,145,146,148,149,151,152,153,155,156,158,160,161,162,163,164,170,171,172,176,177,178,179,182,183,184,185,186,188,189,190,191,192,194,195,196,197,198,199,202,204,205,207,208,209,210,211,213,214,215,216,219,220,221,223,224,225,227,228,229,230,232,233,235,236,237,238,239,240,243,244,245,246,247,249,250,252,253,254,255,256,257,258,259,260,263,264,265,266,269,270,272,273,275,276,277,278,279,280,281,282,283,284,288,289,290,291,296,297,302,303,307,308,310,311,313,314,317,319,320,321,322,325,326,327,331,332,333,337,338,340,341,343,34	Net to Net Basis with Accountability Clause

Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116686 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

From : Saurabh Ranjan <ftp-iphw@meity.gov.in> Tue, Nov 10, 2020 05:43 PM

Subject : Re: Ratification of ad-hoc norms in respect of advance authorization no. 0710116686 of FCI OEN Connectors Ltd. Of NC-2 meeting no. 5/81-ALC2/2020 dt. 16.07.2020

1 attachment

To : DGFT Norms Committee 2 <nc2.dgft@nic.in>

Cc : Sushil Kumar Jangid <sushil.jangid@meity.gov.in>, Asha Nangia <anangia@meity.gov.in>, Ashutosh Chauhan <ashutosh.chauhan09@govcontractor.in>

W-21/18/2020-IPHW
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 10.11.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116686 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT email dated 18.08.2020 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Cable Assembly".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

Please find attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

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From: "Saurabh Ranjan" <ftp-iphw@meity.gov.in>
To: "DGFT Norms Committee 2" <nc2.dgft@nic.in>
Cc: "Sushil Kumar Jangid" <sushil.jangid@meity.gov.in>, "Asha Nangia" <anangia@meity.gov.in>, "Ashutosh Chauhan" <ashutosh.chauhan09@govcontractor.in>

FCI OEN CONNECTORS LIMITED, BANGALORE - 560076

ADVANCE AUTHORIZATION No.0710116686 DATED 01.07.2020

CALCULATION SHEET

Export Item Sl.No.	Export Item	Export Item Description	Qty of Export Item (Nos.)	Imp Sl.No	Import Item Category	Import Item	Import Item Description	UOM	Per Unit qty without wastage	Wastage sought%	Wastage allowed%	Qty applied in DGFT (As per AA)	Quantity Calculated	Quantity Recommended
1	AAV32249LF	AAV32249LF AAV32249LF 690 2,2-4OUTCAB S6,REV 1 - Cable Assembly	5	2	CABLE	1CBL16AWG1015RD	CABLE 1CBL16AWG1015RD 16AWG UL1015 RED CABLE	Meter	0.71	2%	0.05%	3.6	3.6	3.55
2	AAV32250LF	AAV32250LF 690 OUTPUT CBL S6,REV 1 - Cable Assembly	1951	3	CABLE	1-CBL12AWG1015RED	CABLE 1-CBL12AWG1015RED UL1015 12AWG RED	Meter	0.44	2%	0.05%	858.4	858.9	858.44
3	AAV32251LF	AAV32251LF 690 15-30OUTCAB S6,REV 1 - Cable Assembly	3135	6	CABLE	1CBL10AWG1015TC-RD	CABLE 1CBL10AWG1015TC-RD 10AWGUL1015ATC600V-RED	Meter	0.16	2%	0.05%	501.6	501.9	501.60
4	AAV32312LF	AAV32312LF 690 U PHASE CAB S6,REV 1 - Cable Assembly	1716	12	CABLE	1CBL-UL1007-24-BK	CABLE 1CBL-UL1007-24-BK CBL-UL1007-24AWG-BK	Meter	0.29	2%	0.05%	497.6	497.9	497.64
4	AAV32312LF	AAV32312LF 690 U PHASE CAB S6,REV 1 - Cable Assembly	1716	13	CABLE	1CBL-UL1007-24-RD	CABLE 1CBL-UL1007-24-RD CBL-UL1007-24AWG-RED	Meter	0.29	2%	0.05%	497.6	497.9	497.64
5	AAV32315LF	AAV32315LF 690 V PHASE CAB S6,REV 1 - Cable Assembly	1188	19	CABLE	1CBL-UL1007-24-BK	CABLE 1CBL-UL1007-24-BK CBL-UL1007-24AWG-BK	Meter	0.29	2%	0.05%	344.5	344.7	344.52
5	AAV32315LF	AAV32315LF 690 V PHASE CAB S6,REV 1 - Cable Assembly	1188	20	CABLE	1CBL-UL1007-24-RD	CABLE 1CBL-UL1007-24-RD CBL-UL1007-24AWG-RED	Meter	0.29	2%	0.05%	344.5	344.7	344.52
6	AAV32410LF	AAV32410LF 690 U PHASE CAB S8,REV 1 - Cable Assembly	763	24	CABLE	1CBL-UL1007-24-BK	CABLE 1CBL-UL1007-24-BK CBL-UL1007-24AWG-BK	Meter	0.45	2%	0.05%	343.4	343.5	343.35
6	AAV32410LF	AAV32410LF 690 U PHASE CAB S8,REV 1 - Cable Assembly	763	25	CABLE	1CBL-UL1007-24-RD	CABLE 1CBL-UL1007-24-RD CBL-UL1007-24AWG-RED	Meter	0.45	2%	0.05%	343.4	343.5	343.35
7	AAV42249LF	AAV42249LF 690 V PHASE CAB S8,REV 0 - Cable Assembly	763	29	CABLE	1CBL-UL1007-24-BK	CABLE 1CBL-UL1007-24-BK CBL-UL1007-24AWG-BK	Meter	0.44	2%	0.05%	335.7	335.9	335.72
7	AAV42249LF	AAV42249LF 690 V PHASE CAB S8,REV 0 - Cable Assembly	763	30	CABLE	1CBL-UL1007-24-RD	CABLE 1CBL-UL1007-24-RD CBL-UL1007-24AWG-RED	Meter	0.44	2%	0.05%	335.7	335.9	335.72
8	EAV34855LF	EAV34855LF FILTER_CABLE_S5 - Cable Assembly	17494	31	CABLE	1-CBL10AWGUL3173BK	CABLE 1-CBL10AWGUL3173BK UL3173 10AWG BLACK	Meter	0.23	2%	0.05%	4023.6	4025.6	4023.62
9	EAV59609LF	EAV59609LF W245(PBX29-GDX35)NERAS6 - Cable Assembly	11308	35	CABLE	1-CBL24AWG10086BL	CABLE 1-CBL24AWG10086BL 24AWG UL10086 Blue	Meter	0.38	2%	0.05%	4297.0	4299.2	4297.04
10	EAV60362LF	EAV60362LF PB6-CONT BLOCK NERA S6 - Cable Assembly	11308	39	CABLE	1FRC44C28AWG1.27MM	CABLE 1FRC44C28AWG1.27MM 1.27mmP 44C 28AWG UL2651	Meter	0.148	2%	0.05%	1673.6	1674.4	1673.58
11	EAV74165LF	EAV74165LF CABLE BUNDLE NERA S6 - Cable Assembly	11308	40	CABLE	1-CBL10AWG3173BK	CABLE 1-CBL10AWG3173BK 10AWG UL3173 Black	Meter	0.8	2%	0.05%	9046.4	9050.9	9046.40
11	EAV74165LF	EAV74165LF CABLE BUNDLE NERA S6 - Cable Assembly	11308	41	CABLE	1-CBL10AWG3173RD	CABLE 1-CBL10AWG3173RD 10AWG UL3173 Red	Meter	0.8	2%	0.05%	9046.4	9050.9	9046.40
11	EAV74165LF	EAV74165LF CABLE BUNDLE NERA S6 - Cable Assembly	11308	42	CABLE	1-CBL20AWG3173BK	CABLE 1-CBL20AWG3173BK 20AWG UL3173 Black	Meter	0.69	2%	0.05%	7802.5	7806.4	7802.52
11	EAV74165LF	EAV74165LF CABLE BUNDLE NERA S6 - Cable Assembly	11308	43	CABLE	1-CBL20AWG3173BL	CABLE 1-CBL20AWG3173BL 20AWG UL3173 Blue	Meter	0.64	2%	0.05%	7237.1	7240.7	7237.12
11	EAV74165LF	EAV74165LF CABLE BUNDLE NERA S6 - Cable Assembly	11308	44	CABLE	1-CBL20AWG3173RD	CABLE 1-CBL20AWG3173RD 20AWG UL3173 Red	Meter	0.77	2%	0.05%	8707.2	8711.5	8707.16
11	EAV74165LF	EAV74165LF CABLE BUNDLE NERA S6 - Cable Assembly	11308	51	SLEEVE	1-VPG80IN100	SLEEVE 1-VPG80IN100 VPG80-10mm SLEEVE	Meter	0.39	2%	0.05%	4410.1	4412.3	4410.12
12	EAV90329LF	EAV90329LF CABLE W169 (A4-X7-UD-) - Cable Assembly	11308	52	CABLE	1-CBL20AWG3173BK	CABLE 1-CBL20AWG3173BK 20AWG UL3173 Black	Meter	0.19	2%	0.05%	2148.5	2149.6	2148.52
13	HRB20697LF	HRB20697LF DCCT-CABLE_S4 - Cable Assembly	24749	59	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	2.05	2%	0.05%	50735.5	50760.8	50735.45
14	HRB20700LF	HRB20700LF FAN-POWER-CABLE_S4 - Cable Assembly	24749	64	CABLE	1CBL22AWGUL3266-BK	CABLE 1CBL22AWGUL3266-BK 22AWG UL3266 BLACK	Meter	0.87	2%	0.05%	21531.6	21542.4	21531.63
14	HRB20700LF	HRB20700LF FAN-POWER-CABLE_S4 - Cable Assembly	24749	65	CABLE	1CBL22AWGUL3266-RD	CABLE 1CBL22AWGUL3266-RD 22AWG UL3266 RED	Meter	0.87	2%	0.05%	21531.6	21542.4	21531.63
14	HRB20700LF	HRB20700LF FAN-POWER-CABLE_S4 - Cable Assembly	24749	66	CABLE	1CBL22AWGUL3266-WH	CABLE 1CBL22AWGUL3266-WH 22AWG UL3266 WHITE	Meter	0.87	2%	0.05%	21531.6	21542.4	21531.63
15	HRB20701LF	HRB20701LF IGBT-CABLE_S4 - Cable Assembly	74247	69	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.17	2%	0.05%	12622.0	12628.3	12621.99
15	HRB20701LF	HRB20701LF IGBT-CABLE_S4 - Cable Assembly	74247	70	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.17	2%	0.05%	12622.0	12628.3	12621.99
16	HRB20704LF	HRB20704LF SCR-CABLE_S4 - Cable Assembly	24749	73	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.49	2%	0.05%	12127.0	12133.1	12127.01
16	HRB20704LF	HRB20704LF SCR-CABLE_S4 - Cable Assembly	24749	74	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.49	2%	0.05%	12127.0	12133.1	12127.01
17	HRB20709-02LF	HRB20709-02LF DCCT-CABLE_S5 - Cable Assembly	17494	79	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	8.46	2%	0.05%	147999.2	148073.2	147999.24
18	HRB20710LF	HRB20710LF FAN-POWER-CABLE_S5 - Cable Assembly	17494	84	CABLE	1CBL22AWGUL3266-BK	CABLE 1CBL22AWGUL3266-BK 22AWG UL3266 BLACK	Meter	0.97	2%	0.05%	16969.2	16977.7	16969.18
18	HRB20710LF	HRB20710LF FAN-POWER-CABLE_S5 - Cable Assembly	17494	85	CABLE	1CBL22AWGUL3266-RD	CABLE 1CBL22AWGUL3266-RD 22AWG UL3266 RED	Meter	0.97	2%	0.05%	16969.2	16977.7	16969.18
18	HRB20710LF	HRB20710LF FAN-POWER-CABLE_S5 - Cable Assembly	17494	86	CABLE	1CBL22AWGUL3266-WH	CABLE 1CBL22AWGUL3266-WH 22AWG UL3266 WHITE	Meter	0.97	2%	0.05%	16969.2	16977.7	16969.18
19	HRB20711LF	HRB20711LF IGBT-PWR-CABLE-V_S5 - Cable Assembly	25127	91	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	1.22	2%	0.05%	30654.9	30670.3	30654.94
20	HRB20712LF	HRB20712LF IGBT-PWR-CABLE-U_S5 - Cable Assembly	17494	96	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	1.52	2%	0.05%	26590.9	26604.2	26590.88
21	HRB20715LF	HRB20715LF SCR-DR-LR-CABLE_S5 - Cable Assembly	17494	99	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	1.4	2%	0.05%	24491.6	24503.8	24491.60
22	HRB20716LF	HRB20716LF THERMISTER-C ABLE_S5 - Cable Assembly	17494	103	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	3.44	2%	0.05%	60179.4	60209.4	60179.36
23	HRB31127LF	HRB31127LF BUS-BRAKE-CABLE_S4 - Cable Assembly	24749	106	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.25	2%	0.05%	6187.3	6190.3	6187.25
23	HRB31127LF	HRB31127LF BUS-BRAKE-CABLE_S4 - Cable Assembly	24749	107	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.13	2%	0.05%	3217.4	3219.0	3217.37
24	HRB32899LF	HRB32899LF LINK-BRK-PB_S4 - Cable Assembly	24749	108	CABLE	1-CBL10AWGUL3173BK	CABLE 1-CBL10AWGUL3173BK UL3173 10AWG BLACK	Meter	0.35	2%	0.05%	8662.2	8666.5	8662.15
25	HRB35597LF	HRB35597LF IGBT-GATE-SIGNAL-CBE_S5 - Cable Assembly	17494	113	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	3.61	2%	0.05%	63153.3	63184.9	63153.34
26	HRB35598LF	HRB35598LF IGBT-PC-CABLE_S5 - Cable Assembly	25127	116	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	1.11	2%	0.05%	27891.0	27904.9	27890.97
27	HRB35599LF	HRB35599LF IGBT-JUMPER-CABLE_S5 - Cable Assembly	34988	119	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.45	2%	0.05%	15744.6	15752.5	15744.60
28	HRB38786LF	HRB38786LF FAN CABLE S3 - Cable Assembly	27154	124	HST	1-HBTM-15/6-RED	HST 1-HBTM-15/6-RED 15MM DIA HST RED	Meter	0.045	2%	0.05%	1221.9	1222.5	1221.93
29	HRB58636LF	HRB58636LF C/A PB6-X22-FAN NERA S6 - Cable Assembly	8122	130	CABLE	1-CBL22AWG10086BK	CABLE 1-CBL22AWG10086BK 22AWG UL10086 Black	Meter	0.74	2%	0.05%	6010.3	6013.3	6010.28
29	HRB58636LF	HRB58636LF C/A PB6-X22-FAN NERA S6 - Cable Assembly	8122	131	CABLE	1-CBL22AWG10086RD	CABLE 1-CBL22AWG10086RD 22AWG UL10086 Red	Meter	0.74	2%	0.05%	6010.3	6013.3	6010.28
29	HRB58636LF	HRB58636LF C/A PB6-X22-FAN NERA S6 - Cable Assembly	8122	132	CABLE	1-CBL22AWG10086WH	CABLE 1-CBL22AWG10086WH 22AWG UL10086 White	Meter	0.74	2%	0.05%	6010.3	6013.3	6010.28
30	HRB58646LF	HRB58646LF W141(PB6-X24-V11)NERA S6 - Cable Assembly	11308	135	CABLE	1-CBL22AWG10086BK	CABLE 1-CBL22AWG10086BK 22AWG UL10086 Black	Meter	1.12	2%	0.05%	12665.0	12671.3	12664.96
30	HRB58646LF	HRB58646LF W141(PB6-X24-V11)NERA S6 - Cable Assembly	11308	136	CABLE	1-CBL22AWG10086GN	CABLE 1-CBL22AWG10086GN 22AWG UL10086 Green	Meter	0.37	2%	0.05%	4184.0	4186.1	4183.96
30	HRB58646LF	HRB58646LF W141(PB6-X24-V11)NERA S6 - Cable Assembly	11308	137	CABLE	1-CBL22AWG10086VI	CABLE 1-CBL22AWG10086VI 22AWG UL10086 Violet	Meter	0.28	2%	0.05%	3166.2	3167.8	3166.24
30	HRB58646LF	HRB58646LF W141(PB6-X24-V11)NERA S6 - Cable Assembly	11308	138	CABLE	1-CBL22AWG10086YL	CABLE 1-CBL22AWG10086YL 22AWG UL10086 Yellow	Meter	0.46	2%	0.05%	5201.7	5204.3	5201.68
30	HRB58646LF	HRB58646LF W141(PB6-X24-V11)NERA S6 - Cable Assembly	11308	140	SLEEVE	1-VPG80IN100	SLEEVE 1-VPG80IN100 VPG80-10mm SLEEVE	Meter	0.12	2%	0.05%	1357.0	1357.6	1356.96
31	HRB58650LF	HRB58650LF W171(PB6X13-SNB6X51) S6 - Cable Assembly	8122	141	CABLE	1-CBL20AWG3173RD	CABLE 1-CBL20AWG3173RD 20AWG UL3173 Red	Meter	0.16	2%	0.05%	1299.5	1300.2	1299.52
32	HRB58651LF	HRB58651LF W172(PB6X23-SNB6X50) S6 - Cable Assembly	8122	146	CABLE	1-CBL22AWG10086BK	CABLE 1-CBL22AWG10086BK 22AWG UL10086 Black	Meter	0.18	2%	0.05%	1462.0	1462.7	1461.96
32	HRB58651LF	HRB58651LF W172(PB6X23-SNB6X50) S6 - Cable Assembly	8122	147	CABLE	1-CBL22AWG10086RD	CABLE 1-CBL22AWG10086RD 22AWG UL10086 Red	Meter	0.36	2%	0.05%	2923.9	2925.4	2923.92
33	HRB58654LF	HRB58654LF W181 (C7:+-UD+) NERA S6 - Cable Assembly	11308	148	CABLE	1-CBL10AWG3173RD	CABLE 1-CBL10AWG3173RD 10AWG UL3173 Red	Meter	0.19	2%	0.05%	2148.5	2149.6	2148.52
34	HRB58655LF	HRB58655LF W184 (C8:--UD-) NERA S6 - Cable Assembly	11188	150	CABLE	1-CBL10AWG3173BK	CABLE 1-CBL10AWG3173BK 10AWG UL3173 Black	Meter	0.15	2%	0.05%	1678.2	1679.0	1678.20
35	HRB58657LF	HRB58657LF W241(PB6X6-GDX32)NERA S6 - Cable Assembly	8122	155	CABLE	1-CBL24AWG10086BK	CABLE 1-CBL24AWG10086BK 24AWG UL10086 Black	Meter	0.73	2%	0.05%	5929.1	5932.0	5929.06
35	HRB58657LF	HRB58657LF W241(PB6X6-GDX32)NERA S6 - Cable Assembly	8122	156	CABLE	1-CBL24AWG10086GN	CABLE 1-CBL24AWG10086GN 24AWG UL10086 Green	Meter	0.24	2%	0.05%	1949.3	1950.3	1949.28
35	HRB58657LF	HRB58657LF W241(PB6X6-GDX32)NERA S6 - Cable Assembly	8122	157	CABLE	1-CBL24AWG10086RD	CABLE 1-CBL24AWG10086RD 24AWG UL10086 Red	Meter	0.73	2%	0.05%	5929.1	5932.0	5929.06
35	HRB58657LF	HRB58657LF W241(PB6X6-GDX32)NERA S6 - Cable Assembly	8122	158	CABLE	1-CBL24AWG10086VI	CABLE 1-CBL24AWG10086VI 24AWG UL10086 violet	Meter	0.35	2%	0.05%	2842.7	2844.1	2842.70
35	HRB58657LF	HRB58657LF W241(PB6X6-GDX32)NERA S6 - Cable Assembly	8122	159	CABLE	1-CBL24AWG10086YL	CABLE 1-CBL24AWG10086YL 24AWG UL10086 Yellow	Meter	0.15	2%	0.05%	1218.3	1218.9	1218.30
36	HRB58658LF	HRB58658LF W242(PB6X2-GDX30)NERA S6 - Cable Assembly	8122	164	CABLE	1-CBL24AWG10086BK	CABLE 1-CBL24AWG10086BK 24AWG UL10086 Black	Meter	0.15	2%	0.05%	1218.3	1218.9	1218.30
36	HRB58658LF	HRB58658LF W242(PB6X2-GDX30)NERA S6 - Cable Assembly	8122	165	CABLE	1-CBL24AWG10086GN	CABLE 1-CBL24AWG10086GN 24AWG UL10086 Green	Meter	0.24	2%	0.05%	1949.3	1950.3	1949.28
36	HRB58658LF	HRB58658LF W242(PB6X2-GDX30)NERA S6 - Cable Assembly	8122	166	CABLE	1-CBL24AWG10086RD	CABLE 1-CBL24AWG10086RD 24AWG UL10086 Red	Meter	1.42	2%	0.05%	11533.2	11539.0	11533.24
36	HRB58658LF	HRB58658LF W242(PB6X2-GDX30)NERA S6 - Cable Assembly	8122	167	CABLE	1-CBL24AWG10086VI	CABLE 1-CBL24AWG10086VI 24AWG UL10086 violet	Meter	0.15	2%	0.05%	1218.3	1218.9	1218.30
36	HRB58658LF	HRB58658LF W242(PB6X2-GDX30)NERA S6 - Cable Assembly	8122	168	CABLE	1-CBL24AWG10086YL	CABLE 1-CBL24AWG10086YL 24AWG UL10086 Yellow	Meter	0.34	2%	0.05%	2761.5	2762.9	2761.48
37	HRB58659LF	HRB58659LF W9 (PB6X9-GDX33)NERA S6 - Cable Assembly	8122	173	CABLE	1-CBL24AWG10086BK	CABLE 1-CBL24AWG10086BK 24AWG UL10086 Black	Meter	0.68	2%	0.05%	5523.0	5525.7	5522.96
37	HRB58659LF	HRB58659LF W9 (PB6X9-GDX33)NERA S6 - Cable Assembly	8122	174	CABLE	1-CBL24AWG10086GN	CABLE 1-CBL24AWG10086GN 24AWG UL10086 Green	Meter	0.23	2%	0.05%	1868.1	1869.0	1868.06
37	HRB58659LF	HRB58659LF W9 (PB6X9-GDX33)NERA S6 - Cable Assembly	8122	175	CABLE	1-CBL24AWG10086VI	CABLE 1-CBL24AWG10086VI 24AWG UL10086 violet	Meter	0.13	2%	0.05%	1055.9	1056.4	1055.86
37	HRB58659LF	HRB58659LF W9 (PB6X9-GDX33)NERA S6 - Cable Assembly	8122	176	CABLE	1-CBL24AWG10086YL	CABLE 1-CBL24AWG10086YL 24AWG UL10086 Yellow	Meter	0.32	2%	0.05%	2599.0	2600.3	2599.04
38	HRB58660LF	HRB58660LF W3(PB6X3/X4/X5-GDX31) S6 - Cable Assembly	11308	179	CABLE	1-CBL24AWG10086BK	CABLE 1-CBL24AWG10086BK 24AWG UL10086 Black	Meter	0.66	2%	0.05%	7463.3	7467.0	7463.28
38	HRB58660LF	HRB58660LF W3(PB6X3/X4/X5-GDX31) S6 - Cable Assembly	11308	180	CABLE	1-CBL24AWG10086GN	CABLE 1-CBL24AWG10086GN 24AWG UL10086 Green	Meter	0.22	2%	0.05%	2487.8	2489.0	2487.76
38	HRB58660LF	HRB58660LF W3(PB6X3/X4/X5-GDX31) S6 - Cable Assembly	11308	181	CABLE	1-CBL24AWG10086RD	CABLE 1-CBL24AWG10086RD 24AWG UL10086 Red	Meter	0.66	2%	0.05%	7463.3	7467.0	7463.28
38	HRB58660LF	HRB58660LF W3(PB6X3/X4/X5-GDX31) S6 - Cable Assembly	11308	182	CABLE	1-CBL24AWG10086VI	CABLE 1-CBL24AWG10086VI 24AWG UL10086 violet	Meter	0.32	2%	0.05%	3618.6	3620.4	3618.56
38	HRB58660LF	HRB58660LF W3(PB6X3/X4/X5-GDX31) S6 - Cable Assembly	11308	183	CABLE	1-CBL24AWG10086YL	CABLE 1-CBL24AWG10086YL 24AWG UL10086 Yellow	Meter	0.12	2%	0.05%	1357.0	1357.6	1356.96
39	HRB58664LF	HRB58664LF W271(PBX21-T1/T2/T3) S6 - Cable Assembly	8122	189	CABLE	1-CBL24AWG10086BK	CABLE 1-CBL24AWG10086BK 24AWG UL10086 Black	Meter	0.58	2%	0.05%	4710.8	4713.1	4710.76
39	HRB58664LF	HRB58664LF W271(PBX21-T1/T2/T3) S6 - Cable Assembly	8122	190	CABLE	1-CBL24AWG10086GN	CABLE 1-CBL24AWG10086GN 24AWG UL10086 Green	Meter	0.15	2%	0.05%	1218.3	1218.9	1218.30
39	HRB58664LF	HRB58664LF W271(PBX21-T1/T2/T3) S6 - Cable Assembly	8122	191	CABLE	1-CBL24AWG10086RD	CABLE 1-CBL24AWG10086RD 24AWG UL10086 Red	Meter	0.58	2%	0.05%	4710.8	4713.1	4710.76
39	HRB58664LF	HRB58664LF W271(PBX21-T1/T2/T3) S6 - Cable Assembly	8122	192	CABLE	1-CBL24AWG10086VI	CABLE 1-CBL24AWG10086VI 24AWG UL10086 violet	Meter	0.22	2%	0.05%	1786.8	1787.7	1786.84
39	HRB58664LF	HRB58664LF W271(PBX21-T1/T2/T3) S6 - Cable Assembly	8122	193	CABLE	1-CBL24AWG10086YL	CABLE 1-CBL24AWG10086YL 24AWG UL10086 Yellow	Meter	0.18	2%	0.05%	1462.0	1462.7	1461.96
40	HRB70879LF	HRB70879LF IGBT-PWR-CABLE-W_S5 - Cable Assembly	25127	198	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	1.12	2%	0.05%	28142.2	28156.3	28142.24
41	HRB73050LF	HRB73050LF W124L1TERMINAL-RECTIF S6 - Cable Assembly	8122	200	CABLE	1-CBL3/0AWG3512BK	CABLE 1-CBL3/0AWG3512BK 3/0AWG UL3512 Black	Meter	0.62	2%	0.05%	5035.6	5038.2	5035.64
42	HRB73052LF	HRB73052LF W126L3TERMINAL-RECTIF S6 - Cable Assembly	11308	202	CABLE	1-CBL3/0AWG3512BK	CABLE 1-CBL3/0AWG3512BK 3/0AWG UL3512 Black	Meter	0.35	2%	0.05%	3957.8	3959.8	3957.80
43	HRB84837LF	HRB84837LF FILTER-GROUNDING-CBL_S4 - Cable Assembly	33113	203	CABLE	1-CBL14AWGUL3173BK	CABLE 1-CBL14AWGUL3173BK UL3173 14AWG BLACK	Meter	0.17	2%	0.05%	5629.2	5632.0	5629.21
45	NHA44064LF	NHA44064LF S7AB -SMPS-RELAY-CABLE - Cable Assembly	625	210	CABLE	1CBL22AWGUL3266-BK	CABLE 1CBL22AWGUL3266-BK 22AWG UL3266 BLACK	Meter	0.08	2%	0.05%	50.0	50.0	50.00
45	NHA44064LF	NHA44064LF S7AB -SMPS-RELAY-CABLE - Cable Assembly	625	211	CABLE	1CBL22AWGUL3266-WH	CABLE 1CBL22AWGUL3266-WH 22AWG UL3266 WHITE	Meter	0.08	2%	0.05%	50.0	50.0	50.00
46	NHA44119LF	NHA44119LF A100-S0-A103-X100 AFEB - Cable Assembly	601	214	CABLE	1-CBL24AWG10086BK	CABLE 1-CBL24AWG10086BK 24AWG UL10086 Black	Meter	0.44	2%	0.05%	264.4	264.6	264.44
46	NHA44119LF	NHA44119LF A100-S0-A103-X100 AFEB - Cable Assembly	601	215	CABLE	1-CBL24AWG10086RD	CABLE 1-CBL24AWG10086RD 24AWG UL10086 Red	Meter	0.44	2%	0.05%	264.4	264.6	264.44
48	NHA48733LF	NHA48733LF LANCER CTRL-FFC-200 - Cable Assembly	882	221	CABLE	CRFHF625-44	CABLE CRFHF625-44 44C 28AWG 1MM PITCH FRC	Meter	0.24	2%	0.05%	211.7	211.8	211.68
49	NHA60126LF	NHA60126LF CHARGE-LED-LANCER-200 - Cable Assembly	910	222	CABLE	CSS020A03173YL	CABLE CSS020A03173YL 20AWG UL3173 YELLOW CBL	Meter	0.48	2%	0.05%	436.8	437.0	436.80
50	NVE82833LF	NVE82833LF 690VINP HARNS S3Y,REV 1 - Cable Assembly	1188	227	CABLE	1CBL10AWG3386BLK	CABLE 1CBL10AWG3386BLK 10AWG UL3386 BLACK CABLE	Meter	1.14	2%	0.05%	1354.3	1355.0	1354.32
51	NVE82834LF	NVE82834LF 690V DR CBLS3Y S5Y,REV 0 - Cable Assembly	1951	232	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.41	2%	0.05%	799.9	800.3	799.91
52	NVE82835LF	NVE82835LF 690V LR CBLS3Y S5Y,REV 0 - Cable Assembly	1951	236	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.2	2%	0.05%	390.2	390.4	390.20
53	NVE82836LF	NVE82836LF 690V+BUSCBL S3YS5Y,REV 1 - Cable Assembly	1951	240	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.35	2%	0.05%	682.9	683.2	682.85
53	NVE82836LF	NVE82836LF 690V+BUSCBL S3YS5Y,REV 1 - Cable Assembly	1951	241	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.35	2%	0.05%	682.9	683.2	682.85
54	NVE82837LF	NVE82837LF 690VBRK GAT S3YS5Y,REV 0 - Cable Assembly	1299	245	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.19	2%	0.05%	246.8	246.9	246.81
54	NVE82837LF	NVE82837LF 690VBRK GAT S3YS5Y,REV 0 - Cable Assembly	1299	246	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.19	2%	0.05%	246.8	246.9	246.81
55	NVE82838LF	NVE82838LF 690VBRK COL S3YS5Y,REV 0 - Cable Assembly	887	250	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.5	2%	0.05%	443.5	443.7	443.50
57	NVE82840LF	NVE82840LF 690W PHASE CAB S3Y,REV 0 - Cable Assembly	1716	260	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.32	2%	0.05%	549.1	549.4	549.12
57	NVE82840LF	NVE82840LF 690W PHASE CAB S3Y,REV 0 - Cable Assembly	1716	261	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.32	2%	0.05%	549.1	549.4	549.12
58	NVE82841LF	NVE82841LF 690V VTEMP CAB S3Y,REV 0 - Cable Assembly	1716	266	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.61	2%	0.05%	1046.8	1047.3	1046.76
60	NVE83085LF	NVE83085LF 690VW PHASE CABS5Y,REV 0 - Cable Assembly	763	274	CABLE	1CBL24AWGUL3266-BK	CABLE 1CBL24AWGUL3266-BK 24AWG UL3266 BLACK	Meter	0.43	2%	0.05%	328.1	328.3	328.09
60	NVE83085LF	NVE83085LF 690VW PHASE CABS5Y,REV 0 - Cable Assembly	763	275	CABLE	1CBL24AWGUL3266-RD	CABLE 1CBL24AWGUL3266-RD 24AWG UL3266 RED	Meter	0.43	2%	0.05%	328.1	328.3	328.09
61	QGH84327LF	QGH84327LF 690V FILT2 IT JUMP REV 0 - Cable Assembly	1716	278	CABLE	1CBL14AWGUL3173G/Y	CABLE 1CBL14AWGUL3173G/Y 14AWG UL3173 GRN/YEL CBL	Meter	0.28	2%	0.05%	480.5	480.7	480.48
62	QGH84407LF	QGH84407LF 690V FILT2 GRND REV 0 - Cable Assembly	5	279	CABLE	1-CBL14AWGUL3173BK	CABLE 1-CBL14AWGUL3173BK UL3173 14AWG BLACK	Meter	0.19	2%	0.05%	370.7	1.0	0.95

Import S.No.	1,4,5,7,8,9,10,11,14,15,16,17,18,21,22,23,26,27,28,32,33,34,36,37,38,45,46,47,48,49,50,53,54,55,56,57,58,60,61,62,63,67,68,71,72,75,76,77,78,80,81,82,83,87,88,89,90,92,93,94,95,97,98,100,101,102,104,105,109,110,111,112,114,115,117,118,120,121,122,123,125,126,127,128,129,133,134,139,142,143,144,145,149,151,152,153,154,160,161,162,163,169,170,171,172,177,178,184,185,186,187,188,194,195,196,197,199,201,204,205,206,207,208,209,212,213,216,217,218,219,220,223,224,225,226,228,229,230,231,233,234,235,237,238,239,242,243,244,247,248,249,251,252,253,254,255,256,257,258,259,262,263,264,265,267,268,269,270,271,272,273,276,277,280,281	Net to Net Basis with Accountability clause

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject: - M/s Sterlite Power Limited, (A.A. No.0310837831 dated 21.08.2020)
Ref: DGFT F.No. 01/81/050/00703/AM21

DGFT(DES-2) may kindly refer to their e-mail dated 30th September 2020 forwarding therewith firm's application for fixation of norms in respect of the above-mentioned A.A. In this connection, the undersigned is directed to say that the instant A.A. may be ratified as under:

1. Net weight of export items at Sl.No.8, 9 and 14 to 17 may be specified as 2.903 Kgs, 219087 Kgs, 604200Kgs, 315300Kgs, 315300 Kgs and 1179360 Kgs. respectively.

2. Quantity of export items at Sl.No.1 to 7 and 10 to 13 may also be specified as 200 KM, 600 KM, 1500 KM, 10 KM, 10 KM, 200 KM, 200 KM, 50 KM, 10 KM, 100 KM and 15 KM respectively in addition to their weights.

3. Words "Greased conductor" may be suffixed with the description of export items at Sl.No.1 to 13.

4. Quantity of import item at Sl.No.1 i.e.Primary Unalloyed Aluminium may be allowed as 1.02 Kgs/Kg content in the export items at Sl.No.1 to 7, 10 and 11, taking clue from SION C-1479.

5. Quantity of import item at Sl.No.2 i.e. Magnesium may be allowed as 1.10 Kgs./Kg content in the export items at Sl.No.1 to 7, 10 and 11, taking clue form SIONC-1479.

6. Quantity of import item at Sl.No.3 i.e.Silicon may be allowed as 1.075 Kgs./Kg content in the export items at Sl.No.1 to 7, 10 and 11, taking clue form SIONs C-7 & C-1479.

7. Quantity of import item at Sl.No.4 i.e.Overhead Conductor Grease may be allowed up to 2% of FOB value of export items at Sl.No.1 to 13

8. Quantity of import item at Sl.No.5 i.e.Aluminium Ingot may be allowed as 1.02 Kgs/Kg content in the export item at Sl.No.8, 9 and 12 to 17 as claimed by the firm.

9. Quantity of import item at Sl.No.6 i.e. High Carbon Steel Wire/Rod may be allowed as 1.02 Kgs/Kg content in the export items at Sl.No.8 to 11, taking clue form SIONs C-7 & C-1479.

10. Quantity of import item at Sl.No.7 i.e.Zinc may be allowed as 4% weight of steel content in the export item at Sl.No.8 to 11, taking clue form SIONs C-7 & C-1479.

11. Quantity of import item at Sl.No.8 i.e. 7.75 mm ACCC Composite Core may be allowed as 1.01 Kgs/Kg content in the export item at Sl.No.15 as claimed by the firm.

12. Quantity of import item at Sl.No.9 i.e. 7.11 mm ACCC Composite Core may be allowed as 1.01 Kgs/Kg content in the export items at Sl.No.16 as claimed by the firm.

13. Quantity of import item at Sl.No.10 i.e. 9.53 mm ACCC Composite Core may be

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allowed as 1.01 Kgs/Kg content in the export items at Sl.No.17 as claimed by the firm.

Norms Committee may take a view.

12/10/2020

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DGFT(Shri Shobhit Gupta, Dy. DGFT, DES-II)
DPIIT U.O.NO. P-47011/192/2019-TSW dated 12 .10.2020

भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject: - M/s Polycab India Limited, AA No.0310838066 dated 02.09.2020
Reference: - D.G.F.T. F. No. 01/81/050/00727/AM21/

DGFT(DES-2) may kindly refer to their e-mail dated 10th November 2020 forwarding firm's application for fixation of norms in respect of the above-mentioned A.A. In this connection, the undersigned is directed to say that the instant AA may be ratified as under:

1. Description, Sizes, quantities and net weight of export item at Sl.No.1 to 22 under the Advance Authorization may be specified as under:

Sr. No.	Size & Description Of Cables	Qty (MTRS)	Total Cable wt (MT)
1	**Copper Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cable Below 1000 V.**		
1.01	1 Core X 240 Sq. MM	2000	5.538
1.02	1 Core X 300 Sq. MM	3000	10.101
2	**Copper Conductor XLPE Insulated PVC Sheathed Armoured Cable Below 1000 V.**		
2.01	4 Core X 120 Sq. MM	2500	16.490
2.02	4 Core X 4 Sq. MM	2500	1.427
2.03	3 Core X 1.5 Sq. MM	30000	7.954
2.04	3 Core X 2.5 Sq. MM	100000	34.148
2.05	3 Core X 4 Sq. MM	100000	41.808
2.06	3 Core X 10 Sq. MM	50000	39.903
2.07	3 Core X 6 Sq. MM	100000	51.545
2.08	3 Core X 16 Sq. MM	30000	30.641
2.09	3 Core X 25 Sq. MM	20000	27.778
3	**Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.**		
3.01	2 Core X 2.5 Sq. MM	1000	0.489
4	**Copper Conductor PVC Insulated Unarmoured Cable Below 1000 V.**		
4.01	1 Core X 1.5 Sq. MM	274320	5.452

4.02	1 Core X 10 Sq. MM	9144	0.990
4.03	1 Core X 16 Sq. MM	15545	2.579
4.04	1 Core X 2.5 Sq. MM	329184	10.369
4.05	1 Core X 4 Sq. MM	100584	4.480
4.06	1 Core X 50 Sq. MM	1000	0.500
4.07	1 Core X 50 Sq. MM	500	0.239
4.08	1 Core X 70 Sq. MM	2200	1.481
5	**Copper Conductor XLPE Insulated ZHFR Sheathed Unarmoured Cable Below 1000 V.**		
5.01	2 Core X 2.5 Sq. MM	6000	1.397
5.02	3.5 Core X 50 Sq. MM	500	0.965
5.03	3.5 Core X 95 Sq. MM	1000	3.588
5.04	2 Core X 16 Sq. MM	500	0.311
5.05	2 Core X 25 Sq. MM	1500	1.082
5.06	3 Core X 2.5 Sq. MM	500	0.133
5.07	3 Core X 10 Sq. MM	500	0.290
5.08	3 Core X 4 Sq. MM	2000	0.666
5.09	5 Core X 2.5 Sq. MM	1000	0.350
5.10	5 Core X 16 Sq. MM	500	0.578
5.11	5 Core X 4 Sq. MM	500	0.224
5.12	4 Core X 4 Sq. MM	500	0.197
5.13	3 Core X 25 Sq. MM	500	0.494
5.14	2 Core X 4 Sq. MM	2500	0.718
5.15	2 Core X 10 Sq. MM	1000	0.479
5.16	3 Core X 2.5 Sq. MM	1500	0.397
5.17	3 Core X 4 Sq. MM	500	0.166
5.18	3 Core X 16 Sq. MM	500	0.384
5.19	4 Core X 2.5 Sq. MM	5000	1.529
5.20	4 Core X 10 Sq. MM	1500	1.060
5.21	4 Core X 16 Sq. MM	500	0.475
5.22	3 Core X 35 Sq. MM	500	0.640
5.23	4 Core X 25 Sq. MM	800	1.011
6	**Copper Conductor XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cable Below 1000 V.**		
6.01	7 Core X 1.5 Sq. MM	5000	1.619
6.02	12 Core X 1.5 Sq. MM	6000	2.827
6.03	5 Core X 1.5 Sq. MM	9000	2.504
6.04	2 Core X 1 Sq. MM	1500	0.270
6.05	4 Pair X 1 Sq. MM	9150	2.786
6.06	6 Pair X 2.5 Sq. MM	500	0.332
6.07	12 Pair X 1 Sq. MM	1500	1.034
6.08	1 Pair X 1.5 Sq. MM	3270	0.528
6.09	1 Pair X 2.5 Stq. MM	500	0.077

7	**Aluminium Conductor XLPE Insulated ZHFR Sheathed Unarmoured Cable Below 1000 V.**		
7.01	1 Core X 240 Sq. MM	500	0.549
7.02	1 Core X 300 Sq. MM	500	0.661
8	**Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.**		
8.01	3 Core X 2.5 Sq. MM	500	0.182
9	**Tinned Copper Conductor PE Insulated PVC Sheathed Unarmoured RS485 Cable Below 1000 V.**		
9.01	1 T X 0.75 Sq. MM	1000	0.093
10	**Copper Conductor Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Cables Below 1000 V.**		
10.01	1 Pair X 1.5 Sq. MM	800	0.160
10.02	6 Pair X 2.5 Sq. MM	2200	1.786
10.03	12 Pair X 2.5 Sq. MM	1000	1.346
10.04	6 T X 2.5 Sq. MM	650	0.686
10.05	3 C X 2.5 Sq. MM	2110	0.616
10.06	1 Pair X 1.5 Sq. MM	21930	4.383
10.07	1 Pair X 2.5 Sq. MM	10200	2.361
10.08	1 T X 1.5 Sq. MM	3430	0.794
10.09	6 Pair X 1 Sq. MM	6140	3.201
10.10	12 Pair X 1 Sq. MM	1020	0.930
11	**Copper Conductor Covered with Glass Mica Tape XLPE Insulated I & O Shielded ZHFR Sheathed Unarmoured Instrumentation Cable Below 1000 V.**		
11.01	2 Pair X 1 Sq. MM	1800	0.473
11.02	6 Pair X 1 Sq. MM	500	0.312
11.03	12 T X 1 Sq. MM	1430	1.970
11.04	6 T X 1 Sq. MM	4610	3.852
12	**Copper Conductor XLPE Insulated I & O Shielded ZHFR Sheathed Unarmoured Instrumentation Cable Below 1000 V.**		
12.01	12 Pair X 1 Sq. MM	2000	1.706
12.02	6 Pair X 1 Sq. MM	2600	1.259
12.03	8 Pair X 1 Sq. MM	1100	0.528
12.04	4 Pair X 1 Sq. MM	850	0.319
12.05	2 Pair X 1 Sq. MM	10100	2.656
13	**Copper Conductor PVC Insulated PVC Sheathed Unarmoured Cable Below 1000 V.**		
13.01	2 Pair X 0.5 Sq. MM	5400	0.773

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14	**Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.**		
14.01	3 Core X 2.5 Sq. MM	100000	40.054
14.02	3 Core X 6 Sq. MM	100000	58.428
14.03	3 Core X 10 Sq. MM	50000	44.277
14.04	3 Core X 1.5 Sq. MM	30000	5.463
14.05	3 Core X 4 Sq. MM	100000	48.725
14.06	3 Core X 16 Sq. MM	30000	33.527
14.07	3 Core X 25 Sq. MM	20000	30.159
14.08	4 Core X 25 Sq. MM	20000	37.948
15	**Tinned Copper Conductor PE Insulated Overall Shielded ZHFR Sheathed Unarmoured RS 485 Cable Below 1000 V.**		
15.01	2 Pair X 24 AWG	2000	0.174
16	**Copper Conductor Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Cables Below 1000 V.**		
16.01	4 Pair X 1 Sq. MM	500	0.354
17	**Copper Conductor Polythene Insulated PVC Sheathed Unarmoured CAT-6 Cable.**		
17.01	4 Pair X 0.57 Sq. MM	6000	0.292
18	**Aluminium Conductor Covered with Semi Cond. Comp. XLPE Insulated CU. Wire Screened XLPE Sheathed Unarmoured Cables 15 KV.**		
18.01	1 Core X 350 MCM	5424	10.046
18.02	1 Core X 1250 MCM	8082	30.150
19	**Copper Conductor PVC Insulated Unarmoured Cable 1100 V.**		
19.01	1 Core X 1.5 Sq. MM	588000	10.854
19.02	1 Core X 2.5 Sq. MM	588000	17.105
19.03	1 Core X 4 Sq. MM	280000	12.625
19.04	1 Core X 6 Sq. MM	140000	8.835
19.05	1 Core X 10 Sq. MM	5000	0.535
19.06	1 Core X 16 Sq. MM	5000	0.799
19.07	1 Core X 50 Sq. MM	5000	2.411
19.08	1 Core X 70 Sq. MM	1000	0.660
20	**Copper Conductor Covered with Semi Cond. Comp. XLPE Insulated CU. Tape Screened PVC Sheathed Al. Wire Armoured Cables 19/33 KV.**		
20.01	1 Core X 300 Sq MM	3000	15.279
21	**Copper Conductor Covered with Semi Cond. Comp. XLPE Insulated CU. Tape Screened PVC Sheathed Armoured Cables 3.6/6 KV {E}.**		
21.01	3 Core X 50 Sq MM	1000	4.057

22	**Copper Conductor Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Cables Below 1000 V.**		
22.01	5 T X 1 Sq. MM	3000	2.230

2. Quantity of import item at Sl.No.1 i.e.Copper Cathode may be allowed as 1.01 Kgs/Kg content in the export items at Sl.No.1 to 6 and 8 to 22.

3. Quantity of import item at Sl.No.2 i.e.Aluminium Ingot may be allowed as 1.01 Kgs/Kg content in the export items at Sl.No.1, 7, 18 and 20.

4. Quantity of import item at Sl.No.3 i.e. Low Density Polyethylene(LDPE) may be allowed as 1.05 Kgs/Kg content in the export items at Sl.No.1 to 3, 5 to 8, 10 to 12, 14, 16, 18 and 20 to 22 .

5. Quantity of import item at Sl.No.4 i.e.Bonded Semicon Compound may be allowed as 1.05 Kgs/Kg content in the export items at Sl.No.18, 20 and 21.

6. Quantity of import item at Sl.No.5 i.e.PVC Resin may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.1, 2, 4, 9, 13, 17, 19, 20 and 21.

7. Quantity of import item at Sl.No.6 i.e.Plasticizer may be allowed as 1.01Kgs/Kg content in the export items at Sl.No.1, 2, 4, 9, 13, 17, 19, 20 and 21 as claimed by the firm.

8. Quantity of import item at Sl.No.7 i.e.Steel Wire Rod may be allowed as 1.02Kgs/Kg content in the export items at Sl.No.2, 3, 14, 16, 21 and 22.

9. Quantity of import item at Sl.No.8 i.e.Zinc Ingot may be allowed as 4% of weight of Steel Wire Rod.

10. Quantity of import item at Sl.No.9 i.e.Vinyl Trimethoxy Silane may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.1 to 3, 5 to 8, 10 to 12, 14, 16, 18 and 20 to 22.

11. Quantity of import item at Sl.No.10 i.e.Tert Butyl Cumyl Peroxide may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.1 to 3, 5 to 8, 10 to 12, 14, 16, 18 and 20 to 22.

12. Quantity of import item at Sl.No.11 i.e.Antioxident may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.1 to 3, 5 to 8, 10 to 12, 14 to 16, 18 and 20 to 22.

13. Quantity of import item at Sl.No.12 i.e. Aluminium Trihydrate Fire Retardant may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.3, 5 to 8, 10 to 12, 14 to 16 and 22.

14. Quantity of import item at Sl.No.13 i.e.Magnesium Hydroxide may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.3, 5 to 8, 10 to 12, 14 to 16 and 22.

15. Quantity of import item at Sl.No.14 i.e.Ethylene Vinyl Acetate may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.3, 5 to 8, 10 to 12, 14 to 16 and 22.

16. Quantity of import item at Sl.No.15 i.e.Ethylene Acrylic Ester Co-Polymer may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.3, 5 to 8, 10 to 12, 14 to 16 and 22.

17. Quantity of import item at Sl.No.16 i.e.Grafted Co-Polymer may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.3, 5 to 8, 10 to 12, 14 to 16 and 22.

18. Quantity of import item at Sl.No.17 i.e.Polyolefin Elastomer may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.3, 5 to 8, 10 to 12, 14 to 16 and 22.

19. Quantity of import item at Sl.No.18 i.e. HDPE Compund may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.9, 15 and 17.

20. Quantity of import item at Sl.No.19 i.e.Electrolytic High Conductivity Copper Tape may be allowed as 1.01Kgs/Kg content in the export items at Sl.No.20 and 21.
21. Quantity of import item at Sl.No.20 i.e. Strippable Semicon Compound may be allowed as 1.05Kgs/Kg content in the export items at Sl.No.18, 20 and 21.
22. Quantity of import item at Sl.No.21 i.e.Glass Mica Tape may be allowed as 1.02Kgs/Kg content in the export items at Sl.No.3, 8, 10, 11, 16 and 22.
26. Quantity of import item at Sl.No.22 and 23 may be allowed as per packing policy.

Norms Committee may take a view.

(S.K.Jain)
Development Officer
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DGFT(Shri Shobhit Gupta, Dy. DGFT, DES-II)
DPIIT U.O.NO. P-47011/112/2020-TSW dated 17 .11.2020